

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL  
BENCH, NEW DELHI  
O.A. No. 127 of 2024**

**IN THE MATTER OF:**

Naathu Ram Chauhan

...Applicant

Versus

Ministry of Road Transport and Highways & Ors.

...Respondents

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Respondent

Through

Gigi C. George  
 Advocate  
 Standing Counsel (UOI)

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL  
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O.A. No. 127 of 2024

**IN THE MATTER OF:**

Nathu Ram Chauhan

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**REPLY/OBJECTION ON BEHALF OF RESPONDENT NO. 1 FOR THE  
REPORT FILED BY THE DY. COMMISSIONER SHIMLA AND SIMAUR**

1. That the respondent no.1 has already filed a detailed reply to the Original Application of the applicant
2. That the objection raised about the Avoidance of Environmental Clearance by Misusing Item 7(f) of the EIA Notification, 2006 a detailed reply has also been submitted and can be Refer to paragraph 3.1.1 on page 3218.
  - 2.1. The projects in question involve the improvement and widening of existing roads through various sections, with each project spanning less than 100 km. Furthermore, the width of the existing Right of Way (ROW) or acquired or diverted land, ranges between a minimum of 18m and a maximum of 32m. Consequently, the additional land acquisition involved is significantly less than 40m in width. Therefore, these projects do not require Environmental Impact Assessment (EIA) approval or environmental clearance as per the MoEF&CC Notification dated 14.09.2006, as amended from time to time.

  
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2.2. That in a similar case of National Highways Authority of India vs. Pandarinathan Govindarajul & Anr. Civil Appeal No. 4035-4037 of 2020, concerning the Villuppuram-Nagapattinam Highway (179.5 km in length), wherein the Hon'ble Supreme Court ruled that:

*"There is no requirement for obtaining environmental clearances for NH 45-A Villuppuram-Nagapattinam Highway as the land acquisition is not more than 40 meters on existing alignments and 60 meters on realignments or bypasses."*

The Hon'ble Court further directed the Ministry of Environment, Forest and Climate Change (MoEF&CC) to constitute an expert committee to examine whether segmentation of road projects is permissible and under what circumstances.

2.3. That the Expert Committee, submitted its report to MoEF&CC the same report is circulated to the Ministry of Road Transport & Highways (MoRT&H) vide letter dated 19.07.2023, wherein it was recommended that segmentation of road projects may be permissible under certain circumstances, provided it is executed in a manner that ensures timely and cost-effective completion of the project. The report states that-

*"segmentation of road projects is desirable under certain circumstances and can be considered for highway/road projects. This should be resorted to in such a fashion that the project work gets completed in a timely and cost effective fashion and duration of the same shall be reflected in the EIA-EMP report. It is with this objective in mind that the applicability of prior EC, as per EIA notification 14.09.2006 and its subsequent amendments shall hold good for expansion of National Highways and State Highways and shall*

*follow notification no. S.O. 2559(E) dated 22.08.2013 issued by MoEF&CC”.*

- 2.4. That in view of the above and considering that the present project involves brownfield expansion of the existing carriageway, involving additional acquisition of land in a width considerably less than 40 meters, it is submitted that none of the projects under implementation attract the provisions requiring EIA approval or environmental clearance under the MoEF&CC Notification dated 14.09.2006, as amended from time to time.
3. That the concern raised in report about the alleged illegal felling of trees across hill slopes in paragraphs 3.2 on pages 3218 to 3220.
- 3.1. That the permissions for tree cutting on both forest and non-forest land were duly obtained from the Himachal Pradesh Forest Department, along with (FCA) clearance. In Himachal Pradesh, the Himachal Pradesh State Forest Development Corporation Limited (HPSFDC Ltd.) carried out the tree cutting following the grant of permission. Accordingly, it is submitted that no illegal felling of trees on forest land has taken place.
- 3.2. That with respect to illegal dumping allegations, that it is submitted that the executing agencies are responsible for the controlled disposal of all waste generated by construction operations. No illegal dumping has been carried out, as muck disposal has only been conducted after obtaining permission from the concerned landowners, land demarcation by the revenue department, and approval of the stabilization plan by the Authority's Engineer. For further details on muck generation, utilization, and disposal, as well as the relevant permissions, pages 869 to 1048 and pages 1103 to 1678 may be referred.

- 3.3. That in certain instances, natural landslides were unfairly attributed to the contractors, in the damage reports, despite their lack of involvement. These damage reports, although incorrect, were paid by the contractors under protest to the Himachal Pradesh Forest Department, to reopen the road for public use and expedite the construction process. It is affirmed that no damage to forest land was caused by the contractors.
4. That the concern raised with respect to Damage to Natural Drinking Water Sources (Rivulets) by Debris Filling (Refer to paragraph 3.3 on page 3220)
- 4.1. With regard to the rivulets and water channels, it is submitted that 9 bridges and 381 culverts along with catch pits and apron works have been provided along the project highway of 103.550 km stretch. Consequently, drainage paths have been provisioned in approximately every 265 meters. Moreover, roadside drains have been provided along the entire stretch of the road for water drainage and channelization. These cross-drainage works and drains are regularly cleaned, and the allegation of obstruction of these channels is categorically denied.
- 4.2. That as mentioned on page 788, villagers use flexible tubing/pipes to transport water from nearby streams for drinking and irrigation. It is submitted that various pipelines, water and electrical utilities were laid within the ROW of the already existing National Highway. During widening of the existing carriageway, these utilities have been shifted/relocated by the contractor as per approved estimates from the concerned utility-owning agencies, to facilitate road widening & construction. Local pipelines within the ROW have also been relocated, repaired, or provided by the contractor. Photographic evidence is hereby attached as Annexure- A

- 4.3. In view of the above, it is submitted that the relocation and repair of water pipelines and utilities have been duly considered and implemented.
- 4.4. With regard to the approach path to the Junior Engineer's office, it is submitted that the construction of any facility on or along National Highway land and access permission is governed by the National Highway Act, 1956, and the Control of National Highways (Land and Traffic) Act, 2002. Accordingly, Prior permissions must be obtained for undertaking any activity or work in accordance with the Ministry's guidelines issued via circular No. RW-NH-33032/01/2017-S&R(R) dated 26.06.2020. The copy of the said Circular is annexed **Annexure-B**
5. That the concern raised on Illegal use of Gelatin in Explosives for Road Construction (Refer to paragraph 3.4 on pages 3221 to 3222)
- 5.1. That as per the provisions of the signed EPC Contract Agreement, the contractor is required, at its own cost, to obtain and maintain in force all necessary permits in accordance with applicable laws. This includes but is not limited to, licenses for the use of explosives for blasting and permission from the concerned landowners for the disposal of hill-cut materials on private land.
- 5.2. That the Ministry of Road Transport and Highways has already issued guidelines concerning blasting activities via circular No. RW/NH-33044/04/2022-S&R (P&B) dated 15.02.2022. Furthermore, executing agencies have been instructed to limit the use of blasting for hill cutting, where possible, and to use rock breakers and excavators instead. Blasting is to be used only in exceptional circumstances to minimize

damage to the hills. Copy of circular No. RW/NH-33044/04/2022-S&R (P&B) dated 15.02.2022 is herewith annexed as **Annexure -C**.

- 5.3. That accordingly, the contractor used controlled blasting, in exceptional circumstances, with the permission of the District Administration and after following due procedures. Therefore, the claim of illegal use of explosives is unfounded.
6. That the concern raised about the Muck Dumping Beyond Designated Sites and Violation of Construction and Demolition Waste Management Rules, 2016 (Refer to paragraph 3.5 on page 3222)

6.1. With respect to the allegations of illegal dumping, it is submitted that executing agencies are responsible for the proper disposal of all waste generated by construction operations. It is submitted that all muck disposal activities have been carried out with permission from the concerned landowners, within the land demarcated by the revenue department, and after due approval from the Authority's Engineer.

Detailed information regarding muck generation, utilization, disposal, designated disposal sites, and compliance with Construction and Demolition Waste Management Rules along with relevant permissions maybe referred at page no 869 to 1048, 1103 to 1678, and documents at page no. 2166 to 2814.

7. That the concern raised in Conclusion, Action Taken, and Recommendations (Refer to paragraph 4 on pages 3226 to 3229)

7.1. That the allegation that the Ministry of Road Transport and Highways (MoRTH) exploited Item 7(f) of the EIA Notification, 2006, by dividing the

highway into sections of less than 100 km is wrong and denied in light of the submissions made in paragraph 2 above.

7.2. That the objection with respect to the violations reported by the forest department and the status of recovery has already been answered in Para 3 of the present reply/objection.


7.3. That the objection raised with respect to the issue of illegal muck dumping is wrong and denied in light of submissions made in paragraph 6 above. Furthermore, it is also submitted that damages due to natural calamities have been incorrectly attributed to the project.

7.4. That the allegation of unscientific management of Construction and Demolition (C&D) waste is wrong and denied in light of the detailed submissions in this regard can be found on pages 869 to 1048 and 1103 to 1678.

7.5. That allegation with regard to the damage to flexible water pipes and water sources in the affected villages is wrong and denied in the light of the submissions made in paragraph 4 above.

7.6. That the allegation of illegal use of gelatin for blasting is baseless and hence denied in light of the submissions made in paragraph 5 above.

7.7. It is pertinent to note that to ensure protection against hill failure, the requisite slope protection measures—such as retaining walls, breast walls, toe walls, gabion walls, shotcrete, and erosion control measures—are being provided. Further, additional protection measures shall be implemented as per necessity.

  
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7.8. That the allegation with respect to the arrangement of muck dumping sites, is wrong and denied. It is also denied that any illegal dumping has occurred in light of the submissions made at para-6 above.

7.9. That the construction works in Package IV and Package V were completed on 08.04.2023 and 23.10.2023, respectively. The committee conducted a joint site visit on 22.03.2024 in the section of the road located in Shimla District.

Reply of allegation/objection raised with respect to Sirmaur District.

8. That the objection raised about the Avoidance of Environmental Clearance by Misusing Item 7(f) of the EIA Notification, 2006 a detailed reply has also been submitted and can be Refer to paragraph 3.1.1 on page 2043 to 2045.

8.1. The projects in question involve the improvement and widening of existing roads through various sections, with each project spanning less than 100 km. Furthermore, the width of the existing Right of Way (ROW) or acquired or diverted land, ranges between a minimum of 18m and a maximum of 32m. Consequently, the additional land acquisition involved is significantly less than 40m in width. Therefore, these projects do not require Environmental Impact Assessment (EIA) approval or environmental clearance as per the MoEF&CC Notification dated 14.09.2006, as amended from time to time.

8.2. That in a similar case of National Highways Authority of India vs. Pandarinathan Govindarajul & Anr. (Supra), concerning the Villuppuram-Nagapattinam Highway (179.5 km in length), wherein the Hon'ble Supreme Court ruled that:

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*"There is no requirement for obtaining environmental clearances for NH 45-A Villuppuram-Nagapattinam Highway as the land acquisition is not more than 40 meters on existing alignments and 60 meters on realignments or bypasses."*

The Hon'ble Court further directed the Ministry of Environment, Forest and Climate Change (MoEF&CC) to constitute an expert committee to examine whether segmentation of road projects is permissible and under what circumstances.

8.3. That the Expert Committee, submitted its report to MoEF&CC the same report is circulated to the Ministry of Road Transport & Highways (MoRT&H) vide letter dated 19.07.2023, wherein it was recommended that segmentation of road projects may be permissible under certain circumstances, provided it is executed in a manner that ensures timely and cost-effective completion of the project. The report states that-

*"segmentation of road projects is desirable under certain circumstances and can be considered for highway/road projects. This should be resorted to in such a fashion that the project work gets completed in a timely and cost effective fashion and duration of the same shall be reflected in the EIA-EMP report. It is with this objective in mind that the applicability of prior EC, as per EIA notification 14.09.2006 and its subsequent amendments shall hold good for expansion of National Highways and State Highways and shall follow notification no S.O. 2559(E) dated 22.08.2013 issued by MoEF&CC"*

  
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- 8.1. That in view of the above and considering that the present project involves brownfield expansion of the existing carriageway, involving additional acquisition of land in a width considerably less than 40 meters, it is submitted that none of the projects under implementation attract the provisions requiring EIA approval or environmental clearance under the MoEF&CC Notification dated 14.09.2006, as amended from time to time.
9. That the Concern raised with respect to Package-Wise Components and Consent Status:
- 9.1. That during the joint committee's inspection, pollution control devices had already been installed and were operational at the Stone Crushers, Hot Mix Plant, and Ready-Mix Concrete (RMC) plants of the project proponents. Proper consent and renewal thereof had been duly obtained from the competent authority in all the four packages pertaining to Sirmaur District. Copies of Consent Certificates are annexed herewith as **Annexure -D** and Table depicting status of components installed along with their location, consent and operation status are annexed herewith as **Annexure- E**.
10. That the objection raised with respect to Forest Land Diversion and Tree Felling (Para 3.2 and 3.3, pages 2048-2049):
- 10.1. Permissions for tree cutting on both forest and non-forest land, including Forest Conservation Act (FCA) permissions, were duly obtained from the Himachal Pradesh Forest Department. In the State of Himachal Pradesh, once tree cutting permission is granted, the Himachal Pradesh State Forest Development Corporation Limited (HPSFDC Ltd.) carries out the felling of trees. Therefore, all actions concerning tree felling were executed by HPSFDC Ltd.

- 10.2. That it is emphatically submitted that no illegal felling of trees has occurred. Additionally, as hill cutting was confined to the National Highway Right of Way (ROW), the allegation of illegal extraction of soil, stone, or sand is wrong and denied. Further, it is submitted regarding the excavation near root zones, retaining structures such as breast walls, gabion walls, and toe walls have been constructed, alongside slope protection measures such as shotcrete, crib walls, and hydroseeding. Documentary evidence related to these protections can be referred to pages 1865 to 2023.
- 10.3. That the claim of illegal dumping is wrong and categorically denied. It is submitted that all muck disposal has been carried out with the consent of concerned landowners, within the land demarcated by the revenue department, and stabilization plans approved by the Authority's Engineer. Detailed information on muck generation, utilization, disposal, and relevant permissions can be found on pages 869 to 1048 and 1103 to 1678.
- 10.4. That it is pertinent to note that in certain instances, natural landslides were unjustly attributed to contractors in damage reports, despite the fact that contractors were not responsible for such incidents. Nevertheless, to ensure the continuation of the project and the opening of roads in the public interest, the contractors complied with these damage reports and settled payments, despite not being at fault.
11. That the baseless allegation of damage to Natural Sources of Drinking Water (Para 3.4, pages 2049-2050):
- 11.1. That with respect to water channels and rivulets, it is submitted that 9 bridges and 381 culverts (fitted with catch pits and apron works) have been

provided along the 103.550 km stretch of the project. This ensures a drainage path approximately in every 265 meters. Additionally, continuous roadside drains along the full stretch facilitate proper water drainage. Therefore, the allegation that these channels have been obstructed is denied.

- 11.2. That as mentioned on page 788, villagers utilize flexible pipes to convey water from nearby streams for drinking and irrigation purposes. It is submitted that various water and utility pipelines were laid within the ROW of the already existing National Highway. During widening of the stretch, the Contractors are shifting/ relocating these utilities, including local pipelines, as per approved estimates from the concerned utility owning authorities. Furthermore, the contractors have repaired or replaced damaged pipelines as necessary. Copy of photographic document is annexed herewith as **Annexure -F**.
- 11.3. That In view of the above, it is submitted that the relocation and repair of water pipelines and other utilities have been adequately considered and carried out.
12. That the concern raised to use of Explosives and Blasting (Para 3.5, page 2050) has been adequately addressed:
- 12.1. That it is submitted that the EPC Contract Agreement obligates the Contractor to obtain and maintain all necessary permits and licenses, including those required for the use of explosives for blasting and for the disposal of materials on private land, in compliance with applicable laws.
- 12.2. That the MoRT&H has issued guidelines concerning the use of explosives in road construction, as per circular no. RW/NH-33044/04/2022-S&R (P&B) dated 15.02.2022. Furthermore, the

executing agencies have been instructed to prioritize the use of rock breakers and excavators to minimize the use of blasting, except in exceptional circumstances.

12.3. Further it is submitted that the Blasting was conducted by the Contractor for controlled purposes, following due procedures and with the permission of the District Administration. Therefore, the use of explosives cannot be termed illegal.

13. That the concern raised about the Muck Dumping Beyond Designated Sites and Violation of Construction and Demolition Waste Management Rules, 2016 (Refer to paragraph 3.6 on page 2050 and 2052)

13.1. With respect to the allegations of illegal dumping, it is submitted that executing agencies are responsible for the proper disposal of all waste generated by construction operations. Muck disposal has only been carried out with the consent of concerned landowners, within the land demarcated by the revenue department, and stabilization plans approved by the Authority's Engineer.. Detailed information regarding muck generation, utilization, disposal, designated disposal sites, and compliance with Construction and Demolition Waste Management Rules along with relevant permissions maybe referred at page no 869 to 1048, 1103 to 1678, and documents at page no. 2166 to 2814.

14. That the concern surfaced by the analysis of damage reports submitted by various departments, which attribute landslides and unscientific muck dumping to the NH-707 stretch (Refer to Paragraph 3.6.2, Pages 2052 and 2061):

14.1. Concerning the District Disaster Management Authority (DDMA) (Refer to Page 2053):

- (i) that daily updates containing all pertinent details related to natural landslides, including the location and duration of road closures, are consistently provided to the DDMA. A copy of the reports is annexed attached herewith as **Annexure-G**.

14.2. That the Concerning the Forest Department (Refer to Pages 2053 and 2054):

- (i) That in response to allegations of illegal dumping, it is submitted that the executing agencies exercise full control over the disposal of all waste generated by construction operations within their jurisdiction. Therefore, it is wrong and denied that illegal dumping has occurred. It is further submitted that the Muck disposal has been executed only after securing proper permissions from the relevant landowners, land demarcation by the Revenue Department, and approval of the stabilization plan by the Authority's Engineer. Full details related to muck generation, disposal sites, and relevant permissions are available at Pages 869 to 1048 and Pages 1103 to 1678.
- (ii) Regarding landslides and road clearance, it is denied that slide material or debris was intentionally pushed down the valley to clear the road. It was clarified during inspections that the material observed on the valley side resulted from natural landslides, not human activity. This material was later collected from the landslide site and transported to designated dumping areas, as outlined in the muck management plan for each project package.
- (iii) That it should be noted that in some instances, naturally occurring landslides were incorrectly attributed to the contractors, resulting in

damage reports that unfairly held them responsible for events beyond their control. Despite no damage being caused by the contractors to forest land, these reports were issued, and the contractors made payments solely to facilitate road-opening efforts in the public interest.

14.3. That the Concern raised with respect to the Jal Shakti Vibhag (Refer to Pages 2055 to 2058):

- (i) That as mentioned on Page 788, local villagers commonly use flexible tubing and pipes to transport water from nearby streams for both drinking and irrigation purposes. It is submitted that various water and electrical utilities, including pipelines, were installed within the ROW of the already existing National Highway. During widening of the stretch, the contractors have undertaken the relocation of these utilities, as per approved estimates provided by the respective utility-owning agencies. Additionally, local pipelines within the ROW have been relocated, repaired, or replaced by the contractors. Copy of photographic documents are annexed herewith as **Annexure- F**.
- (ii) That in view of the above, it is submitted that the relocation and repair of water pipelines and utilities have been adequately addressed. The contractors have undertaken these activities in accordance with the approved estimates from the relevant utility agencies, including the Jal Shakti Vibhag. These works have been duly verified, and the No Objection Certificates (NOCs) and completion certificates from the relevant departments are attached herewith. Copy of NOCs and Completion certificate is annexed herewith as **Annexure-H**.

14.4. That the Concern with respect to the Local Administration of Paonta Sahib, Kaffota, and Shillai (Refer to Pages 2058 to 2061):

- (i) That the damage reports issued by the Sub-Divisional Magistrates (SDMs) and Block Development Officers (BDOs) of Paonta Sahib, Kaffota, and Shillai attribute the damage to extreme weather events, including heavy rainfall and natural landslides. These reports also cite occurrences such as cloudbursts, which are natural calamities. Landslides cause muck and debris to slide into the valley, resulting in damage to natural water sources (Kuhls), agricultural land, private trees, and both public and private property. However, the responsibility for this damage has often been incorrectly assigned to the contractors involved in widening of NH-707, despite the actual cause being natural landslides triggered by adverse weather conditions.
- (ii) That in response to the allegations of illegal dumping, it is reiterated that all waste disposal activities have been conducted in compliance with the required procedures. Permissions were obtained from the concerned landowners, the land was demarcated by the Revenue Department, and stabilization plans were approved by the Authority's Engineer. Full details regarding muck generation, disposal sites, and the relevant permissions can be found between Pages 869 to 1048 and Pages 1103 to 1678.
- (iii) Additionally, as part of Corporate Social Responsibility (CSR) initiatives, many of the damages mentioned in the reports have been repaired by the contractors. Copy of photographic documents showing damage repaired are annexed as **Annexure – I.**

  
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15. That the concern surfaced by Actions Taken by the Himachal Pradesh State Pollution Control Board (HPSPCB) (Refer to Paragraph 3.6.3, Page 2061):

15.1. That in response to the allegations of illegal dumping, it is submitted that the executing agencies manage the disposal of all waste generated by the construction activities under their purview. It is therefore wrong and denied that any illegal dumping has occurred. It is further submitted that all muck disposal activities were undertaken after securing the necessary permissions from the relevant landowners, within the land demarcated by the Revenue Department, and after approval of stabilization plans by the Authority's Engineer. Details regarding muck generation, disposal sites, and associated permissions can be referred to on Pages 869 to 1048 and Pages 1103 to 1678. The EPC contractors have taken all necessary actions and have submitted a compliance report.

15.2. That the payment receipt and objection raised by M/s ABCI Infrastructures Pvt. Ltd. are attached herewith as **Annexure- J**.

15.3. That during the joint committee's inspection, it was observed that pollution control devices had been installed and were operational at the stone crushers, hot mix plant, and ready-mix concrete (RMC) plants. The necessary consents for operation were obtained from the relevant authorities, and consent renewal certificates, as referenced in Paragraph 9 above, are attached for further review.

16. That the Concern surfaced from the Conclusions and Recommendations of the Joint Committee (Refer to Paragraph 4, Pages 2062 to 2065):

16.1. That the allegation raised that the Ministry of Road Transport and Highways (MoRTH) exploited item 7(f) of the Environmental Impact  
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Assessment (EIA) Notification 2006 by segmenting the highway to reduce its length below 100 kilometers is wrong and denied in light of the submissions made in Paragraph 8 above.

- 16.2. That the allegation raised that the permission was not obtained for the diversion of forest land within the Paonta Sahib and Renuka Ji Divisions is wrong and denied with reference to the submissions made in Paragraph 10 above.
- 16.3. That allegations raised of illegal tree felling and other related issues, has no base, hence wrong and denied with reference to submissions made in Paragraphs 10 and 13.
- 16.4. That allegations raised to damages to flexible water pipes and water sources in affected villages is wrong and denied with reference to the submissions in Paragraphs 11 and 13.
- 16.5. That the allegations concerning illegal blasting and the unlawful use of gelatin are wrong and denied, with reference to the submissions made in Paragraph 12 above.
- 16.6. That the issue of illegal muck dumping and the damage reports filed by various departments, are denied in light of the submissions in Paragraphs 13 and 14 above. Furthermore, it is submitted that the damages attributed to the project were the result of natural calamities and have been incorrectly assigned to the project.
- 16.7. That concern raised regarding the actions taken by the HPSPCB, the submissions made in Paragraphs 9 and 15 above are reiterated.

  
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- 16.8. That it is submitted that the Concerning measures for protection against hill failure, necessary slope protection methods, including the construction of retaining walls, breast walls, toe walls, and gabion walls, as well as additional techniques such as shotcrete with vegetation, erosion control blankets, hydroseeding, bamboo plantations, and geocells, have been implemented. Additional protection measures will be planned, designed, and implemented as needed.
- 16.9. That regarding the arrangement of muck dumping sites, it is reiterated that all waste disposal activities have been conducted in compliance with required procedures. All necessary permissions were obtained from the relevant landowners, the land was demarcated by the Revenue Department, and stabilization plans were approved by the Authority's Engineer.
- 16.10. That the Respondent No.1 reserve its right to file any additional reply/objections as and when required.

  
परियोजना निदेशक / Project Director  
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Ministry of Road Transport & Highways  
भारत सरकार / Government of India  
प का ई. पाँवटा साहिब / PIU Paonta Sahib  
Respondent No.1

Through

Gigi C. George ,Advocate  
Standing Counsel (UOI)  
National Green Tribunal

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M-9810625315





















No. RW-NH-33032/01/2017-S&R(R)  
 Government of India  
 Ministry of Road Transport & Highways  
 (S&R (P&B) Section)  
 Transport Bhawan, 1, Parliament Street, New Delhi-110001

Dated: 26<sup>th</sup> June, 2020

To

1. The Chief Secretaries of all the State Governments/ UTs.
2. The Principal Secretaries/ Secretaries of all States/ UTs Public Works Department dealing with National Highways, other centrally sponsored schemes.
3. All Engineers-in-Chief and Chief Engineers of Public Works Department of States/ UTs dealing with National Highways, other centrally sponsored schemes.
4. The Director General (Border Roads), Seema Sadak Bhawan, Ring Road, New Delhi- 110 010.
5. The Chairman, National Highways Authority of India, G-5 & 6, Sector-10, Dwarka, New Delhi-110 075.
6. The Managing Director, NHIDCL, PTI Building, New Delhi-110001.
7. All CE-ROs, ROs and ELOs of the Ministry.

**Subject: Guidelines/ Norms for Grant of permissions for construction of access to Fuel Stations, Wayside amenities, connecting roads, Other Properties, Rest Area Complexes & such other facilities;**

Sir,

The Ministry had issued guidelines regarding Grant of permissions for construction of access to various establishments situated along the National Highways e.g. Fuel Stations, Private Properties, Rest Area Complexes and such other facilities vide circular No. RW/NH-33023/19/99/-DO-III dated 24.07.2013 and its subsequent amendments from time to time with focus on enabling smooth flow of traffic, minimum interference from vehicles entering the Right of Way of a National Highway, safety of road users etc.

2. Considering the difficulties faced and the experience gained over the years, the above mentioned Guidelines/ Norms have been revised, the details of which are separately enclosed under (Grant of permissions for construction of access to Fuel Stations, Wayside amenities, Private Properties, Rest Area Complexes, connecting roads & such other facilities).
3. These guidelines shall be followed without any deviations.
4. The contents of this letter may be brought to the notice of all concerned for necessary compliance.

1

  
26.6.2020

5. This Circular issues with the approval of Competent Authority.

Yours faithfully,

Enclosure: As above

  
26.6.2020

(MD Shadab Imam)  
Executive Engineer to the Government of India  
011-23718560

Copy to:

1. All CEs in the Ministry of Road Transport & Highways
2. All ROs of the Ministry of Road Transport & Highways
3. The Secretary General, Indian Roads Congress
4. Technical circular file of S&R (P&B) Section
5. NIC-for uploading on Ministry's website under "What's new"

Copy for information and necessary action to:

1. Sr. PPS to Secretary (RT&H)
2. PPS to DG (RD) & SS
3. PPS to Addl. Secretary (RT&H)
4. PPS to AS&FA
5. PS to ADG-I/II/III/IV/V
6. PS to JS (T)/ JS (H)/ JS (LA&C)/ JS (EIC)

**Grant of permissions for construction of access to Fuel Stations, Wayside amenities, Private Properties, Rest Area Complexes, connecting roads & such other facilities/ establishments**

**1. Reasons necessitating revision of the existing guidelines: -**

- i. Unlike developed countries, India has witnessed development of various kinds of establishments just abutting the ROW of a National Highway, most often gaining access to the Highways even before a National Highway is formally commissioned and opened to traffic.
- ii. Broadly speaking, there are two categories of establishments:-
  - a. Which already exist at such location at the time a road is notified as a National Highway;
  - b. Those which come up subsequent to the notification of such road as a National Highway and its development and commissioning/ its opening to the traffic.

Hence, the Ministry is constrained to treat the two sets of cases in different ways.

- iii. The Ministry of Road Transport & Highways has decided to take up development of all new National Highways of the configuration of divided 4-lane carriageways and above as access-controlled highways, wherever feasible, and all the green-field 4-Lane NH projects, with facility of closed tolling where access to and exit from a National Highway is allowed only at pre-determined points so as to ensure seamless movement of traffic, road safety and that a road user pays toll only for the stretch used. Hence, it is important that the State Governments/ other Infrastructure development agencies make provisions for Service Roads connecting the two points at their own expense outside the Right Of Way (RoW) of any such access controlled facility.
- iv. There are certain Highways passing through built-up/ inhabited areas where it may or may not be feasible to make provision for Service Roads along the NHs passing through inhabited areas or open stretches depending upon the availability of RoW.
- v. While it is the duty of the NH development authority to ensure that it duly provides for features/ structures to seamlessly assimilate and decelerate the traffic of all connect points at the time of development of the highway, the authority would find it difficult to keep meeting such incremental requirements of any future growth unless any such access to the highway is effectively regulated and controlled.
- vi. Once the Highway is opened to traffic, it largely witnesses unrestricted ribbon development, including instances of encroachments over the Right of Way. As a result, these places emerge as accident spots, also known as Black spots, compromising road safety. Typically, the establishments coming up along the NHs can be broadly listed in the following categories:



Sr. No.	Nature/ Type of Establishment seeking access to National Highways	Remarks on the Impact of any such establishment on the Road Safety
a.	A new urban or rural road/ connectivity to the Highway	Any new road, be it a rural road or an urban connectivity, accounts for huge traffic both ways and necessitates provisions for merging or diverging of such traffic with the highway traffic, failing which it is bound to emerge as a Black Spot. Quiet often, it may require provision for a service road or an overpass or underpass or a flyover or a junction or inter-change for smooth movement and merger or demerger of the traffic generated from such connecting artery. Since this is a development after the development of the Highway, the agency (for which such a connectivity is required to be provided) is obliged to make provision for the same at its own cost.
b.	Urban Townships/ Colonies/ Industrial Townships/ Parks/ Estates	Account for generation of High Volume of traffic emanating from and to such townships and covered under (a) above.
c.	Educational Institutions/ Hospitals/ Shopping Malls/ Commercial Establishments set-up by the Public Or Private Sector	The nature of these establishments, with huge footfalls, is bound to generate a lot of traffic, especially of vulnerable groups (e.g. young students/ patients) gaining access to and from the National Highway creating situations identical to the one mentioned under Sr. No. (a) above
d.	Way-side amenities, Fuel Retail Outlets - Petrol/ Diesel/ Gas/ Charging Stations for EVs/ Hotels/ Restaurants etc.	Involves generation of High traffic Volumes for entry and exit.
e.	Individual/ Stand-alone Industrial Establishments	Generate moderate traffic depending upon the nature of Industry
f.	Small Retail shops/ Individual Houses/ Residences/ Agri-farms etc.	Generally generate very moderate to low traffic.



## 2. Revised Guidelines:

2.1 Given the above background and context, it became necessary to review the existing guidelines on the subject and issue revised guidelines. Accordingly, in exercise of the powers vested in the Central Government under Sections 28 and 29 of *The Control of National Highways (Land and Traffic) Act, 2002* and the Highway Administration Rules, 2004 and its amendments notified thereunder from time to time, the Central Government hereby notifies the revised guidelines on the subject in supersession of the guidelines in force herein before.

2.2 The power to **Grant of permissions for construction of access** to the National Highways rest with the Highway Administration as per *The Control of National Highways (Land and Traffic) Act, 2002*. The establishment of Highway Administration is being notified separately. The same, as amended from time to time, shall be followed for the purpose of these guidelines. All such access permissions to the National Highways are to be granted under sections 28 and 29 (Chapter IV) and section 38 (Chapter VI) of *The Control of National Highways (Land & Traffic) Act, 2002* by the concerned Highways Administration/ Administrators notified by the Central Government as per the Guidelines and instructions issued by the Central Government under sub-section (2) of Section 28 of *The Control of National Highways (Land & Traffic) Act, 2002*.

2.3 The persons or entities requiring and applying for access to a National Highway, shall submit a self-certified proposal for obtaining access permission to the concerned Authority, to whom such Highway is entrusted, (i.e. The project Director of the National Highways Authority of India/General manager or Deputy General Manager of the National Highway Infrastructural Development Corporation Limited / Executive Engineer of the National Highway Wing of the State Public Work Departments) and shall be responsible for preparation of drawings/ layouts of the proposed locations/ nearby details and other features of the establishment (i.e. Fuel Stations/ Private Properties Rest Area Complexes and such other facilities) in conformity with the norms prescribed under these guidelines. The term "Fuel Station" shall include Petroleum & Diesel Retail Outlets, CNG/ Gas Retail Outlets, Electrical Vehicle (EV) Charging Stations, bio fuel pumps etc. The Oil/ Gas Companies/ Applicants/ Property Owners may, if so required by them, engage any consultant/ architect for preparation of layout drawings. The authorized representative of the Oil/ Gas company/ applicant/ owner of the property shall remain responsible at all times for correctness of the documents submitted with the proposal and execution of the work as per the approved drawings, including its video recordings (before & after completion of the construction work). In case the execution of the access is not carried out as per the prescribed norms, the fuel station shall be de-energized and access of fuel station/ property shall also be disconnected.

2.4 On breach of any of the conditions imposed by the Highway Administration, the officer authorized by such Administration on its behalf may terminate the lease or license, as the case may be. However, before any such action is taken, a notice shall be issued to the concerned person describing the specific violation/ non-compliance of such condition(s), giving him an opportunity to rectify the same within a reasonable time, not exceeding 60 days from the date of issue of such notice. In cases where the rectification entails a longer time, permission for the period exceeding 60 days may be granted by the next higher authority. However, the access shall remain suspended during the



period exceeding 60 days. In cases where the person/ entity concerned does not respond to the notice issued by or on behalf of the Highway Administration, the access permission may be withdrawn on completion of 60 days without any further notice and the access disconnected by whatever means deemed appropriate by the concerned Highway Administrator. Further the district authority shall also be requested to withdraw the permission granted by them for operation of such retail outlets. Re-grant of access permission in such cases shall entail payment of the applicable License fee and the processing fee.

2.5.1 After payment of the fee prescribed for processing the application and the fee for Provisional permission, the application will be processed in the 'online' system only, subject to submission of complete set of documents to the proposing Authority, to whom such Highway is entrusted (i.e. The project Director of the National Highways Authority of India/General manager or Deputy General Manager of the National Highway Infrastructural Development Corporation Limited/ Executive Engineer of the National Highway Wing of the State Public Work Departments). List of documents to be submitted for getting approval for installation of new Fuel Station/ Way-side Amenity/ Establishment along National Highways is at Annex-I to Appendix-I & List of documents to be submitted for permission for new access to property along National Highways is at Annex-II to Appendix-II. On receipt of application in the on-line mode, the proposing authority examine/check the application/proposal thoroughly and if at first hand any further documents/clarification is required same shall be sought from the applicant within 30 days time after receiving the application.

2.5.2 The officer concerned of the proposing Authority, shall examine the documents either inspect the site himself or cause the same to be inspected by any of his subordinate officers, assess the suitability of the proposal, take the photographs, prepare his recommendations and forward the same on-line to the Highway Administration (i.e. Regional Officer of the Ministry of Road Transport & Highways and the Regional Officer of the National Highways Authority of India and Executive Director of the National Highway Infrastructural Development Corporation Limited) within a maximum period of 30 days. The Highway Administration may seek comments of Proposing Authority within 15 days of receipt of proposal / recommendation of the online application and the time-line for submission of comments by Proposing Authority shall be 15 days from the date of receipt of the communication from the Highway Administration. The Highway Administration shall issue provisional permission or reject the application within 15 days after the receipt of comments of the Field Officers. The entire process shall be 'Online' only and it shall be completed excluding timeline for submission of clarification in response to the Authority's comments, within 45 days in any case. This provisional permission for access should not be used for any other purpose including for changing the land use pattern. The Fuel Station shall not be energized during this intervening period of provisional permission and the grant of regular access permission. For the purpose of Access permission the proposing authority and Competent Authority shall be as under:



Section of the Act	Functions and Responsibilities	Project Director of the NHAI/ General Manager or Deputy GM of the NHIDCL/ Executive Engineer of the National Highway Wing of the State PWD in respect of their respective territorial jurisdictions	Regional Officer of the Ministry/ NHAI/ Executive Director of NHICL, as per their respective territorial jurisdictions
28	Grant of Right to Access to the Highway	Proposing Authority	Competent Authority

2.5.3 For defense infrastructure etc. or other important critical and strategic infrastructure, their permission shall be granted by DG (RD) &SS/MD (NHIDCL)/Chairman (NHAI) as the case may be.

2.6 The Oil/ Gas Company/ Owner of the property may construct or develop the Fuel Station/ Private Property along with its access as per approved drawings at their own cost within 12 months from the date of issue of Provisional **permission for access**. After construction/ development of the retail outlet/ private establishment as per approved drawings, the applicant may apply on-line for issue of the final **permission for access**. The Highway Administration may within 7 days of receipt of the application, seek the comments of Proposing Authority about the completion/ construction of the retail outlet/ private property as per approved drawings and the Field Officers shall forward their comments to Highway Administration within 30 days from the date of receipt of such communication. The final approval shall be granted by the authorised Highway Administration within 15 days of the receipt of comments from the Proposing Authority confirming the satisfactory completion of construction of the retail outlet/ private property as per approved drawings and License Deed may be signed by the Competent Authority (i.e. Highway Administration). Regional Officer of the Ministry/ NHAI/ NHIDCL may grant 1 Year time extension to the validity of provisional **permission for access** based on justifications for delay submitted by applicant.

2.7 The Highway Administration reserves the right to carry out inspection at all times for checking any deviations from the prescribed/approved norms after signing of the License Deed. Wherever any default/ deviation is observed during inspection of the Highway or otherwise by the field level, such officer shall point out such default/ deviation to the concerned party, advising/ instructing him to rectify such deviation/ default within a period of 60 days. Failure to rectify the identified deficiencies within the prescribed time would lead to de-energization of the fuel station by the concerned Oil Company and access of such fuel station/ property to the Highway shall be cut-off. The access would be restored only upon complete rectification at the cost of the defaulting party and on the authorization by the authorised Highway Administration. In such cases, appropriate action shall also be taken against the Proposing Authority who certified the completion of access as per approved drawings.

2.8 The Highway Administration will maintain a register of Fuel Stations, Private Properties, Rest Area Complexes and such other facilities, for which access permissions have been granted. This will also be regularly updated on the website by the Highway Administrator concerned.

2.9 In the case of existing fuel stations/ private properties, for which approval was earlier obtained from the District administration/ State Government and the retail outlet/ private property

was constructed on the road before its declaration as NH, renewal of the access permission may be obtained from the concerned Highway Administrator by simply depositing the processing fee only, subject to the condition that to ensure road safety for the users, applicant will construct acceleration lane and Deacceleration lane (only in rural area) for getting access to the proposed outlet depending on the availability of ROW.

2.10 In case there is a proposal under consideration/ implementation for capacity augmentation (i.e. widening to 4 or more lanes etc.) of a newly declared National Highway, the applicant shall be required to submit a fresh proposal meeting the requirements keeping in view the proposed improvement.

### 2.11 License Fee, Processing Fee and Penalties

The details of the license fee/ processing fee/ penalty for unauthorized access or abuse of the permission granted for different types/ categories of access permissions shall be as under:

Sr. No.	Subject	Amount	Remarks/ Conditions
A.	Way-side amenities, Fuel Retail Outlets - Petrol/ Diesel/ Gas/ Charging Stations for EVs/Biofuel Pumps etc.		
i.	Non-refundable Processing Fee per Application (to be deposited along with the Application)	Rs. 10,000/-	
ii.	Grant of provisional approval/ permission subject to the application being found in order/ conforming to the prescribed specifications. (non refundable)	Rs. 20,000/-	The provisional approval shall be valid for a period of one year, which may further be extendable by one more year. However, the owner/ promoter of such facility shall not put it to commercial operations and release traffic on the NH until the provisional approval is converted into final access permission.
iii.	Bank Guarantee towards successful completion of access as per the prescribed norms/ specifications before final approval is obtained.	Rs. 2,50,000/-	Valid for a period of three years. The BG shall be released by the Highway Administrator within 30 days of the grant of regular access permission. In case the access construction is not completed even within the extended period, the Highway Administration may encash the Bank Guarantee.
iv.	One-time License fee for Access permission for a Fuel Station/ Way-side Amenity (with or without Rest areas)	Rs. 2,50,000/-	Access permission would be renewable after 15 years on payment of processing fee only.
v.	Penalty for operating energized fuel stations/ commercial operations of a Way-side amenity, which fulfil the prescribed norms, without obtaining prior permission for grant of access from the Highway Administrator.	Rs. 2,50,000/-	The access permission shall be granted only upon payment of the License Fee, Processing Fee and the Penalty Amount.

vi.	In case the Fuel Station/ Way-side amenity is existing on a road developed earlier but which has been newly notified as a National Highway and approval for access to such road was earlier obtained from the competent Authority in the State/ UT	Rs. 10,000/- Processing Fee	<p>i. Requisite permission documents shall be submitted and only the processing fee of Rs. 10,000/- shall be charged subject to the condition that it fulfils the prescribed access conditions;</p> <p>ii. However, if the existing access facility is found deficient, the owner will have to modify/ make the access facility conform to the prescribed Standards within 12 months subject to availability of land.</p>
vii.	In case the Fuel Station/ Way-side amenity/ property is existing on a road developed earlier but which has been newly notified as a National Highway without any access permission from the competent authority of the State/ UT concerned.	Rs. 10,000/- towards processing fee and Rs 20,000/- for provisional approval and Rs. 2,50,000/- as License fee +Rs. 2,50,000/- as penalty.	The owner of the facility shall have to apply for access permission as if it is a fresh case and conform to the access standards as prescribed. Further, the owner shall have to take the requisite action (i.e. apply for access permission) within a period of one year of the Notification of such road as a NH, failing which the access shall be disconnected.
viii.	Renewal of Access Permission for a Retail Outlet/ Way-side Amenity	Rs. 10,000/-	Only the Processing fees will be paid. However, any violations made during the intervening period since grant of access earlier granted will have to be necessarily rectified.
<b>B.</b>	<b>Private Properties/Other Establishments (other than Fuel Station)</b>		
i.	Individual Residential properties/ small individual shops/ agricultural farms in Open Stretches in Rural or the Urban areas	-Nil-	Subject to the condition that any such establishment shall access any divided carriageway of 4-lane or higher configuration only through a service/ slip road. In case of two lane, access would be through acceleration and de-acceleration lane. Wherever such access is without a service road, acceleration / de-acceleration lane, the same will be disconnected.
ii.	Bank Guarantee towards successful completion of access as per the prescribed norms/ specifications before final approval is obtained.	Rs. 2,50,000/-	Valid for a period of three years. The BG shall be released by the Highway Administrator within 30 days of the grant of regular access permission. In case the access construction is not completed even within the extended period, the Highway Administration may encash the Bank Guarantee.



iii.	A residential Colony/ Sector/ Multi-storeyed Apartments developed by Government/ Society/ Private developers.	Rs. 10,000/- towards processing fee and	<p>i. The Access to a National Highway of divided carriageway of 4-lane or higher configuration shall be only through a Service/ Slip Road. In case of two lane, access would be through acceleration and de-acceleration lane. In case the available RoW is available for construction of the Service Road, the Project executing agency shall construct the service road for the purpose as a deposit work (including any variation and revision of cost till the completion of work) . In case the RoW is not available for provision/ development of a Service Road, the applicant shall have to make provision for such service road from out of its own land and construct such service road for safe connectivity to the Highway as per the prescribed standards.</p> <p>ii. In cases where Highway stands developed and the establishments requiring access to the Highway come up after the CoD of such Highway, and the traffic generated from these establishments necessitates provision for a vehicular underpass/ Flyover/ Junction/ interchange/ in the interest of road safety, the applicant will have to bear the cost of development of such facility including the cost of land required/ acquired for the purpose.</p> <p>iii. Wherever such a facility (VUP/ Flyover/ Junction/ Interchange/) is liable to be used by more than one establishments, present or in future, the applicant seeking access to the NH shall have to bear the expenditure equally incurred in development of such a facility.</p>
iv.	Institutions/ establishments such as Hospitals, Educational Institutions, Hotels, Restaurants etc. developed by any Society/ Private developers or promoters/ government or government agency.	Rs 20,000/- for provisional approval and	
v.	Individual Industrial Units/ Establishments	Rs. 2,50,000/- as License fee	
vi.	Industrial Parks/ Estates/ Logistics Centres/ Marketing Yards developed by the State/ para-statal agencies or private promoters, which necessitates provision of a facility of VUP/ Flyover/ Junction/ Interchange on the National Highway.	Rs. 10,000/- towards processing fee and Rs 20,000/- for provisional approval and	The Applicant will have to bear 100% of the cost of development of the facility of a VUP/ Flyover/ Junction/ Inter-change/ on the Highway. The decision as to the kind/ nature of facility required at such connecting point shall rest with the Highway Project Authority.



		Rs. 2,50,000/- as License fee	
vii.	A new road connecting to the Highway which necessitates provision of a facility of Interchange/ VUP or flyover on the NH whether developed by the State/ UT or a private entity	Rs. 10,000/- towards processing fee and Rs 20,000/- for provisional approval and Rs. 2,50,000/- as License fee	The Authority, government or private, developing such a connecting road will have to bear 100% of the cost of development of facility of a VUP / flyover / junction / interchanges. The decision as to the kind/ nature of facility required at such connecting point shall rest with the Highway Project Authority.
Notes	<p>i. The License fee and penalties as mentioned above shall be applicable for the Calendar Year 2020 as the Base Year. The same shall be increased @ 5% every subsequent Calendar year.</p> <p>ii. Construction of a Service Road, wherever required to be developed by the applicant within the ROW of a NH, can be either done as a Deposit work through the Project Development Authority or by the applicant agency in accordance with the design and standards prescribed by the Authority in this behalf. No Departmental charges will be levied by the Project Authority for the purpose however the supervision charge as applicable shall be levied.</p> <p>iii. Similarly, development of a facility of VUP/ Flyover/ Junction/ Interchange, wherever required, can be taken up by the Applicant himself as per the prescribed standards and drawings or got done through the Project Development Authority as a Deposit work. No Departmental charges will be levied by the Project Authority for the purpose however the supervision charge as applicable shall be levied.</p>		

2.12. The owner/management of fuel stations/ other properties is not bound to get the acceleration/ deceleration lanes, including other ancillary appurtenances, constructed through the Highway Authority (viz. NHAI, NHIDCL, concerned State PWD/ RCD as the case may be) or the contractor/ concessionaire for the project in the particular stretch of National Highways. It shall be the prerogative of the owner/ management of fuel stations/ other properties to construct the acceleration/ deceleration lanes, including other ancillary appurtenances, either through the Highway Authority/ concerned concessionaire/ contractor in the project section at the cost of the owner/management of fuel stations/ other properties or by himself/ by themselves through any other agency, subject to the same conforming to the standards prescribed by the Authority.

2.13. The access roads including acceleration/ deceleration lanes shall be constructed within available ROW of the National Highways. However, in case of non-availability of adequate ROW for construction of these facilities, owner/management of fuel stations/ other properties shall acquire the required additional land at their cost for construction of such facilities. Similarly, access for/ egress to the facility (primarily for cluster, etc.) may be provided from the Service road which has been developed already; however, service road of required length shall have to be constructed by the



owner/ management of fuel stations/ other properties at their cost in case the same has not been constructed but is required for providing access to such properties; additional land acquisition required for construction of service road beyond available ROW of NH in such cases shall have to be done by the owner/ management of fuel stations/ other properties at their cost.

2.14. Proposals in stretches under BOT/ HAM/ TOT Concessions: -

(i) In case of access permissions/ approvals on stretches of National Highway, which are under any BOT/ HAM/ OMT/ TOT concession agreement, the concerned proposal Processing Authority (i.e. Proposing Authority) shall invariably consult the concerned Concessionaire before recommending the proposal to the Competent Authority.

(ii) On receipt of online application from the highway administration, the proposal Processing officer shall forward copies of such application (preferably the soft copies) to the concerned Concessionaire and the IE to submit their comments within 15 days of receipt of such applications.

2.15 In case of Expressway and access controlled Highways above guidelines of access permission will not be applicable. In such cases no access permission shall be given and access shall only be given at pre decided location as provided in the design of Expressway and access controlled Highways with proper access/service road.

2.16. Norms as stipulated in Appendix-I shall be applicable for retail outlets and those stipulated in Appendix-II shall be applicable for all other private properties/ establishments.



**Norms for Location, Layout and Access to Fuel Stations along National Highways**

1.1 The term "Fuel Station" shall include Petroleum Retail Outlets, CNG/ Gas Retail Outlets, Electrical Vehicle (EV) Charging Stations, bio fuel pumps, wayside amenities etc.

1.2 When the cross slope of the country is more than 25%, the terrain shall be classified as hilly or mountainous terrain. Where National Highway passes through a town of population of 20,000 and more (census 2011 will apply), the stretch shall be categorized as urban stretches.

**2.1 Norms on Existing Service Road/ Slip road**

Irrespective of the terrain, no norm shall be applicable if the retail outlet is proposed on the existing service roads/ slip road. However, permission for retail outlet proposed on the existing service roads/ slip roads needs to be obtained from Highway Administration to regulate other requirements such as drainage facilities, plot size, drinking water, toilet facilities, signs, markings etc.

However, no access permission shall be granted for establishment of a retail outlet on the entry/ exit ramp of service/ slip road.

**2.2 Location Norms on Rural stretches of National Highways**

Sr. No.	Items	Norms applicable
1.	Acceleration/ Deceleration lane	Need to construct 100m acceleration lane and 70m deceleration lane
2.	Distance of any Intersection with any category of road and median gap	300 m
3.	Any barrier including that of Toll Plaza and Railway Level Crossing	1000 m
4.	Distance from the Start of approach road of Road Over Bridge (ROB)	200 m
5.	Start of approach road of Grade Separator/ flyover	300 m
6.	Distance between two fuel stations	<p>Undivided carriage way- 300m *</p> <p>Divided Carriageway- 1000m *</p> <p>*including deceleration and acceleration lanes</p> <p>However, this restriction shall not apply in case access/ egress for all such fuel stations are provided through common service road of 7.0m width and not directly to NH.</p> <p>Further, access for fuel stations at closer proximity than above distance may be allowed provided entry/ exit for both the Fuel Stations are provided through service road of 7.0m width having sufficient length; further, additional length of such service road shall be constructed at the cost of the latter fuel station owner/ company seeking grant of permission for access for the facility.</p>

### 2.3 Location Norms for Urban/ Mountainous stretches of National Highways

Sr. No.	Items	Norms applicable
1.	Acceleration/ Deceleration lane	The deceleration and acceleration lanes may be dispensed with for the fuel station located along urban roads and roads in hilly and mountainous terrain.
2.	Intersection with any category of road and median Gap	100 m
3.	Any barrier including that of Toll Plaza and Railway Level Crossing	1000 m
4.	Start of approach road of Road Over bridge (ROB)	200 m
5.	Start of approach road of Grade Separator/ flyover	300 m
6.	Distance between two fuel stations	300 m* - For both divided and undivided carriageway *(including deceleration and acceleration lanes). However, this restriction shall not apply in case access/ egress for all such fuel stations are provided through common service road of 7.0m width and not directly to NH. Further, access for fuel stations at closer proximity than 300m may be allowed provided entry/ exit for both the Fuel Stations are provided through service road of 7.0m width having sufficient length; further, additional length of such service road shall be constructed at the cost of the latter fuel station owner/ company seeking grant of permission for access for the facility.
Notes:	<p>a. All the dimensions are to be measured from the boundary of the Fuel Station</p> <p>b. In case of distance from intersection with any category of road, the roads means paved carriageway (Bituminous/ concrete/ Interlocking Concrete block) of 3.0m width and having length of Minimum 300m and above irrespective of the category of road.</p> <p>c. The minimum distance between two fuel stations on both sides of the highway is applicable for undivided carriageway. In case of divided carriageway, with no gap in medians, the distance restriction is for same side and is not applicable on the opposite side of the fuel Station. However, access for fuel stations at closer proximity may be allowed provided entry/ exit for both the Fuel Stations are provided through service road of sufficient length; further, additional length of such service road shall be constructed at the cost of the latter fuel station owner/ company seeking grant of permission for access for the facility.</p> <p>d. Distance between the Fuel Station and the structural barrier (i.e. toll plaza, railway level crossing, check barrier etc.) shall not apply if such barriers are located on service road only and are separated from the main carriageway.</p> <p>e. The gap in the Central Median shall be treated as Intersection.</p>	

### 3.0 General Conditions of Siting

- i. Rest areas should have various amenities for users e.g. fuel stations, places for parking, toilets, restaurants, rest room, kiosks for selling sundry items, bathing facilities, repair facilities, crèche etc. These aspects should be incorporated while planning for improvement



and up-gradation of highways and/or planning for new fuel stations along the highways. The rest area complex may be planned subject to their commercial viability.

- ii. It should be ensured that the location of the proposed fuel station does not interfere with future improvements of the highway and the nearby intersections/ junctions.
- iii. The fuel stations would be located where the highway alignment and profile are favourable, i.e. where the grounds are practically level, there are no sharp curves not less than those specified for minimum design speed or steep grades (more than 5%) and where sight distances would be adequate for safe traffic operations. The location should not interfere with the placement and proper functioning of highways signs, signals, lighting or other devices that may affect traffic operation.
- iv. If two or more fuel stations are to be sited in close proximity for some reasons these would be grouped together to have a common access through a service road of 7.0m width and connected to the highway through acceleration, deceleration lanes. Any objection from the existing fuel station owner against granting of access permission from NH for the proposed new fuel station are to be overruled and access to all fuel stations in case of clustering, shall invariably be from the service road only. Wherever longer service road exists, which may itself act as deceleration/ acceleration lane, no separate deceleration/ acceleration lane is required. New entrant would be responsible for construction and maintenance of the common service road, deceleration & acceleration lanes, drainage and traffic control device. Wherever available ROW is inadequate to accommodate such service roads, deceleration/ acceleration lanes etc., the additional land by the side of ROW to accommodate such service roads shall be acquired by the new entrant Oil Company.

#### 4.0 Plot size for Fuel Station:

- i. The minimum size and shape of the plot for fuel station should primarily be laid down by the Company/ Establishment concerned, for which they would need to consider suitable accommodation of all the facilities e.g. fuel pumps, offices, stores, compressor room, air pump and kiosks etc. The Highway Administration steps in primarily keeping in view that no hindrance is caused to the movement of vehicles of expected maximum dimensions, within the fuel station and in the access area. Sufficient space would need to be available to accommodate the number of fuel pumps to cater to the expected number of vehicles in peak time at this location so that the vehicles do not spill over to the access area. The air pump and kiosks for pollution control measurements be installed at some distance from the fuel pumps so that the vehicles requiring these services do not cause hindrance to the free movement of vehicles entering or exiting the fuel station.
- ii. Keeping the above considerations in view, the minimum size of the plot for a fuel station along National Highways shall be as follows:-

Sr. No.		Frontage (In Metre)	Depth (In Metre)
(i)	On Rural stretches in plain and rolling terrain	35	35
(ii)	On Urban stretches in plain and rolling terrain	30	30
(iii)	In hilly and mountainous terrain	20	20
Note:	The proposed plot of new fuel stations should be such that the minimum frontage is achieved within the minimum total area as stipulated above.		

- iii. For fuel station being part of the rest area complex, the area required for other facilities such as parking, restaurant, rest rooms, toilets, kiosks for selling sundry items, bathing facilities, repair facilities, shops etc. would be extra but there would be a single access/ egress.

#### 5.0 Access for new fuel station along divided/ undivided carriageway sections

- i. The access to fuel station along divided/un-divided carriageway for rural stretch of National Highways shall be through acceleration and deceleration lane. The acceleration and deceleration lane may be dispensed with for urban/ hilly and mountainous roads.
- ii. The deceleration lane would take-off from the edge of the paved shoulder taken up to the edge of the Right of Way (ROW) of National Highway, beyond which, the boundary of fuel station shall start. Its minimum length would be 70 m measured along the travel direction of highway. Its width would be minimum 5.5m. The shoulder of 2.25 m would be provided towards the outer side of the access/ egress (i.e. on the side farthest from the carriageway) for this deceleration lane.
- iii. The acceleration lane would take-off from the edge of the fuel station on exit side having minimum length of 100 m. Its width would be minimum 5.5m. Its starting stretch of 70 m length would be with a curvature of minimum radius of 650m and the remaining 30m length would be tapered so as to facilitate vehicles coming out of fuel station, merging with fast moving through traffic on main carriageway, in a safe and efficient manner. Wherever, available ROW is inadequate to accommodate the service roads and/ or deceleration / acceleration lanes in plain and rolling terrain of non-urban stretches, the additional marginal land by the side of ROW to accommodate the deceleration/ acceleration lanes shall be acquired by the owner of the fuel station. In cases of widening to 4/6 lanes in near future, the matter shall be dealt on case-to-case basis.
- iv. A separator island would be provided in front of the fuel station. The length of this separator island would be determined on the basis of the intersecting points of the edge line of the separator island with the line drawn along the edge of chevron marking, as indicated in Figures 1 and 2 for undivided carriageway and Figure 3 and 4 for divided carriageway, of these norms. Its shape for isolated fuel station would be as shown in Figure 1/ Figure 3 and that for the cluster of fuel stations with common service roads, as shown in Figure 2/ Figure 4. It would have minimum width of 3m. The width of approaches connecting deceleration and acceleration lanes, along the separator island should be 5.5m.
- v. There would be buffer strip from the edge of the ROW and would extend minimum 3m inside the fuel station plot. Its minimum length would be 12 m. In Urban/ hilly or mountainous areas, minimum length of buffer strip may be reduced to 5m keeping minimum width of opening at entry and exit to 7.5 m. No structure or hoarding except the approved standard identification sign on pole, would be permitted inside the buffer strip. The buffer strip as well as the separator island should be provided with kerb of minimum 275 mm height to prevent vehicles from crossing it or using it for parking purposes. The buffer strip in the approach zone should be suitably shaped or cover extra area in the approach zone after provision of acceleration, deceleration lane and connecting approaches and should be properly turfed for aesthetic landscaping.
- vi. The radius for turning curves would be 13 m and that for non-turning curves should be from 1.5 to 3 m, so as to check over speeding while entering or exiting the fuel station. Wherever, available ROW is inadequate, the additional marginal land by the side of ROW shall be acquired by the owner of fuel station to provide prescribed turning radius.

- vii. The pavement of the access roads including deceleration, acceleration lanes and connecting approaches would have sufficient design strength for the expected service lane traffic. It would have minimum pavement composition of 150 mm thick Granular Sub Base (GSB) overlaid by three layers of Water Bound Macadam (WBM) (other than WBM-Grading No. 1), each of 75 mm thickness, topped by 50 mm thick Bituminous Macadam (BM) and 30 mm thick Bituminous Carpet (BC). Interlocking Concrete Blocks as per IRC:SP:63 can also be considered.
- viii. The typical access layout for the new fuel station with relevant details for deceleration/ acceleration lanes connecting approaches, separator Island buffer strip, drainage, signs and marking on carriageway sections of National Highways would be as shown in Figure 1/ Figure 3 of these norms.
- ix. The typical access layout for cluster of fuel stations, with details for deceleration lane, service road and acceleration lane etc. would be as shown in Figure 2/ Figure 4 of these Norms.
- x. The typical layout for fuel stations and signs and markings along National Highways in Hilly/Mountainous/Urban stretches is given in Figure 5.

#### 6.0 Drainage

There shall be adequate drainage system on the access to the fuel station and inside its area so as to ensure that surface water does not flow over the highway or any water logging takes place. For this purpose, the fuel station and access area would be at least 300 mm below the level at the edge of the shoulder on the highway. The surface water from fuel station/ facility and access road would need to be collected in a suitable underground drainage system (e.g. slab culvert with iron grating of adequate strength constructed in the approaches or any other method as per satisfaction of Highway Administration so as to ensure that surface water from fuel station/ facility does not flow on the highway) and led away to a natural course/ outfall sewer through culvert or led away to a water-recharging system specifically constructed by the owner/ management of the fuel station/ facility in case lined drains of sufficient length upto a natural course/ outfall sewer are not available. The applicant has to prepare separate detailed drawings indicating the drainage arrangements and to be submitted along with the application for permission.

#### 7.0 Enforcement of Right of Way and Building Line

While planning the layout for various facilities inside the fuel stations/ establishments, it has to be ensured that fuel pumps are located beyond the building lines as prescribed in IRC:73, 'Geometric Design Standard for Rural (Non-Urban) Highways' or (as notified by the State Government concerned) or 10m away from ROW boundary whichever is less. The fuel station office building etc. shall be located at a safe distance as prescribed by the Fire Department or other authorities. The buffer strip would extend minimum 3m inside the fuel station plot, beyond the available ROW. The future widening of the Highway shall also be kept in view while setting up and preparing the layout plan of the proposed fuel station. The owner of the fuel station shall acquire additional land, if required, to accommodate access/ egress roads for fuel station, service roads, acceleration/ deceleration lanes, etc.

### 8.0 System for Signages and Markings

- i. An adequate system for signs and marking would be provided at the locations of fuel stations for the guidance of the highway users. The pavement markings would be in the form of chevron at entry and exit locations, give way for the exit from the fuel station. Information signs for fuel station would be provided at 1km ahead, 500m ahead and at the entry point within the NH ROW.
- ii. On undivided carriageway, additional signs for the regulation of entry and exit of the vehicular traffic should be provided on the separator island. Also, an informatory sign should be installed showing the distance of the nearest Fuel station located in the direction of travel in order to avoid any need for right turnings for accessing the Fuel Station located on the opposite side. This sign should be installed at a location of about 200 m ahead of the opposite side fuel station within the NH ROW.
- iii. The pavement markings shall conform to IRC:35, 'Code of Practice for Road Markings' and the Road Sign to IRC:67, 'Code of Practice for Road Sign's and IRC:SP:55, 'Guidelines on Safety in Road Construction Zones'.
- iv. These should be as per Section 801 and 803 of Ministry's Specifications for Road and Bridge Works, as updated from time to time.
- v. The system for signs and markings with their type and locations would be as shown in Figure 1,2,3,4 & 5 for the chosen access layout.

### 9.0 License Deed

- i. A License Deed would be required to be signed between the Oil Company wanting to install the Fuel Station (Licensee) and Government of India through their designated officers (Highway Administration). The specimen copy of the license deed is enclosed at **Annexure-III to Appendix-I**.
- ii. The license deed would be drawn on a non-judicial stamp paper and all expenses in this regard be borne by the licensee.
- iii. **The validity of the license for the use of National Highway land for access to fuel station would be for a period of fifteen years** and on the expiry of lease after which the same would be required to be renewed which could be for a similar period. During this validity period, the owner shall maintain in good condition the deceleration / acceleration lanes, service roads (free from any potholes/patches), toilet & drinking water facilities, drainage arrangement (clean conditions to allow full discharge of storm water), signs and markings (existing at identified location with clear required visibility).

### 10.0 Payment

The payment of fee etc. would be payable by the licensee to the Highway Administration in consideration of this Agreement for the access for which the license is issued. There would be no need to register the license deed. This fee would be paid on-line in favor of the concerned **Pay & Accounts Officer** of the Ministry of Road Transport and Highways and would be credited to the **Major Head 1054 (Revenue Receipt Head)**. The license deed shall be executed only after the online payment has been remitted in the concerned P&AO office and successfully realized in the Consolidated Fund of India.

**11.0 Responsibilities of Oil Companies/Owners**

- i. The Ministry of Petroleum and Natural Gas/ Oil/ Gas companies, while entertaining any application for the installation of a Fuel Station, would supply a copy of these norms to the applicant so that he may assess his position to fulfil the requirements of these Norms. Ministry of Petroleum and Natural Gas/ Oil & Gas Companies would ensure that the plot identified by the applicant conforms to the requirements of these norms in terms of its location, access layout and signs and markings. It shall also be the responsibility of the applicant/ owner of Fuel Station to provide the prescribed layout for access as given in Fig.1/2/3/4/5, as the case may be, while preparing the layout.
- ii. After obtaining provisional **permission for access**, Oil Companies/ Owners shall be responsible for the construction and maintenance of deceleration/ acceleration lanes, service roads, channelizers, drainage arrangement, drinking water and toilet facilities, signs and markings in accordance with the approved layout and specifications conforming to these norms, at his own cost. The drinking water and toilet facilities shall be accessible to the public round the clock. In order to inform the public about these, a display board showing availability of such facilities shall be installed before the entry to the fuel station. On completion of the construction in accordance with checklist and conforming to the approvals, a Completion Certificate would be issued by the field unit of NHAI/ PWD/ BRO/ NHIDCL or any other agency (as the case may be) for getting approval of Highway Administration. **The concerned Oil Company would be allowed to energize the fuel station only after the final approval i.e License Deed signed by the Highway Administration.**
- iii. Inspections for determining the deviations from prescribed Norms shall be done at any time, even after signing of the License Deed, by the Highway Administration. In cases of defaults/ deviations found during inspections by Highway Administration, each deficiency shall be immediately rectified, which in no case should exceed 60 days from the date of inspection and notification of such deficiencies to the owner. The failure to rectify the identified deficiencies within the prescribed time would lead to de-energizing the fuel station by the concerned Oil Company. The re-energizing would be done only on complete rectification and on the authorization by Highway Administration. The action against the oil companies shall also be taken if the rectification of the identified deficiencies has not been done within the prescribed timeline even after reminders to the oil companies.
- iv. Access permission allowed to owner/ management of fuel stations may in some cases lead to substantial vehicular/pedestrian traffic movements on the highway/ access so constructed/allowed. In such cases there may arise a need to construct a cross-over facility such as Underpass/ Overpass/ FOB/ Service lane etc. for ensuring road safety. The cost of such cross-over facility etc. shall be borne by the owner/ management of fuel stations.
- v. The owner/ management of fuel stations is not bound to get the acceleration/ deceleration lanes including other ancillary appurtenances constructed through the highway authority or the contractor/ concessionaire for the project in the particular stretch of National highways. It shall be the prerogative of the owner/management of fuel stations to construct the acceleration/ deceleration lanes including other ancillary appurtenances wither through the concerned concessionaire/ contractor in the project section at the cost of the owner/management of fuel stations or by themselves through any other agency.



- vi. The access roads including acceleration/ deceleration lanes shall be constructed within the available ROW of the National Highways. However, in case of non-availability of adequate ROW for construction of these facilities, the owner/ management of fuel stations shall acquire the required additional land at their cost for construction of such facilities.
- vii. The toilet facility is to be provided as per the standard layout at figure 6 demarking separately gents and ladies and duly equipped with lighting, water and requisite cleaning accessories etc. The necessary alterations in the case of existing retail outlets may be done as felt necessary in accordance with the standard layout. A separate access to all road users of the National Highways with traffic signages of the availability of toilet facility along National Highways may be provided and the toilets are kept open round the clock.

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**List of documents to be submitted for getting approval for installation of new Fuel Station/  
Way-side Amenity/ Establishment along National Highways**

1. Signed copy of license deed. The draft is at Annex III.
2. Certified copy of location plan of the Fuel Station along the National Highway showing details of Right of Way (ROW) of National Highway, existing intersections and the intersecting roads, including existing public roads and other developments, falling within a reach of 1.1 km in each side of the Fuel Station and carriageway.
3. Certified copy of plan of the proposed Fuel Station showing details of deceleration, acceleration lanes, service road (if provided), buffer strip, fuel pump, office, kiosk, lubricatorium, air and water supply, toilet & drinking water facilities, drainage details, signages and markings conforming to applicable figures enclosed with these norms.
4. Certified copy of sectional view showing elevation of Fuel Station with respect to National Highway and slopes to be provided for adequate drainage and preventing water logging on the National Highway.
5. Drainage plan of the Fuel Station.
6. Detail of the material for pavement composition for deceleration lane, service road and acceleration lane.
7. Undertaking from the oil company that the oil company would pay necessary fee for the use of the National Highway land whenever the fee is demanded by the Highway Authorities in future.
8. Undertaking from Oil Company that necessary alteration including complete removal/ shifting of the approach roads at its own cost if so required by Ministry, for the development of National Highway or in the interest of safety in this section.
9. Undertaking from Oil Company that they shall take all the action as prescribed in Appendix - I to ensure conformity of these Norms.
10. Undertaking from the Oil Company that the fuel station is neither in operation nor energized and that construction of the fuel station has not been commenced.
11. Documentary evidence of additional Land Acquisition details (if required) beyond the available ROW (to accommodate service roads, deceleration / acceleration lanes, turning radius etc.) done by the owner of the fuel station. [NOTE--- It needs to be specifically mentioned if the same is not applicable /required.]



## CHECKLIST

Check list for getting approval for installation of new Fuel Stations along National Highways

## General Information:

i.	National Highway Number	
ii.	District and State	
iii.	Location	
iv.	(Chainage in Km)	
v.	Side of NH (Left or right side of NH towards: Increasing Chainage/ km/ direction]	
vi.	Name of Highway Authority (NHAI/ State PWD/ NHIDCL)	
vii.	Highway Administration address	
viii.	Name of the Oil Company (as applicable)	
ix.	Whether the Fuel Station is part of a Rest-area complex	



**Stipulated Norms for Fuel Stations on National Highways**

**A. For Retail Outlet on existing service road/slip road**

Sr. No.	Item	MORTH Norms	Measurement at site	Whether complying with MORTH Norms**
1	Whether the retail outlet is on service road/ slip road (and not on entry/ exit ramp of service road/ slip road)	YES		Yes/No
2	Size of plot			
	Rural stretch	35m x 35m		Yes/No
	Urban area stretch	30m x 30m		
	Hilly/ Mountainous	20m x 20m		Yes/No
3	Whether the retail outlet satisfy the general condition of sitting, access condition, drainage, building line, sign boards etc. depending upon the availability of land.	YES		Yes/No

**B. Retail Outlet in Rural Stretches**

Sr. No.	Item	Measurement at site	MORTH Norms	Whether conforming to MORTH Norms**
1	Acceleration lane		Minimum 100m	Yes/No
2	Deceleration Lane		Minimum 70m	Yes/No
3	Distance from intersection:			
	Intersection with any category of road/ Median Gap		Minimum 300 m	Yes/No
4	Distance from Check barrier/Toll Plaza/Railway level crossing		Minimum 1000m	Yes/No
5	Distance from start of approach road of Road Over Bridge		Minimum 200m	Yes/No
6	Distance from start of Grade Separator/ Flyover		Minimum 300m	Yes/No
7	Distance from nearest Fuel Station Undivided carriageway (for both side of carriageway), or Divided carriageway (with no gap in median at this location)		300 m- Undivided carriage way 1000m-Divided carriage way However, this restriction shall not apply in case access/ egress for all such fuel stations are provided through common service road of 7.0m width and not directly to NH. Further,	Yes/No



			access for fuel stations at closer proximity than 300m/1000m may be allowed provided entry/ exit for both the Fuel Stations are provided through service road of 7.0m width having sufficient length; further, additional length of such service road shall be constructed at the cost of the latter fuel station owner/ company seeking grant of permission for access for the facility.	
8	Provision of service/ connecting road		Necessary at clustering of retail outlet/ intersection with any category of road less than 300m/1000m	Yes/No
	i. Length of the service road including deceleration and acceleration lanes		[Mention the lengths in m]	
	ii. Whether additional Land acquisition is required (for service road/ turning radius)			Yes/No
	iii. If Yes, mention the extent of additional L.A. required		[Mention Area (sq.m.)]	
	iv. Whether additional Land Acquisition as above has been done by oil company			Yes/No/ Not Applicable
	v. If Yes, whether the documentary evidence of the L.A. details are attached			Yes/No/ Not Applicable
9	Gradient of Highway section		Maximum 5%	Yes/No
10	Slope of Fuel Station Premises/Service Area for drainage purpose		Minimum 2%	Yes/No
11	Width of Frontage of Plot		Minimum 35m	Yes/No
12	Depth of Plot		Minimum 35m	Yes/No
13	Length of Buffer Strip		Minimum 12m	Yes/No

14	Width of Buffer Strip extending inside ROW		Minimum 3m	Yes/No
15	Height of kerb for buffer strip		Minimum 275mm	Yes/No
16	Radius of Turning Curve		Minimum 13 m	Yes/No
17	Radius of Non-turning curve		Minimum 1.5m Maximum 3m	Yes/No
	i. Whether additional Land acquisition is required by the side of ROW (to provide prescribed turning radius) by the owner of the fuel station.			Yes/No
	ii. If Yes, mention the additional L.A. required to be done by the owner of the fuel station.		[Mention Area (sq.m.)]	
	iii. Whether additional Land Acquisition as above is required by the side of ROW (to provide prescribed turning radius) has been done by the owner of the fuel station.			Yes/No/ Not Applicable
	iv. If Yes, whether the documentary evidence of the L.A. details are attached			Yes/No/ Not Applicable
18	Minimum downward slope of access roads towards the fuel station.		Minimum 2%	Yes/No
19	Difference in level between the highway and the fuel station and access area measured at the edge of the shoulder on the highway.		Minimum 300 mm	Yes/No
20	Provision of Culvert, designed for drainage according to IRC:SP-13		Slab culvert with iron grating of adequate strength constructed in the approaches or any other method as per satisfaction of Highway Administration so as to ensure that surface water from fuel station/ facility does not flow on the highway and led away to a natural course/ outfall sewer through culvert or	Yes/No



			led away to a water-recharging system specifically constructed by the owner/ management of the fuel station/ facility in case lined drains of sufficient length upto a natural course/ outfall sewer are not available.	
21	i. Provision of drinking water and toilet facilities ii. Provision of proper drainage arrangement for fuel station premises		Drawing showing these arrangements as per satisfaction of highway authorities to be submitted	Yes/No
22	Provision of adequate signs, display board and markings as per the drawings		Minimum requirement as shown in the Drawing	Yes/No
23	Whether the oil company has certified that the fuel station is neither in operation nor energized and that construction of the fuel station has not been commenced.		—	Yes/No

**C. Retail Outlet on Urban/ Hilly/ Mountainous Stretches**

Sr. No.	Item	Measurement at site	MORTH Norms	Whether complying with MORTH Norms**
1	Distance form intersection: Intersection with any category of road/ Median Gap		100 m	Yes/No
2	Distance from Check barrier/ Toll Plaza/ Railway level crossing		Minimum 1000m	Yes/No
3	Distance from start of approach road of Road Over Bridge		Minimum 200m	Yes/No
4	Distance from start of Grade Separator/ Flyover		Minimum 300m	Yes/No
5	Distance from nearest Fuel Station Undivided carriageway (for both side of carriageway) and Divided carriageway (with no gap in median at this location)		300 m. However, this restriction shall not apply in case access/ egress for all such fuel stations are provided through common service road of 7.0m width and not directly to NH. Further, access for fuel stations at closer proximity than 300m may be allowed provided entry/ exit for both the Fuel Stations are provided	Yes/No

			through service road of 7.0m width having sufficient length; further, additional length of such service road shall be constructed at the cost of the latter fuel station owner/ company seeking grant of permission for access for the facility.	
6	Provision of service /connecting road		Necessary at clustering of retail outlet/ intersection with any category of road less than 300 mtr	Yes/No
	i. Length of the service road including deceleration and acceleration lanes		[Mention the lengths in m]	
	ii. Whether additional Land acquisition is required (for service road/ turning radius)			Yes/No
	iii. If Yes, mention the extent of additional L.A. required		[Mention Area (sq. m.)]	
	iv. Whether additional Land Acquisition as above has been done by oil company			Yes/No/ Not Applicable
	v. If Yes, whether the documentary evidence of the L.A. details are attached			Yes/No/ Not Applicable
7	Gradient of Highway section		Maximum 5%	Yes/No
8	Slope of Fuel Station Premises/Service Area for drainage purpose		Minimum 2%	Yes/No
9	Width of Frontage of Plot		Minimum 30 m for Urban area, 20m for Hilly/ Mountainous area	Yes/No
10	Depth of Plot		Minimum 30m for Urban area, 20m for Hilly/ Mountainous area	Yes/No
11	Length of Buffer Strip		Minimum 5m	Yes/No
12	Width of Buffer Strip extending inside ROW		Minimum 3m	Yes/No



13	Height of kerb for buffer strip		Minimum 275mm	Yes/No
14	Radius of Turning Curve		Minimum 13 m	Yes/No
15	Radius of Non-turning curve		Minimum 1.5m Maximum 3m	Yes/No
	i. Whether additional Land acquisition is required by the side of ROW (to provide prescribed turning radius) by the owner of the fuel station.			Yes/No
	ii. If Yes, mention the additional L.A. required to be done by the owner of the fuel station.		[Mention Area (sq.m.)]	
	iii. Whether additional Land Acquisition as above is required by the side of ROW (to provide prescribed turning radius) has been done by the owner of the fuel station.			Yes/No/ Not Applicable
	iv. If Yes, whether the documentary evidence of the L.A. details are attached			Yes/No/ Not Applicable
16	Minimum downward slope of access roads towards the fuel station.		Minimum 2%	Yes/No
17	Difference in level between the highway and the fuel station and access area measured at the edge of the shoulder on the highway.		Minimum 300 mm	Yes/No
18	Provision of Culvert, designed for drainage according to IRC:SP-13		Slab culvert with iron grating of adequate strength constructed in the approaches or any other method as per satisfaction of Highway Administration so as to ensure that surface water from fuel station/ facility does not flow on the highway and led away to a natural course/ outfall	Yes/No

			sewer through culvert or led away to a water-recharging system specifically constructed by the owner/ management of the fuel station/ facility in case lined drains of sufficient length upto a natural course/ outfall sewer are not available.	
19	i. Provision of drinking water and toilet facilities ii. Provision of proper drainage arrangement for fuel station premises		Drawing showing these arrangement as per satisfaction of highway authorities to be submitted	Yes/No
20	Provision of adequate signs, display board and markings as per the drawings		Minimum requirement as shown in the Drawing	Yes/No
21	Whether the oil company has certified that the fuel station is neither in operation nor energized and that construction of the fuel station has not been commenced.		—	Yes/No

It is certified that the fuel station is neither in operation nor energized and that construction of the fuel station has not been commenced. Further, we bear full responsibility for genuineness of the site particulars mentioned above and for adherence to the stipulated norms.

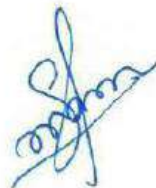
**[Name, Designation and Signature  
Of the authorized representative of the  
Concerned Oil Company]**

**Note:** - If norms are not satisfied, detailed explanation needs to be given, otherwise the application will not be considered. In all cases supporting documents as per Annex-I have to be submitted, otherwise the case will be summarily rejected.

The Right Of Way (ROW) of the National Highway available at the proposed location from the centre line of the nearest carriageway is [\_\_] m.

The above particulars along with the drawings and documents have been verified and are certified as correct as per the prevailing site conditions.

**[Name, Designation and Signature  
of the concerned field authority of  
NHAI/State PWD/BRO]**



## LICENSE FOR THE USE OF NATIONAL HIGHWAY LAND

AGREEMENT TO construct an approach/access road with necessary provisions for drainage, signage and markings, to \_\_\_\_\_ located on plot no. \_\_\_\_\_, Survey No. \_\_\_\_\_ of the village/town \_\_\_\_\_ in the Taluka of \_\_\_\_\_ in the District \_\_\_\_\_ abutting on NH \_\_\_\_\_ in kilometer \_\_\_\_\_.

AN AGREEMENT made this \_\_\_\_\_ day of \_\_\_\_\_ Year Two thousand \_\_\_\_\_ between the President of India (hereinafter called the Government which expression shall, unless excluded by or repugnant to the context, include his successors in Office and assigns) of the **First** part and (name and address of Oil Company) hereinafter called "the Licensee"/"the Licensees" (which expression shall, unless excluded by or repugnant to the context, include the said licensee's successor/Licensees successors, heirs, executors, administrators and assigns) of the **Second** part.

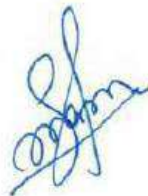
2. WHEREAS THE Licensee has/licensees have applied to the Government for permission to construct on the Government land an approach road with necessary provisions for drainage, signs and markings to his/their **Retail Outlet** located in plot no. \_\_\_\_\_, Survey No. \_\_\_\_\_ in the village \_\_\_\_\_, Taluka \_\_\_\_\_ and District \_\_\_\_\_ abutting on the boundary of NH \_\_\_\_\_ in Kilometer \_\_\_\_\_, more particularly described in the Schedule annexed hereto and shown in the drawing attached hereto (herein after referred to as "the **Retail Outlet**").

3. AND WHEREAS THE GOVERNMENT has agreed to grant such permission on the terms and conditions hereinafter mentioned.

4. Now, this Agreement witness that, in consideration of the terms and conditions hereinafter contained and on the part of the licensee/licensees to be observed and performed, the Government hereby grants to the licensee/licensees permission to construct an access/approach road with necessary provisions for drinking water and toilet facilities, drainage works, signs and markings to the said **Retail Outlet** as per approved drawings attached, subject to the following terms and conditions, namely:-

- i. That the licensee/ licensees shall within **twelve months** from date of receipt of the provisional **permission for access**, but without interfering in any way with the highway traffic, complete the construction of the approach road (including deceleration/ acceleration lanes) and shall make provisions for drinking water, toilet facilities, drainage, signs, markings etc. at his own cost and to the full satisfaction of the Highway Administration according to the approved drawings and specifications. The drinking water and toilet facilities shall be accessible to the public round the clock. In order to inform the public about these facilities, a display board showing availability of such facilities shall be installed before the entry to the Fuel Station. The

- said approach road shall not be brought into use after its completion until the field officers of NHAI/ NHIDCL/ State PWDs gives a completion certificate after satisfying himself that it has been completed as per the sanctioned drawings and specifications. The Fuel Station would be energized by the concerned oil company only after issue of the completion certificate by the Highway Administration.
- ii. That on the completion of the said work, that part of the approach road, which lies within the limits of Government land together with any culvert or drain therein constructed shall become the absolute property of the government, subject to the rights of the licensee/licensees to use the same for ingress and egress.
  - iii. The licensee/ licensees shall at his/ their own cost keep the said approach road, and any culvert or drain therein, in proper repair and condition to the satisfaction of the Highway Administration. The approach roads would be considered in proper conditions when they are free from potholes and patches. The culverts and drains would be kept in clean conditions to allow full discharge of the storm water, signs and markings to be kept at their respective locations and in clean condition for visibility at all times.
  - iv. That within six months of a notice duly given to the licensee/ licensees in this behalf, the licensee/ licensees shall at his/ their own cost remove the said approach road or any drainage work constructed in connection therewith and restore the land to its original condition when required to do so by the Government or by any person duly authorized on its behalf. The licensee/ licensees shall not be entitled to any compensation on account of such removal and restoration.
  - v. That the approach road shall not be used for any purpose other than that of access to any egress from the Retail Outlet of the licensee/ licensees on to the Government road.
  - vi. That the licensee/ licensees shall not, without the prior permission in writing of the Government/ NHAI/ NHIDCL, in any way extend or alter the said approach road or any culvert or drainage therein.
  - vii. That the licensee/ licensees shall at all times permit any duly authorized officer of the Government/ NHAI/ NHIDCL to inspect the said approach road including any culvert or drainage therein. He shall keep the said approach road clear from all obstruction and shall not be entitled to close any right of way over or in respect of the same against Government, or any member of the public.
  - viii. That the licensee/ licensees shall be liable for any loss or damage caused to the Government by obstruction of drain or any other similar causes due to the said approach road or the drainage work.
  - ix. That the permission granted by this license shall not in any way be deemed to convey to the licensee/ licensees any right into or over, or any interest in Government land other than that herein expressly granted.
  - x. That in case the said approach road is destroyed, this license shall automatically become redundant and the licensee/ licensees shall not be entitled to claim any right to construct another approach road in lieu of that so destroyed.
  - xi. That during the subsistence of this license, the said approach road including the road drainage shall be deemed to have been constructed only by the consent and permission of the Government so that the right of the licensee/licensees to use the same shall not become absolute and indefeasible by lapse of time.
  - xii. In cases of defaults/ deviations found during inspection by Highway Administration, each deficiency shall be immediately rectified, which in no case should exceed 60 days from the date of inspection. The failure to rectify the identified deficiencies within the prescribed time would lead to de-energizing the fuel station by the concerned Oil



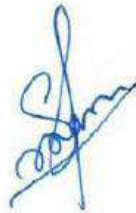
Company. The re-energizing would be done only on complete rectification and on the authorization by Highway Administration.

- xiii. That the licensee/ licensees shall not sell, transfer or otherwise dispose of the license without obtaining from the transferee a duly executed agreement with the Government embodying the terms and conditions therein before.
- xiv. The Oil Company shall have to enter into an Agreement for signing the license deed for **fifteen years** with the Highway Administration (as per Highway Administration Rules 2004), for the use of NH land. The license shall be issued to the Oil Company on payment of Rs. <\_\_\_\_\_ (Rupees (In words))\_\_\_\_\_ only> as per the applicable policy only as one-time license fee for the calendar year in which this Circular is issued, alongwith the processing fee, with license fee and penalty to be increased by 5% on every subsequent year. A non-refundable processing fee of Rs. 10,000/- (Rupees Ten Thousand) only per application shall also be deposited alongwith the application. A Bank Guarantee of Rs. 2,50,000/- (Rupee two lakh and fifty thousand only) valid for a period of 3 years for successful completion of access before final approval is obtained. In case the access construction is not completed even in the extended period, the BG shall be encashed by the Highway Administration.
- xv. The owner/ management of fuel stations is not bound to get the acceleration/ deceleration lanes including other ancillary appurtenances constructed through the Highway Authority (viz. NHAI, NHIDCL, concerned State PWD/ RCD as the case may be) or the contractor/ concessionaire for the project in the particular stretch of National Highways. It shall be the prerogative of the owner/management of fuel stations to construct the acceleration/ deceleration lanes including other ancillary appurtenances wither through the Highway Authority/ concerned concessionaire/ contractor in the project section at the cost of the owner/management of fuel stations or by themselves through any other agency.
- xvi. The access roads including acceleration / deceleration lanes shall be constructed within available Right of Way (ROW) of the National Highways. However, in case of non-availability of adequate ROW for construction of these facilities, owner/management of fuel stations shall acquire required additional land at their cost for construction of such facilities. Similarly, access for/ egress to the facility (primarily for cluster, etc.) may be provided from the Service road which has been developed already; however, service road of required length shall have to be constructed by the owner/management of fuel stations at their cost in case the same has not been constructed but is required for providing access to such properties; additional land acquisition required for construction of service road beyond available ROW of NH in such cases shall have to be done by the owner/management of fuel stations at their cost.

5. On the expiry of lease, the access permission may be renewed by the Highway Administration on payment of Rs. \_\_\_\_\_/- (Rupees \_\_\_\_\_) only as renewal fee, if it conforms to the stipulated norms of the Ministry. In case of existing fuel stations constructed as per Ministry's norms but for which prior approval have not been obtained from the Ministry, a penalty of Rs. \_\_\_\_\_/- (Rupees \_\_\_\_\_) shall be imposed on the Oil Company to regularize such fuel stations along with payment of the License Fee and Processing Fee. In case of fuel stations already existing on newly declared National Highways for which approval for access to such road was earlier obtained from the Competent Authority in the State/ UT, such Oil Company shall have to pay the processing fee of Rs. \_\_\_\_\_/- (Rupees \_\_\_\_\_) only to the Highway Administration and will be granted 12 months

time to comply with the Ministry's norms; however, in case of fuel stations already existing on newly declared National Highways for which approval for access to such road was not obtained earlier from the Competent Authority in the State/ UT, the proposal shall be processed as if it was a fresh case for which the owner/ company shall have to take requisite action to apply for access permission within a period of one year of the notifications of such road as a National Highways along with payment of processing fee and license fee & penalty fee.

- i. That if and when parallel service roads are constructed, the access to fuel station shall be from the service road alone and no claim/ compensation shall be entertained on that account.
  - ii. That this Agreement shall remain in force for fifteen years from the date of execution in the first instance and be terminable by a notice of 6 month and the permission may be renewed after expiry of the said period.
  - iii. That the license hereby granted shall not be transferable.
  - iv. That the licensee/licensees shall bear the cost of Stamp and attestation of this Agreement.
6. Situations given below would be treated as violations of the license deed agreement and the Government would be within its right to ask the concerned Oil Company to de-energize the Fuel Station;
- i. Non-maintenance of deceleration lane, acceleration lane, service road, drinking water and toilet facilities, drainage system, channelisers, markings, signs and other traffic control devices in good operating conditions (as specified in Para 4(iii) ), during the period of license deed and not rectifying the short comings within the specified period.
  - ii. Non-compliance for revising the layout of access as directed by the Highway Administration in writing within specified period.
7. Notwithstanding anything contained in clause 4, this license can be cancelled at any time by the Highway Administration for breach of any of the terms and conditions of license and the licensee/licensees shall not be entitled to any compensation for loss caused to him/them by such cancellation nor shall be absolved from any liability already incurred by him/them under this Agreement. The licensee/licensees shall at his/their own cost remove approach road lying within the boundary of the Government land and restore the Government land to its original condition in the event of licensee/licensees refusing to do so, the restoration of the Government land to its Original condition shall be done by the In charge Executive Engineer/Divisional Engineer, at the cost of licensee/licensees and the expenditure incurred shall be recoverable from the licensee/licensees as an arrear without prejudice to any other remedies which may be fixed by Government in this behalf.



8. This Agreement may be executed in two counterparts, each of which when executed and delivered shall constitute an original of this Agreement.

IN WITNESS WHEREOF this agreement is executed in two parts by the parties hereto on the date first above mentioned.

Signed by Shri (Name in full) the licensee/  
licensees

Signed by Shri (Name in full) for and  
on behalf of the President of India

In the presence of

1. Name in full (signature) with designation

1. Name in full (signature) with designation

2. Name in full (signature) with designation

2. Name in full (signature) with designation

N.B wherever alternative such as his/their Licensee/Licensees has/have etc. are given, only applicable portions should be typed in the fair license deed.



SCHEDULE

(Here type the schedule referred to in clause 2)

Fig:1

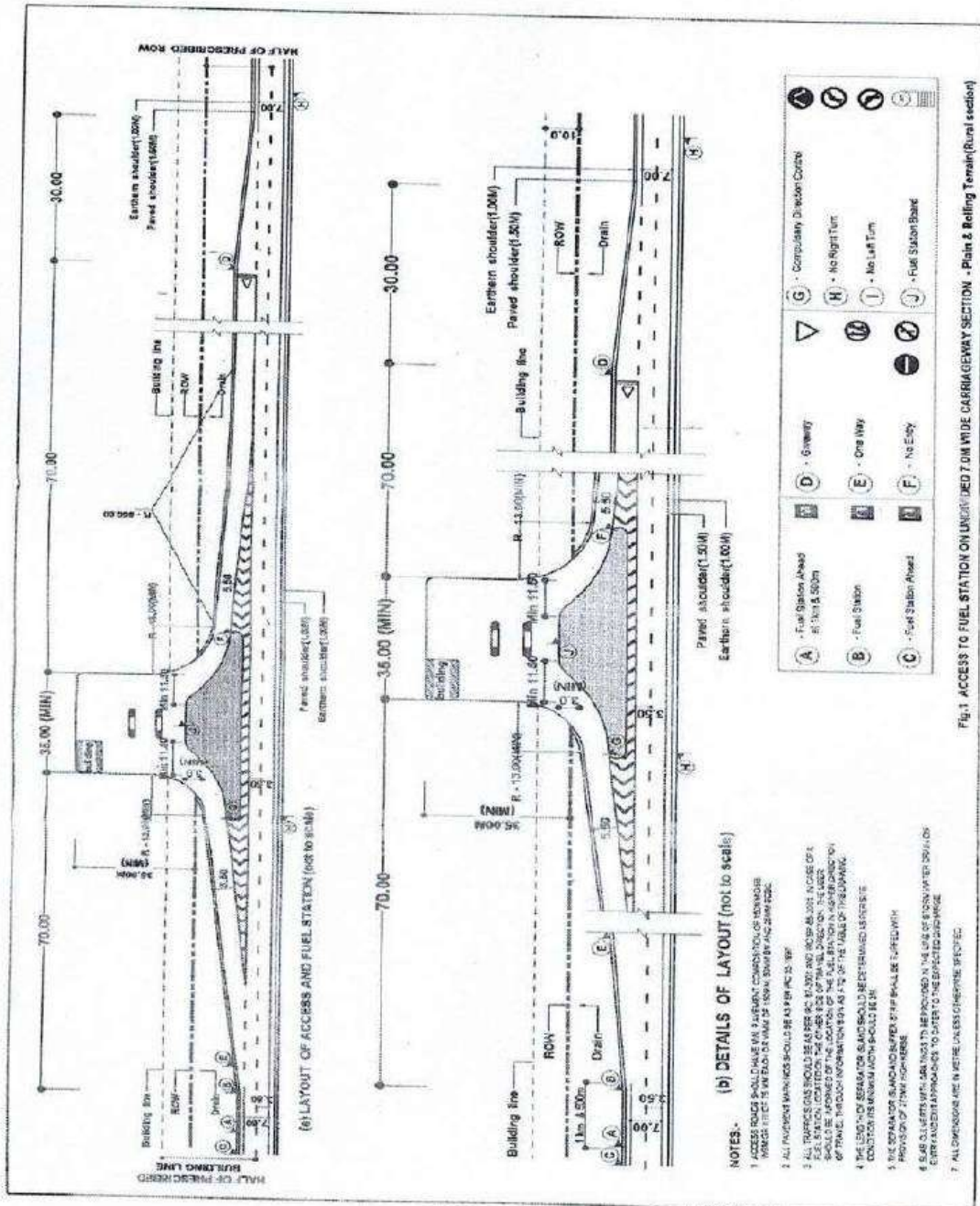


Fig:2

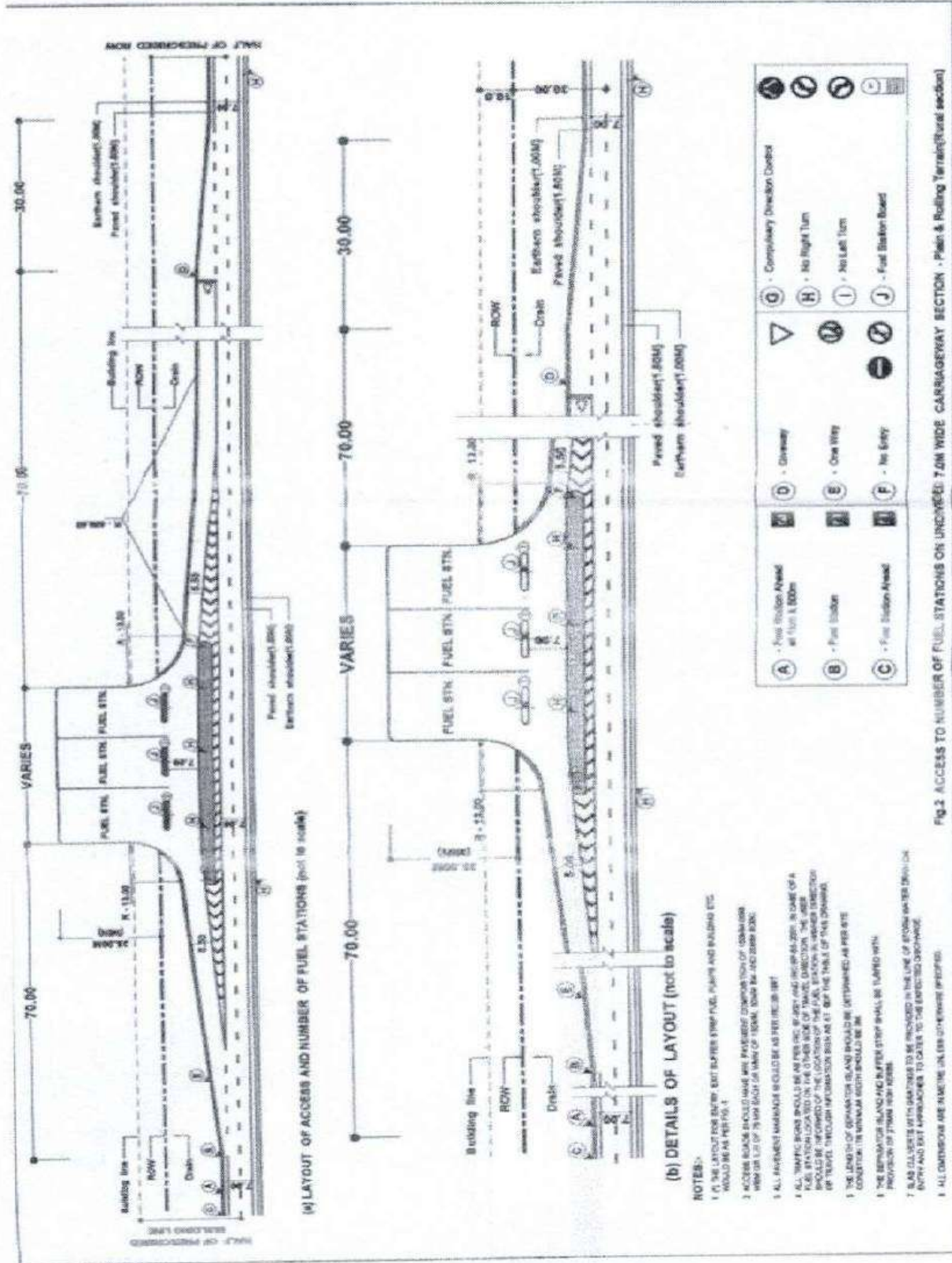
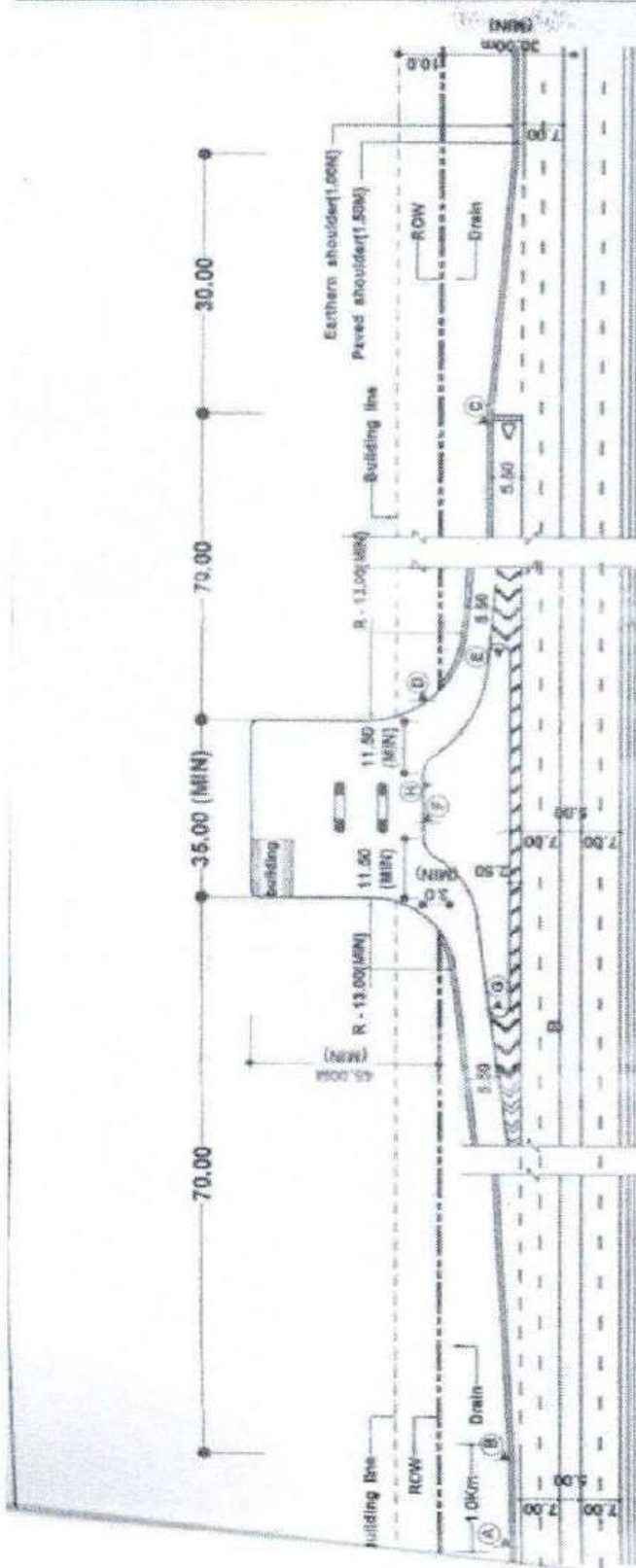


FIG 2 ACCESS TO NUMBER OF FUEL STATIONS ON UNDEVELOPED 7.6M WIDE CARRIAGEWAY SECTION - Plain & Rolling Terrain (Rural section)

Fig:3



(b) DETAILS OF LAYOUT (not to scale)

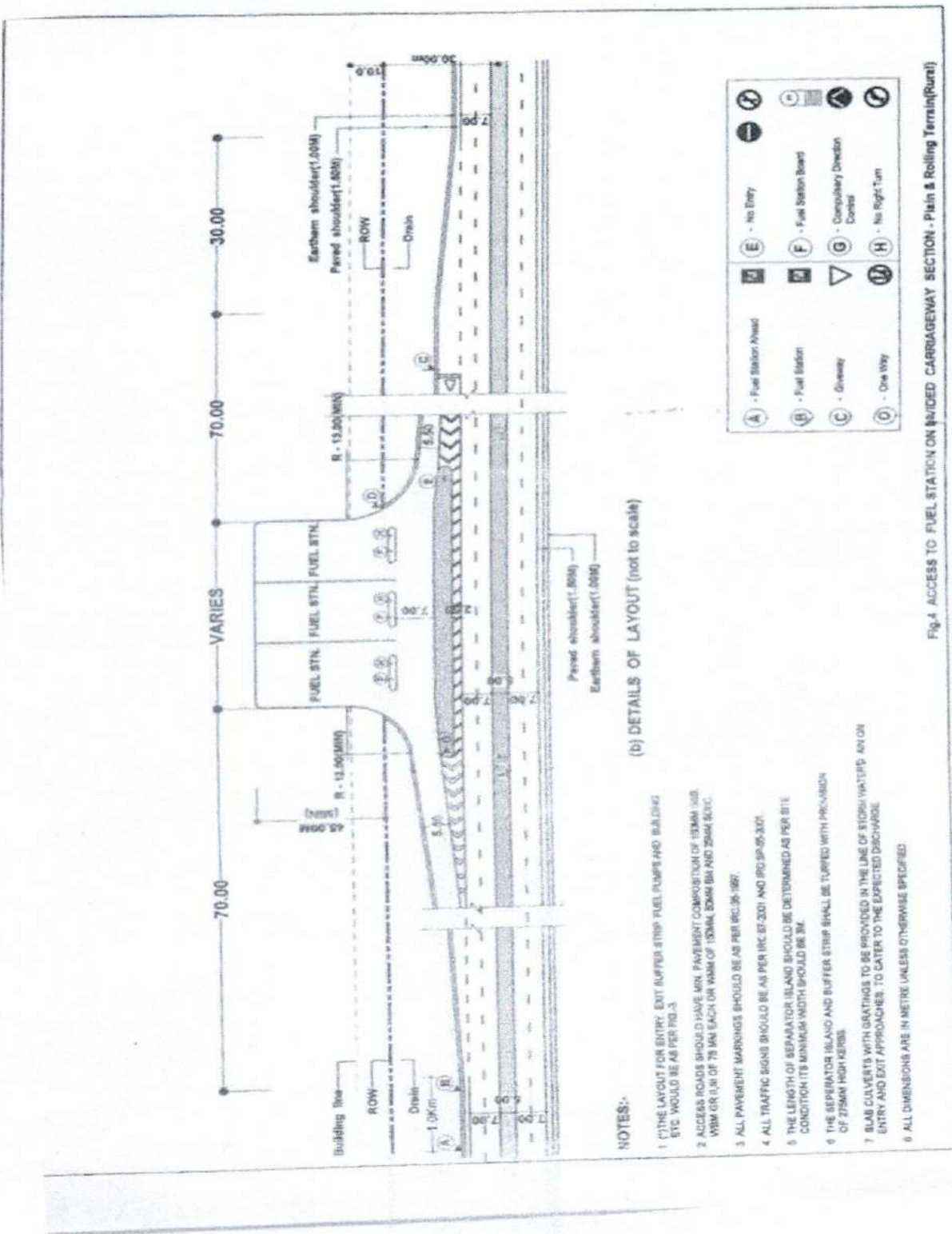
NOTES:-

- 1 ACCESS ROADS SHOULD HAVE MIN. PAVEMENT COMPOSITION OF 100MM JER, 100MM GR 100 OF 75 MM EACH OR WASH OF 100MM, 200MM B.M. AND 200MM B.M.
- 2 ALL PAVEMENT MARKINGS SHOULD BE AS PER IRC:36-1987.
- 3 ALL TRAFFIC SIGNS SHOULD BE AS PER IRC: 67-2001 AND IRC: 84-88-2001.
- 4 THE LENGTH OF SEPARATION ISLAND SHOULD BE DETERMINED AS PER ITS CONDITION ITS MINIMUM WIDTH SHOULD BE 3M.
- 5 THE SEPARATION ISLAND AND BUFFER STRIP SHALL BE TURFED WITH PROVISION OF 275MM HIGH KERBS.
- 6 SLAB CULVERTS WITH GRATINGS TO BE PROVIDED IN THE LINE OF STRUCTURE WATER DRAIN ON ENTRY AND EXIT APPROACHES TO CATER TO THE EXPECTED DISCHARGE.
- 7 ALL DIMENSIONS ARE IN METRE UNLESS OTHERWISE SPECIFIED.

(A) Fuel Station Ahead	(E) No Entry
(B) Fuel Station	(F) Fuel Station Ahead
(C) Give Way	(G) Compulsory Direction
(D) One Way	(H) No Right Turn

Fig 3 ACCESS TO FUEL STATION ON DIVIDED CARRIAGEWAY SECTION - Plain & Rolling Terrain (Rural)

Fig:4



- NOTES:-
1. THE LAYOUT FOR ENTRY, EXIT, BUFFER STRIP, FUEL PUMPS AND BUILDING ETC. WOULD BE AS PER FIG.3.
  2. ACCESS ROADS SHOULD HAVE MIN. PAVEMENT COMPOSITION OF 150MM JEL. WBM OR 1.3M OF 75 MM EACH OR WMM OF 150MM EDMS BA AND 25MM S.C.C.
  3. ALL PAVEMENT MARKINGS SHOULD BE AS PER IRC 36:1987.
  4. ALL TRAFFIC SIGNS SHOULD BE AS PER IRC 87:201 AND IRC 89:05:201.
  5. THE LENGTH OF SEPARATOR ISLAND SHOULD BE DETERMINED AS PER BTL CONDITION ITS MINIMUM WIDTH SHOULD BE 3M.
  6. THE SEPARATOR ISLAND AND BUFFER STRIP SHALL BE CURBED WITH PROVISION OF 275MM HIGH KERBS.
  7. SLAB CULVERTS WITH GRATINGS TO BE PROVIDED IN THE LINE OF STORAGE WATERP. AN OR ENTRY AND EXIT APPROACHES, TO CATER TO THE EXPECTED DISCHARGE.
  8. ALL DIMENSIONS ARE IN METRE UNLESS OTHERWISE SPECIFIED.

Fig.4 ACCESS TO FUEL STATION ON DIVIDED CARRIAGEWAY SECTION - Plain & Rolling Terrain(Pure)

*[Handwritten signature]*

Fig:5

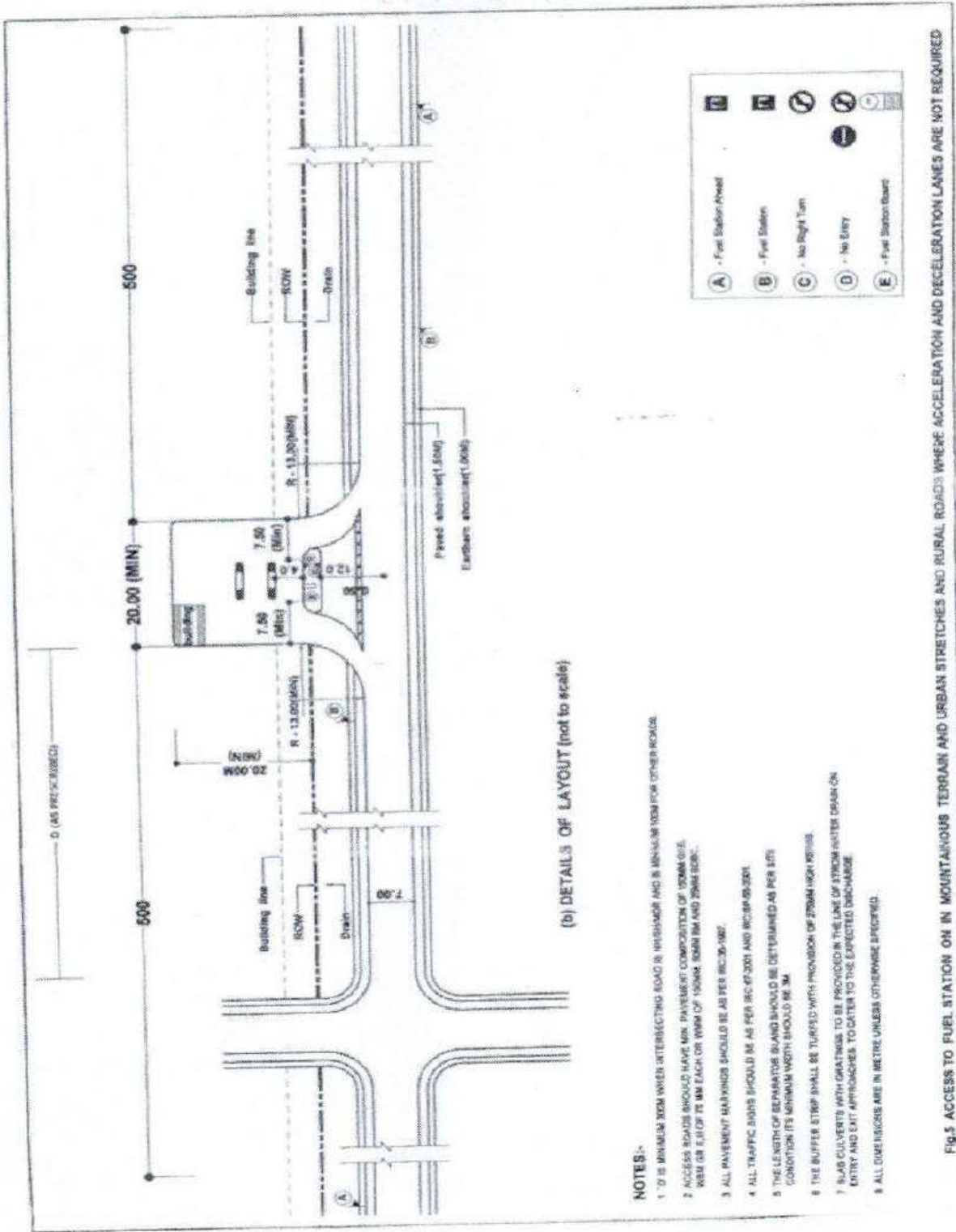
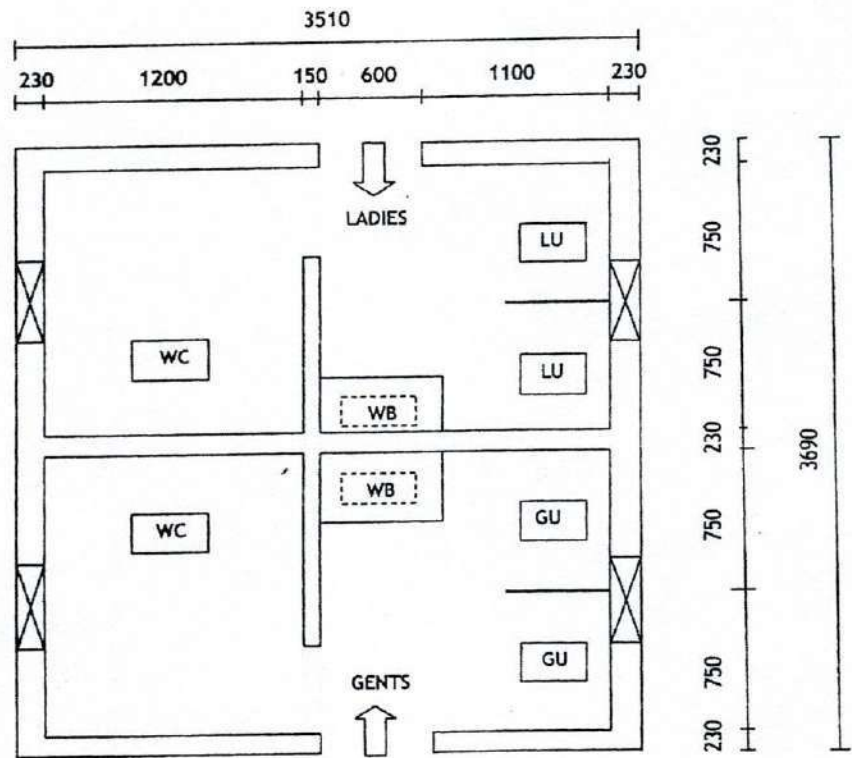


Fig:6



All dimensions are in mm

Legend:  
WB: Wash Basin  
WC: Water Closet  
LU- Ladies Urinal  
GU- Gents Urinal

Toilet Layout Plan

40

**GUIDELINES FOR GRANT OF PERMISSIONS FOR CONSTRUCTION OF ACCESS TO PRIVATE PROPERTIES/ OTHER ESTABLISHMENTS (OTHER THAN FUEL STATIONS) ALONG NATIONAL HIGHWAYS**

Separate provisions are specified for Other & Residential Properties in Urban & Rural reaches.

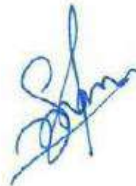
- **The Residential Properties (RPs)** shall mean individual plots with no more than 4 dwelling units.
- **The Other Properties/ Establishment (OPs)** whether private or Government, shall include (except Fuel Retail outlets for which separate guidelines exist) all other properties such as Industrial Units, Hotels, Motels, Hospitals, School, Educational / Research Institutes, Housing Complexes, Hotels Recreational Centers, Religious structures etc.
- For the purpose of these guidelines, the Urban Reaches are defined as National Highway Reaches falling under Territorial jurisdiction of Municipal Council/Nagar Palika.

**1. For Other Properties (OPs):-**

- i. There shall be no direct access to the National Highway. The access shall be through the service road (which will include deceleration and acceleration lanes) in case of both Rural and Urban reaches. **However before allowing the access through service roads the possibility of providing the access through nearby cross roads should be explored and only if it is not feasible then the permission for access through service road at limited possible location may be permitted.**
- ii. If the land for Acceleration Lane, Deceleration Lane & Service Road is available in ROW, the land will be provided for their construction; otherwise land shall be provided/ acquired by the concerned organization, owner of OP seeking the access permission.
- iii. The service road shall be constructed and maintained by the concerned organization/owner of OP seeking the access permission.
- iv. Fee as specified by the Government shall be paid by the property owner for access permission.
- v. The service road (excluding deceleration and acceleration lanes) shall have a minimum length equal to the plot length of concerned property along the National Highway. No access connection shall be allowed on deceleration and acceleration lanes. Where the concerned property is near junction / median opening etc. the length of the service road shall be increased appropriately.
- vi. The location & layout, road signs & markings requirements for access permission for OPs in Urban & Rural reaches are specified in Annex I.

**2. For Residential Properties (RPs):-**

- i. As far as possible, in Urban reaches there shall be no direct access to the National Highway; the access be through service road only. **However before allowing the access through service roads the possibility of providing the access through nearby cross roads should be explored and only if it is not feasible then the permission for access through service road at limited possible location may be permitted.**



- ii. The service road in Urban / Rural reaches may be constructed by the Highway Authority, subject to availability of funds.
- iii. The location & layout, road signs & markings for access permission for RPs in Urban & Rural reaches are specified in **Annex I**.

### 3. Payment:

A payment of one-time license fee to the Highway Administration, as specified in the guidelines, would be payable by the licensee to the Government in consideration of this Agreement for the land for which the license is issued. The license deed is not required to be registered. This fee amount would be paid online in favor of the concerned **Pay & Accounts Officer** of the Ministry of Road Transport and Highways and would be debit to the **Major Head 1054 (Revenue Receipt Head)**. The license deed shall be executed only after the online payment has been remitted in the concerned P&AO office and successfully realized in the Consolidated Fund of India.



**Location & Layout, Drainage, Road Signs and Markings requirements for Access connection to Residential Properties (RP) and other Properties (OP) in Urban, Built up & Rural Reaches**  
(Refer Fig. at Annex—IV)

**(A) For Private properties on existing service road/slip road**

Sr. No.	Item	Measurement at site	MORTH Norms	Whether complying with MORTH Norms
1.	Whether the Private Property is on service road/slip road (and not on entry/exit ramp of service road/slip road)		YES	Yes/No
2.	Whether the Private Property satisfy the general condition of access, drainage, building line, sign boards etc. depending upon the availability of land.		YES	Yes/No
3.	Total traffic (incoming and outgoing) per day			

**(B) For Individual Private Properties where service road does not exists**

Sr. No.	Description	Urban/Built up reaches	Rural reaches	Remarks
1.	Minimum Distance between merging points of a service road including acceleration & deceleration Lanes of 100m and 70m respectively.	Limited to plot size+ acceleration & deceleration Lanes only	Limited to plot size+ 50m on either side +acceleration & deceleration Lanes only	For Individual Private Residential Properties.
2.	Minimum Distance between merging points of two access (take off/ end point of acceleration/ deceleration/ service lane) on the same side of carriage way.	100m	300m	If the distance is less than the distance specified, service road to be extended/provided to cover both the access.
3.	Minimum Distance between take off point of access /service road and median gap / intersection with any road	100m	300m	If less than the distance specified, service road to be provided / extended (which can left with a dead end also.)
4.	Minimum Distance from Check Barrier	1000m	1000m	If distance is less than the distance specified, service road to be provided /

				extended (which can left with a dead end also.)
5.	Minimum Distance between start of Grade Separator/Flyover/Road Over Bridge/ Railway level Crossing and entry/take off point of the access	300m	300m	If distance is less than the distance specified, service road to be provided / extended (which can left with a dead end also.)
6.	Width of entrance / exit	Minimum 9m Maximum 12m		For Other Properties only
7.	Radius of Turning curve	Minimum 13m Ruling 30m		
8.	Radius of Non-Turing curve	Minimum 1.5m Maximum 3m		
9.	Width of acceleration lane	5.5 m minimum		
10.	width of deceleration lane	5.5 m minimum		
11.	Width of Service Road	5.5 m - 7m		
12.	Crust composition of Service Road Acceleration & Deceleration lane	Minimum pavement composition of 150 mm thick Granular Sub Base (GSB) overlaid by three layers of Water Bound Macadam (WBM) (other than WBM-Grading No. 1), each of 75 mm thickness, topped by 50 mm thick Bituminous Macadam (BM) and 30 mm thick Bituminous Carpet (BC). Interlocking Concrete Blocks as per IRC:SP:63 can also be considered.		
13.	Crust composition of access connection / extended service road to Residential Properties	At least Gravel road		For Residential Properties only
14.	Width of access connection / extended service road to Residential Properties	Minimum 3.5m		
15.	Radius of Turning curve	Minimum 13m Ruling 30m		



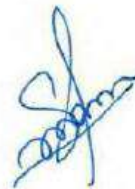
<b>Road Signs (According to IRC:67)</b>		
16.	Road signs are to be provided as per IRC:67 such as Side Road sign on NH before Deceleration lane, Appropriate facility information sign (i.e Hospital, Eating place etc.) One way signs on left side of the Deceleration & Acceleration lanes, No Parking sign on left side of the Deceleration & Acceleration lane, No entry sign on right side of the Deceleration lane at its connection with service road, Appropriate No. of right turn prohibited signs on right side of service road in front of Property Plot (facing the property), Give way sign with Give way line marking according to IRC:35 on left side of the acceleration lane at 30 m before its connection with NH, No left turn sign on NH before its connection with Acceleration lane, No right turn sign on right side of NH in case of undivided carriageway	For Other Properties only
17.	Marking for deceleration and acceleration lane are to be provided as per IRC:35	For Other Properties only
<b>Drainage Requirements</b>		
18.	Provision of Culvert for drainage in accordance with IRC SP-13	Slab culvert with iron grating of adequate strength constructed in the approaches or any other method as per satisfaction of Highway Administration so as to ensure that surface water from fuel station/ facility does not flow on the highway and led away to a natural course/ outfall sewer through culvert or led away to a water-recharging system specifically constructed by the owner/ management of the fuel station/ facility in case lined drains of sufficient length upto a natural course/ outfall sewer are not available.
19.	Provision for intercepting drain with vertical Drain system for Rain water harvesting at the downstream end of intercepting drain (According to Appendix A-2 of IRC:SP:50)	For both residential and Other Properties
20.	Downward slope of the access road towards the intercepting drain	Minimum 2%
<b>Total Traffic</b>		
21.	Total traffic (incoming and outgoing) per day	



## (C) Access to Private Properties through common service road.

Sr. No.	Description	Urban/Built up reaches	Rural reaches	Remarks
1.	Minimum Distance between merging points of a service road including acceleration & deceleration Lanes of 100m and 70m respectively. (Length of the Service Road)	Limited to plot size+ acceleration & deceleration Lanes only	Limited to plot size+ 50m on either side +acceleration & deceleration Lanes only	Clustering of Private Properties/Large Scale Private Properties
2.	Minimum Distance between merging points of two access (take off/ end point of acceleration/ deceleration/ service lane) on the same side of carriage way.	1000m	1000m	If distance is less than the distance specified, service road to be provided / extended (which can left with a dead end also.)
3.	Minimum Distance between take off point of access /service road and median gap / intersection with any road	100m	300m	If less than the distance specified, service road to be provided / extended (which can left with a dead end also.)
4.	Minimum Distance between start of Grade Separator/Flyover/Road Over Bridge/ Railway level Crossing and entry/take off point of the access	300m	300m	If distance is less than the distance specified, service road to be provided / extended (which can left with a dead end also.)
5.	Width of entrance / exit	Minimum 9m Maximum 12m		For Other Properties only
6.	Radius of Turning curve	Minimum 13m Ruling 30m		
7.	Radius of Non-Turing curve	Minimum 1.5m Maximum 3m		
8.	Width of acceleration lane	5.5 m minimum		
9.	width of deceleration lane	5.5 m minimum		
10.	Width of Service Road	5.5 m - 7m		
11.	Crust composition of Service Road Acceleration & Deceleration lane	Minimum pavement composition of 150 mm thick Granular Sub Base (GSB) overlaid by three layers of Water Bound Macadam (WBM) (other than WBM-Grading No. 1), each of 75 mm thickness, topped by 50 mm thick Bituminous Macadam (BM) and 30 mm thick Bituminous Carpet (BC). Interlocking Concrete Blocks as per IRC:SP:63 can also be considered.		

<b>Road Signs (According to IRC:67)</b>		
12.	Road signs are to be provided as per IRC:67 such as Side Road sign on NH before Deceleration lane, Appropriate facility information sign (i.e Hospital, Eating place etc.) One way signs on left side of the Deceleration & Acceleration lanes, No Parking sign on left side of the Deceleration & Acceleration lane, No entry sign on right side of the Deceleration lane at its connection with service road, Appropriate No. of right turn prohibited signs on right side of service road in front of Property Plot (facing the property), Give way sign with Give way line marking according to IRC:35 on left side of the acceleration lane at 30 m before its connection with NH, No left turn sign on NH before its connection with Acceleration lane, No right turn sign on right side of NH in case of undivided carriageway	For Other Properties only
13.	Marking for deceleration and acceleration lane are to be provided as per IRC:35	For Other Properties only
<b>Drainage Requirements</b>		
14.	Provision of Culvert for drainage in accordance with IRC SP-13	Slab culvert with iron grating of adequate strength constructed in the approaches or any other method as per satisfaction of Highway Administration so as to ensure that surface water from fuel station/ facility does not flow on the highway and led away to a natural course/ outfall sewer through culvert or led away to a water-recharging system specifically constructed by the owner/ management of the fuel station/ facility in case lined drains of sufficient length upto a natural course/ outfall sewer are not available.
15.	Provision for intercepting drain with vertical Drain system for Rain water harvesting at the downstream end of intercepting drain (According to Appendix A-2 of IRC:SP:50)	For both residential and Other Properties
16.	Downward slope of the access road towards the intercepting drain	Minimum 2%
17.	<b>Total Traffic</b>	
	Total traffic (incoming and outgoing) per day	



Note:

1. All the dimensions are to be measured from the boundary of the private property
2. In case of distance from intersection with any category of road, the roads means paved carriageway (Bituminous/ concrete/ Interlocking Concrete block) of 3.0m width and having length of Minimum 300m and above irrespective of the category of road.



**List of Documents to be submitted to Highway Administration by the applicant for permission for new access to property along National Highways**

1. Signed copy of license deed. The draft is at **Annex-III**.
2. Self -Certified copy of drawings showing requirements as per norms i.e., Location & Layout, Road Signs, Road Markings, Drainage plan & Crust composition of access road etc.
3. The location drawing shall show the relevant details of reach for 1.1 km along National Highway on either side of property.
4. Undertaking from the Owner that the Owner would pay necessary fee for the use of the National Highway land whenever the fee is asked by the Highway Authorities in future.
5. Undertaking from Owner that necessary alteration including complete removal/shifting of the approach roads at its own cost if so required by Ministry, for the development of National Highway or in the interest of safety in this section.
6. Undertaking from Owner that they shall take all the action as prescribed in Appendix II to ensure conformity of these Norms.



AGREEMENT TO construct an access road with necessary provisions for drainage, Road signs and markings to the premises having Plot No....., Survey No. ....of the village/TOWN..... in the Taluka of ..... in the District .....abutting NH..... in kilometer.....

AN AGREEMENT made this \_\_\_\_\_ day of \_\_\_\_\_ Year Two thousand \_\_\_\_\_ between the President of India (hereinafter called the Government which expression shall, unless excluded by or repugnant to the context, include his successors in Office and assigns) of the one part and (name and address of Owner of Property ) hereinafter called "the Licensee"/"the Licensees" (which expression shall, unless excluded by or repugnant to the context, include the said licensee's successor/Licensees successors, heirs, executors, administrators and assigns) of the other part.

2. WHEREAS THE Licensee has/licenseses have applied to the Government for permission to construct on the Government land an access road with necessary provisions for drainage, signs and markings to his/their property having Plot No....., Survey No. ....of the village ..... in the Taluka of ..... in the District ..... abutting NH..... in kilometer.....more particularly described in the **Schedule** annexed hereto and shown in the drawing attached hereto (hereinafter refer to as "the said premises").

3. AND WHEREAS THE GOVERNMENT has agreed to grant such permission on the terms and conditions hereinafter mentioned.

4. Now, this Agreement witness that, in consideration of the terms and conditions hereinafter contained and on the part of the licensee/ licensees to be observed and performed, the Government hereby grants to the licensee/ licensees permission to construct an access road to the said premises as per approved drawings attached, subject to the following terms and conditions, namely:-

- i. That the said access road shall not be brought into use after its completion until the Highway Administration gives a completion certificate after satisfying himself that it has been completed as per the approved drawings and specifications and issue duly signed License deed by Highway Administration.
- ii. That on the completion of the said work, that part of the access road which lies within the limits of Government land together with any culvert or drain therein constructed, shall become the absolute property of the Government subject to the rights of the licensee/ licensees to use the same for ingress and egress.
- iii. The licensee/ licensees shall at his/ their own cost keep the said access road and any culvert or drain therein, in proper condition and repair to the satisfaction of the Highway Administration.

- iv. That within six months of a notice duly given to the licensee/ licensees in this behalf, the licensee/ licensees shall at his/ their own cost remove the said access road or any drainage work constructed in connection therewith and restore the land to its original condition when required to do so by the Government or by any person duly authorized on its behalf. The licensee/licensees shall not be entitled to any compensation on account of such removal and restoration.
- v. That the access road shall not be used for any purpose other than that of access to and egress from the premises of the licensee/ licensees to the Government road.
- vi. That the licensee/licensees shall not, without the prior permission in writing of the Highway Administration in any way extend or alter the said access road or any culvert or drainage therein.
- vii. That the licensee/ licensees shall at all times permit any duly authorized officer of the Government/ NHAI/ NHIDCL to inspect the said access road including any culvert or drainage therein. He shall keep the said service road/ access road clear and shall not be entitled to close any right of way over or in respect of the same against Government, or any member of the public.
- viii. That the licensee/ licensees shall not object to any future extension or improvement of service road/ access road or any shifting of its connection with highways.
- ix. The Licensee/ Licensees shall have to enter into an Agreement for signing the license deed with the Highway Administration (as per Highway Administration Rules 2004), for the use of NH land. The permission shall be granted to the Licensee/ Licensees on payment of **Rs. <\_\_\_\_\*> (Rupees <\_\_\_\_\*> Lakh)** only as one-time license fee for the calendar year in which this Circular is issued, alongwith the processing fee, with license fee to be increased by 5% on every subsequent year. A non-refundable processing fee of **Rs. <\_\_\_\_\*> (Rupees <\_\_\_\_\*> Lakh)** only per application shall also be deposited alongwith the application. A Bank Guarantee of **Rs. <\_\_\_\_\*> (Rupees <\_\_\_\_\*> Lakh)** only valid for a period of 3 years for successful completion of access before final approval is obtained. In case the access construction is not completed even in the extended period, the BG shall be encashed by the Highway Administration.

[\* - to be appropriately included]

- x. That the licensee/licensees shall be liable for any loss or damage caused to the Government by obstruction of drain or any other similar causes due to the said access road or the drainage work.
- xi. That the permission granted by this license shall not in any way be deemed to convey to the licensee/ licensees any right into or over or any interest in Government land other than that herein expressly granted.
- xii. That in case the said access road is destroyed, this license shall **automatically become redundant** and the licensee/ licensees shall not be entitled to claim any right to construct another access road in lieu of that so destroyed.
- xiii. That during the subsistence of this license, the said access road including the road drainage shall be deemed to have been constructed only by the consent and permission of the Government so that the right of the licensee/licensees to use the same shall not become absolute and indefeasible by lapse of time.
- xiv. The owner/ management of other properties is not bound to get the acceleration/ deceleration lanes including other ancillary appurtenances constructed through the Highway Authority (viz. NHAI, NHIDCL, concerned State PWD/ RCD as the case may be) or the contractor/ concessionaire for the project in the particular stretch of National Highways. It

- shall be the prerogative of the owner/ management of other properties to construct the acceleration/ deceleration lanes including other ancillary appurtenances wither through the Highway Authority/ concerned concessionaire/ contractor in the project section at the cost of the owner/ management of other properties or by themselves through any other agency.
- xv. The access roads including acceleration/ deceleration lanes shall be constructed within available Right of Way (ROW) of the National Highways. However, in case of non availability of adequate ROW for construction of these facilities, owner/management of other properties shall acquire required additional land at their cost for construction of such facilities. Similarly, access for/ egress to the facility (primarily for cluster, etc.) may be provided from the Service road which has been developed already; however, service road of required length shall have to be constructed by the owner/management of other properties at their cost in case the same has not been constructed but is required for providing access to such properties; additional land acquisition required for construction of service road beyond available ROW of NH in such cases shall have to be done by the owner/management of other properties at their cost.
  - xvi. The license /licensees shall at his/their own cost remove access road lying within the boundary of the Government land and restore the Government land to its original condition. In the event of licensee/licensees refusing to do so, the restoration of the Government land to its original condition shall be done by the Highway Administration, at cost of licensee/licensees and the expenditure incurred shall be recoverable from the licensee/licensees as and arrear without prejudice to any other remedies which may be fixed by Government in his behalf.
  - xvii. That, if the licensee fails/licensees fail to execute any work which he has/ they have agreed under this agreement to the full satisfaction of the Highway Administration, the work shall be executed by the Highway Administration at the cost of licensee/ licensees and the expenditure so incurred shall be recoverable from the licensee/ Licensees as an arrear of land revenue without prejudice to any other remedies which may be open to Government in this behalf.
  - xviii. That the licensee/ licensees shall not sell, transfer or otherwise dispose of the premises without obtaining from the transferee a duly executed agreement with the Government embodying the terms and conditions herein before.
  - xix. That if and when parallel service roads are constructed, the access to premises shall be from the service road alone as determined by the Highway Administration and no claim for compensation shall be entertained on that account.
  - xx. That this Agreement shall, **in normal circumstances**, remain in force for forever from the date of execution and may be terminable by a notice of 6 months, **if required, for traffic safety or other causes as mentioned in clause (iv) above.**
  - xxi. That the license hereby granted shall not be transferable.
  - xxii. That the licensee/ licensees shall bear the cost of Stamping for execution of this Agreement.

Notwithstanding anything contained in clause (4) above, this license can be cancelled at any time by the licensor through the Highway Administration, for breach of any of the terms and conditions of the license and the licensee/ licensees shall not be entitled to any compensation for loss caused to him/ them by such cancellation nor shall be absolved from any liability already incurred by him/ them under this Agreement.

SCHEDULE

(Here type the schedule referred to in para 2)

IN WITNESS WHERE OF this agreement is executed in two parts by the parties hereto on the date first above mentioned.

Signed by Shri (Name in full) the licensee /  
Licensees  
India

Signed by Shri (Name in full) for  
and on behalf of the President of

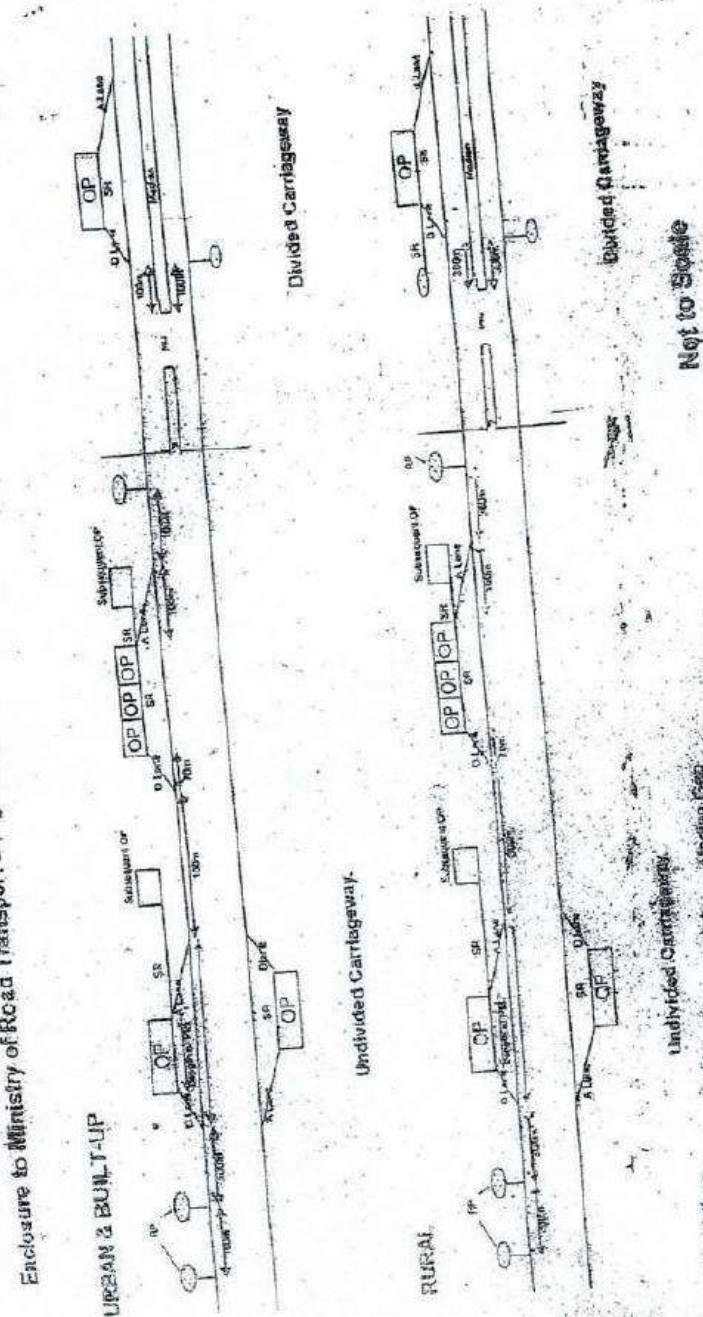
In the presence of

- 1. Name in full (signature) with designation    1. Name in full (signature) with designation
- 2. Name in full (signature) with designation    2. Name in full (signature)with designation

N.B wherever alternative such as his/their, Licensee/Licensees, has/have etc. are given, only applicable portion should be typed in the fair license deed.



Annex-IV  
Enclosure to Ministry of Road Transport & Highways Circular No. RW/114/2013 dated 24-7-2013



Not to Scale

Abbreviations

RP	Residential Property	MG	Median Gap
OP	Other Property	SR	Shoulder
A Lane	Accelerated Lane		
D Lane	Decelerated Lane		

\*\*\*\*\*

**RW/NH-33044/04/2022-S&R (P&B)**  
**Government of India**  
**Ministry of Road Transport & Highways**  
**Transport Bhawan, 1, Parliament Street, New Delhi - 110001**  
**(S&R Zone)**

Dated: 15.02.2022

To,

1. The Chief Secretaries of all the State Governments/UTs.
2. The Chairman, NHAI, 1, G-5 & 6, Sector-10, Dwarka, New Delhi - 110045.
3. The Managing Director, NHIDCL, PTI Building, 3rd Floor, Parliament Street, New Delhi-110001.
4. The Principal Secretaries/ Secretaries of all States/ UTs Public Works Department dealing with National Highways, other Centrally Sponsored Schemes & State Schemes.
5. All Engineers- in -Chief and Engineers of all States/ UTs Public Works Department dealing with National Highways, other Centrally Sponsored Schemes & State Schemes.
6. Director General Border Roads, Seema Sadak Bhawan, Ring Road, Naraina, New Delhi.
7. All CE-ROs, ROs and ELO of the Ministry.

Sub:- 'Use of dynamite on hills/ mountains for the construction of roads'-regarding.

Various references have been received from Ministry of Home Affairs forwarding therewith recommendations of Department-Related Parliamentary Standing Committee (DRPSC) on Home Affairs regarding immediate ban on the use of dynamite for development projects in the Himalayan region and make judicious use of technology particularly in high altitude Himalayan region to minimize the damage to ecology and environment.

2. The issue has been examined in the Ministry and it is observed that the development in hilly/ mountains region inter-alia including Himalayan region requires construction of roads as critical infrastructure. Considering concerns raised regarding use of dynamite, it is suggested as far as possible the use of rock breakers and excavators may be used in these areas for construction of roads. However, use of explosives may be resorted only in the inescapable circumstances.

3. To avoid any damages to the mountains, controlled blasting, using specific quantity of explosives and delay detonators which is a viable technology may be explored and adopted. The commonly used material is gel explosive which is efficient and being manufactured in our country. It is suggested that a careful use of explosives

may be employed to achieve controlled blasting and avoid undue damage to hills. Also, techniques like hydro-seeding, etc. may be used to achieve sustainable vegetation cover along with slope stabilization measures.

4. This issues with the approval of competent authority.



(Santosh Prakash)  
Executive Engineer (S&R)

Copy to:

1. All CEs in the Ministry of Road Transport & Highways
2. The Secretary General, Indian Road Congress
3. Technical circular file of S&R (P&B) Section
4. NIC-for uploading on Ministry's website under "What's new"

Copy for kind information to:-

1. Sr. PPS to Secretary (RT&H)
2. PS to ADG-Nodal Officer (Road Wing)
3. Sr. PPS to AS (RT&H)
3. PS to all ADGs/ CEs/ JS (T)/JS (H)/JS (LA&C)/JS EIC)



## H.P.STATE POLLUTION CONTROL BOARD

HIM PARIVESH, PHASE-III, NEW SHIMLA-171009

HPSPCB No : 2646

Date: 30/05/2024

Industry Registration ID: HP10936335

Application No : 12101187

To,

**ABCI Infrastructures Pvt Ltd.**  
**CH 11 + 000, Near Police Choki, Rajban, Tehsil Paonta Sahib, Distt Sirmour**  
**Paonta Sahib**  
**Sirmaur**  
**173025**

**Subject: Renewal of 'Consent to Operate' u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981.**

With reference to your application for obtaining Renewal of 'Consent to Operate' u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981, you are hereby, authorized to operate an industrial unit subject to the Terms and Conditions as mentioned in this Consent letter.

### 1.Particulars of Consent to Operate under the Water Act, 1974 and Air Act, 1981 granted to the industry

Consent No.	CTO/BOTH/RENEW/RO/2024/12101187
Consent valid from:	01/04/2024
Consent valid upto:	31/03/2025
Certificate Type :	RENEW
Previous CTE/CTO No. & Validity :	

### 2. Particulars of the Industry

Name & Designation of the Applicant	ABCI Infrastructures Pvt Ltd, (Project Manager Rohit Verma)
Address of Industrial premises	ABCI Infrastructures Pvt Ltd, CH 11 + 000, Near Police Choki, Rajban, Tehsil Paonta Sahib, Distt Sirmour, Paonta Sahib,Sirmaur-173025
Capital Investment of the Industry	336.86 lakhs
Category of Industry	Green
Type of Industry	3037-Ready mix cement concrete
Scale of the Industry	Small
Office District	Sirmaur
Capacity	RMC @ 14400 Cubic Meter/Year in Batching Plant

Raw Materials (Name with quantity per day)

Raw Materials	Quantity	Unit
Aggregate	1200	M.T./Month
Cement for RMC	480	M.T./Month
Sand for RMC	900	M.T./Month
Admixture	60	K.L./Month

## Products (Name with quantity per day)

Name of Products	Unit	Quantity	Intermediate Product	Principal Use
Ready Mix Concrete (RMC)	Cubic Meter/Year	14400	Nil	For Road Construction

## Details of the Effluent Treatment Plant

Type of Effluent	Capacity	Quantity
Septic Tank	10 KLD KLD	1 KLD

## Mode of Disposal

Description	Quantity(in KLD)	Method of Treatment	Method of Disposal
Domestic	1	Soak Pit/Septic Tank	Soak Pit/Septic Tank

## Quantity of fuel required (in TPD) and capacity of boilers/ Furnace/Thermo heater etc.

Type	No.of Boiler/Heater/Evaporator/Incinerator/DG Set/Other	Capacity	Type of Boiler/Heater s/Evaporators/Incinerator/DG Sets/Others	Type of Fuel	Fuel consumption rate in MI/hour or KL/hour or M3 /hour
DG Sets	1	125 KVA	Covered DG	Diesel	14 LTR/HR

## Type of Air Pollution Control Devices installed

Equipment Type	Equipment Name	Date/proposed date of installation	Efficiency(%reduction)	Final concentration of pollution being emitted
ACOUSTIC ENCLOSER, MUFFLER, EXHAUST FAN	DG Sets	Fri Jan 26 00:03:00 IST 2024	95 %	PM<0.12g/KW hr

## Sources of emissions and type of pollutants

Name and location of the process vessel to which the stack/ vent is attached	Rate of emission in Kg./hr	Concentration of pollution like SO 2 , NOX, H 2 S, Cl, HCl etc. in mg/NM 3	Height of Vent/outlet/stack from ground level in meters
NO Stack	Fugative Emission PM10< 80.5 g/m3	Fugative Emission PM10< 80.5 g/m3	NIL



**TERMS AND CONDITIONS****A. SPECIFIC CONDITIONS**

1. This 'Renewal of Consent to Operate' is only for the purpose and under the provision of Water Act, 1974 and Air Act, 1981 as the case may be, and will not construed as substitute for mandatory clearances required for the project under any other law/regulation/direction/order and the applicant shall obtain any such mandatory clearance before taking any steps to establish industry/ industrial plant, operation or process or any treatment and disposal system or an extension or addition thereto.
2. Nothing in this Consent shall be deemed to neither preclude the institution of any legal action nor relieve the applicant from any responsibilities, liabilities or penalties to which the applicant is or may be subjected to under this or any other Act.
3. The unit shall apply for further renewal/extension in the validity of the Consent, before the expiry of this 'Renewal of Consent to Operate'.
4.
  - i) The unit shall ensure compliance of Waste Management Rules i.e. Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016/ Plastic Waste Management Rules, 2016/ E-Waste (Management) Rules, 2016/Construction & Demolition Waste Management Rules, 2016 and Manufacture, Storage & Import of Hazardous Chemical Rules, 1989 and provisions made thereunder, as amended from time to time, without any adverse effect on the environment, in any manner (As Applicable).
  - ii) The unit shall made provisions for the compliance Solid Waste Management Rules, 2016 and provisions made thereunder and unit shall also not practice burning activity of solid waste/waste generated from fuel within/outside premises, to avoid public nuisance.
5. This 'Renewal of Consent to Operate' is for:-
  - i) The emissions from all sources conforming to the norms as prescribed in Schedule-I of Environment (Protection) Rules, 1986 as amended from time to time.
  - ii) Noise and Ambient Air Quality shall be maintained within Ambient Air Quality Standards for noise as specified in Schedule-III of Environment (Protection) Rules, 1986 and Noise Pollution (Regulation and Control) Rules, 2000, as amended from time to time.
  - iii) The effluent (Domestic/Industrial) shall conform to the limits as prescribed in Schedule-I or Schedule-VI or Industry specific standards of Environment (Protection) Rules, 1986 as amended from time to time.
  - iv) Sewage and sullage generated from the unit to be disposed-off in a properly designed septic tank system/Sewage Treatment Plant/ Public Sewer System (as applicable).
6. The unit shall ensure regular operation and maintenance of Pollution Control Devices to achieve the norms as prescribed in Environment (Protection) Act, 1986 and the achievement of the adequacy and efficiency of the effluent treatment plant/pollution control devices/re-circulation system installed shall be the entire responsibility of the unit.
7. The unit shall ensure regular operation and maintenance of separate energy meter/flow meter for running pollution control devices and shall also maintain record with respect to operation of air pollution control device/effluent treatment plant, so as to the satisfy the Board regarding the regular operation of air pollution control device/effluent treatment plant and shall maintain log book for the monthly reading / record.
8. **CONDITIONS UNDER WATER (PREVENTION & CONTROL OF POLLUTION) ACT, 1974.**
  - a) The unit shall maintain the record regarding the daily water consumption as per flow meter installed.
  - b) The unit shall ensure that terminal manhole(s) at the end of each collection system and a manhole upstream of final outlet (s) out of the premises of the industry for measurement of flow and for taking samples.

- c) The pollution control devices shall be interlocked with the manufacturing process of the industry (if applicable) and the authorized outlet and mode of disposal shall not be changed without the prior written permission of the Board. Unit shall not use any unauthorized out-let(s) for discharging effluents from its premises.
- d) Solids, sludge, filter backwash or other pollutant removed from or resulting from treatment or control of waste waters shall be disposed-off in scientific manner.
9. **CONDITIONS UNDER AIR (PREVENTION & CONTROL OF POLLUTION) ACT, 1981.**
- a) The unit shall ensure port-holes, platforms and/or other necessary facilities as may be required for collecting samples of emissions from any chimney, flue or duct or any other outlets as per the specifications.
- b) The unit shall discharge air emissions through a stack of minimum height as specified in 'Consent to Establish' and shall follow standards laid down from time to time.
- c) For industrial furnaces and kilns, the criteria for selection of stack height would be based on fuel used for the corresponding steam generation & as per specification.
- d) Unit shall ensure Stack height for diesel generating sets as per specification.
- e) The unit shall ensure regular operation and maintenance of installed canopy and stack of the D.G sets so as to control the noise & air pollution in order to comply with the provision of notification No GSR-371 E dated 17-5-2002 or direction as issued by MOEF from time to time, under Environment (Protection) Act, 1986.
- f) The unit shall ensure disposal of boiler ash/fuel ash through authorized person or within premises in a scientific manner (as the case may be) and shall maintain proper record for the same, if applicable.
- g) The unit shall ensure regular operation and maintenance of air pollution control arrangements for control emission from its coal/fuel handling area and from handling, transportation and processing of raw material & product of the industry.
10. The unit shall ensure valid and approved on-site and off-site emergency plan, approved by the Chief Inspector of Factories, Himachal Pradesh (If applicable).
11. The unit shall ensure regular operation and maintenance of real time online monitoring equipment's and provisions for the un-interrupted transfer of data as per guidelines of CPCB (if applicable).
12. The unit shall provide adequate arrangements for fighting the accidental leakages/ discharge of any air pollutant/gas/liquids from the vessels, mechanical equipment's etc. which are likely to cause environmental pollution.
13. The unit shall plant & maintain minimum three layer of trees so far possible as per plantation guide (may be download from the website <http://hppcb.nic.in/plantationguide.pdf>) all along the boundary of the industrial premises and check air/water/noise pollution at source.
14. Any guidelines issued by the Central Government/State Government/MoEF/CPCB/SPCB/any other authority concerned, shall be binding.
15. This 'Renewal of Consent to Operate' is subject to orders on any litigation pending in any Court of Law. Any direction/order issued by any court shall be binding (if any).
16. The Board reserves the right to revoke the 'Renewal of Consent to Operate' granted to the industry at any time, in case the industry is found violating the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 as amended from time to time.
17. The unit shall comply with any other conditions laid down or directions issued in due course by the Board under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.
- B. OTHER CONDITIONS**
1. The unit shall comply with the conditions imposed by the MoEF/State Level Environment Impact Assessment Authority/ District Level Environment Impact Assessment Authority in the environmental clearance granted to it as required under EIA notification dated 14-9-06, if applicable.

2. The issuance of this consent does not convey any property right in either real or personal property, or any exclusive privileges, nor does it authorize any injury to private property or any invasion of personal rights, nor any infringement of Central, State or Local Laws or Regulations.
3. Stone Crusher units shall comply with the provisions of guidelines notified by the State Government vide Notification No. STE-E(3)-11/2012, dated 29-05-2014 (If Applicable).
4. Brick Kiln units shall comply with the provisions of guidelines notified by the MoEF vide Notification No. G.S.R.233.(E), dated-15-03-2018 and by the State Government vide Notification No. STE-E(5)-6/2013, dated-07-03-2014 (If Applicable).
5. Hydroelectric Projects shall install Online Real Time Monitoring System for the measurement of 15% of minimum discharge in lean season as per orders of Court/Government. The unit shall also ensure provisions for the regular and uninterrupted transfer of data from the real time online monitoring system for 15% of minimum discharge of flow to SPCB, failing which unit shall be liable for action on account of violation of the directions issued by Court/Government/SPCB in this regard (If Applicable).
6. Unit shall strictly adhere to the capacity approved by the Industries Department/ Department of Tourism & Civil Aviation/any other concerned Authority (As Applicable).
7. The unit shall not cause any nuisance/traffic hazard in vicinity of the area.
8. The unit shall ensure that there will not be significant visible dust emissions beyond the property line.
9. The unit shall obtain and submit Insurance cover as required under the Public Liability Insurance Act, 1991.
10. Unit shall submit all the annual/quarterly returns, as per timeline.
11. The industry shall submit a yearly certificate to the effect that no addition/up-gradation/modification/ modernization has been carried out during the previous year otherwise the industry shall apply for the varied consent.
12. The unit shall maintain record regarding the operation of effluent treatment plant i.e. record of quantity of chemicals and energy utilized for treatment and sludge generated from treatment so as to satisfy the Board regarding regular and proper operation of pollution control equipment.
13. Any amendments/revisions made by the Board/CPCB/MOEF in the emission/stack height standards shall be applicable to the industry from the date of such amendments/revisions.



**By Order**  
**Env. Engineer**  
**( H. P. State Pollution Control Board)**



### H.P.STATE POLLUTION CONTROL BOARD

HIM PARIVESH, PHASE-III, NEW SHIMLA-171009

HPSPCB No : 2683-A

Date: 04/09/2024

Industry Registration ID: HP10844760

Application No : 13273110

To,

RG Buildwell Engineers Ltd (Hot Mix Plant)  
Village Baas Chhunu, Kamrau, Sirmour HP  
Kamrau  
Sirmaur  
173029

Subject: Consent to Operate u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981.

With reference to your application for obtaining 'Consent to Operate' u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981, you are hereby, authorized to operate an industrial unit subject to the Terms and Conditions as mentioned in this Consent letter.

#### 1.Particulars of Consent to Operate under the Water Act, 1974 and Air Act, 1981 granted to the industry

Consent No.	CTO/BOTH/NEW/RO/2024/13273110
Date of issue :	04/09/2024
Date of expiry :	31/03/2025
Certificate Type :	NEW
Previous CTE/CTO No. & Validity :	

#### 2. Particulars of the Industry

Name & Designation of the Applicant	Rahul Dey, (Project Manager)
Address of Industrial premises	RG Buildwell Engineers Ltd (Hot Mix Plant), Village Baas Chhunu, Kamrau, Sirmour HP, Kamrau, Sirmaur-173029
Capital Investment of the Industry	75.65 lakhs
Category of Industry	Orange
Type of Industry	2037-Hot mix plants
Scale of the Industry	Small
Office District	Sirmaur
Capacity	Bitumen Macadam in Captive & temporary (DBM/BC)- 3720 M.T./Month

Raw Materials (Name with quantity per day)

Raw Materials	Quantity	Unit
Agreegate	6000	M.T./Month
Stone Dust	240	M.T./Month
Lime	180	K.G./Month
Bitumen	500	M.T./Month

## Products (Name with quantity per day)

Name of Products	Unit	Quantity	Intermediate Product	Principal Use
Bitumen Macadam (DBM/BC)	M.T./Month	3720	NA	Road Construction

## Details of the Effluent Treatment Plant

Type of Effluent	Capacity	Quantity
Septic Tank	10 KL	1

## Mode of Disposal

Description	Quantity(in KLD)	Method of Treatment	Method of Disposal
Domestic	0.5 KLD	Soak Pit/Septic Tank	Soak Pit/Septic Tank
Industrial Process	2	Recycled	Recycle

## Quantity of fuel required (in TPD) and capacity of boilers/ Furnace/Thermo heater etc.

Type	No.of Boiler/'Heater /Evaporator/Incinerator/DG Set/Other	Capacity	Type of Boiler/'Heater s/Evaporators /Incinerator/DG Sets/Others	Type of Fuel	Fuel consumption rate in MT/hour or KL/hour or M3 /hour
DG Sets	1	365KVA	Acoustically Enclosed	HSD	30 LPH
Others	1 (Stack attached to Hot Mix Plant)	Drum Hot Mix Plant (30 TPH)	Drum Hot Mix	HSD	250L

## Type of Air Pollution Control Devices installed

Equipment Type	Equipment Name	Date/proposed date of installation	Efficiency(%reduction)	Final concentration of pollution being emitted
Dust Collector, Wet Scrubber	Others	2024-01-01	80%	PM<300mg/Nm3
Acoustic Encloser and Stack	DG Sets	2024-01-01	80%	NOx+HC<4.0 g/kw-hr, CO<3.5g/kw-hr, PM<0.2g/kw-hr

## Sources of emissions and type of pollutants

Name and location of the process vessel to which the stack/ vent is attached	Rate of emission in Kg./hr	Concentration of pollution like SO <sub>2</sub> , NOX, H <sub>2</sub> S, Cl, HCl etc. in mg/NM <sup>3</sup>	Height of Vent/outlet/stack from ground level in meters
Drum Hot Mix Plant	.2 Kg/Hr.	PM<300 mg/Ng <sup>3</sup>	40ft



Approved By  
Env. Engineer  
( H. P. State Pollution Control Board)

Endst. No.: [Barcode]



Copy To:-

- The Member Secretary, HP State Pollution Control Board, Him Parivesh, Phase-III, Below BCS, New Shimla, HP.
- Guard File



Digitally signed by  
ATUL PARMAR  
Date: 2024.09.04  
12:09:56 +05'30'

ATUL PARMAR  
Env. Engineer  
For & on behalf of  
( H. P. State Pollution Control Board)

**TERMS AND CONDITIONS****A. SPECIFIC CONDITIONS**

1. This 'Consent to Operate' is only for the purpose and under the provision of Water Act, 1974 and Air Act, 1981 as the case may be, and will not construed as substitute for mandatory clearances required for the project under any other law/regulation/direction/order and the applicant shall obtain any such mandatory clearance before taking any steps to establish industry/ industrial plant, operation or process or any treatment and disposal system or an extension or addition thereto.
2. Nothing in this Consent shall be deemed to neither preclude the institution of any legal action nor relieve the applicant from any responsibilities, liabilities or penalties to which the applicant is or may be subjected to under this or any other Act.
3. The unit shall apply for further renewal/extension in the validity of the Consent, before the expiry of this 'Consent to Operate'.
4.
  - i) The unit shall ensure compliance of Waste Management Rules i.e. Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016/ Plastic Waste Management Rules, 2016/ E-Waste (Management) Rules, 2016/Construction & Demolition Waste Management Rules, 2016 and Manufacture, Storage & Import of Hazardous Chemical Rules, 1989 and provisions made thereunder, as amended from time to time, without any adverse effect on the environment, in any manner (As Applicable).
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  - ii) Noise and Ambient Air Quality shall be maintained within Ambient Air Quality Standards for noise as specified in Schedule-III of Environment (Protection) Rules, 1986 and Noise Pollution (Regulation and Control) Rules, 2000, as amended from time to time.
  - iii) The effluent (Domestic/Industrial) shall conform to the limits as prescribed in Schedule-I or Schedule-VI or Industry specific standards of Environment (Protection) Rules, 1986 as amended from time to time.
  - iv) Sewage and sullage generated from the unit to be disposed-off in a properly designed septic tank system/Sewage Treatment Plant/ Public Sewer System (as applicable).
6. The unit shall ensure regular operation and maintenance of Pollution Control Devices to achieve the norms as prescribed in Environment (Protection) Act, 1986 and the achievement of the adequacy and efficiency of the effluent treatment plant/pollution control devices/re-circulation system installed shall be the entire responsibility of the unit.
7. The unit shall ensure regular operation and maintenance of separate energy meter/flow meter for running pollution control devices and shall also maintain record with respect to operation of air pollution control device/effluent treatment plant, so as to the satisfy the Board regarding the regular operation of air pollution control device/effluent treatment plant and shall maintain log book for the monthly reading / record.
8. **CONDITIONS UNDER WATER (PREVENTION & CONTROL OF POLLUTION) ACT, 1974.**
  - a) The unit shall maintain the record regarding the daily water consumption as per flow meter installed.
  - b) The unit shall ensure that terminal manhole(s) at the end of each collection system and a manhole upstream of final outlet (s) out of the premises of the industry for measurement of flow and for taking samples.

- c) The pollution control devices shall be interlocked with the manufacturing process of the industry (if applicable) and the authorized outlet and mode of disposal shall not be changed without the prior written permission of the Board. Unit shall not use any unauthorized out-let(s) for discharging effluents from its premises.
- d) Solids, sludge, filter backwash or other pollutant removed from or resulting from treatment or control of waste waters shall be disposed-off in scientific manner.
9. **CONDITIONS UNDER AIR (PREVENTION & CONTROL OF POLLUTION) ACT, 1981.**
- a) The unit shall ensure port-holes, platforms and/or other necessary facilities as may be required for collecting samples of emissions from any chimney, flue or duct or any other outlets as per the specifications mentioned in 'Consent to Establish'.
- b) The unit shall discharge air emissions through a stack of minimum height as specified in 'Consent to Establish' and shall follow standards laid down from time to time.
- c) For industrial furnaces and kilns, the criteria for selection of stack height would be based on fuel used for the corresponding steam generation & as per specification.
- d) Unit shall ensure Stack height for diesel generating sets as per specification mentioned in 'Consent to Establish'.
- e) The unit shall provide proper and adequate air pollution control arrangements for control emission from its coal/fuel handling area and emissions from handling, transportation and processing of raw material & product of the industry, as applicable.
- f) The unit shall ensure regular operation and maintenance of installed canopy and stack of the D.G sets so as to control the noise & air pollution in order to comply with the provision of notification No GSR-371 E dated 17-5-2002 or direction as issued by MOEF from time to time, under Environment (Protection) Act, 1986.
- g) The unit shall ensure disposal of boiler ash/fuel ash through authorized person or within premises in a scientific manner (as the case may be) and shall maintain proper record for the same, if applicable.
- h) The unit shall ensure that terminal manhole(s) at the end of each collection system and a manhole upstream of final outlet (s) out of the premises of the industry for measurement of flow and for taking samples.
10. The unit shall ensure valid and approved on-site and off-site emergency plan, approved by the Chief Inspector of Factories, Himachal Pradesh (If applicable).
11. The unit shall ensure regular operation and maintenance of real time online monitoring equipment's and provisions for the un-interrupted transfer of data as per guidelines of CPCB (if applicable).
12. The unit shall provide adequate arrangements for fighting the accidental leakages/ discharge of any air pollutant/gas/liquids from the vessels, mechanical equipment's etc. which are likely to cause environmental pollution.
13. The unit shall plant & maintain minimum three layer of trees so far possible as per plantation guide (may be download from the website <http://hppcb.nic.in/plantationguide.pdf>) all along the boundary of the industrial premises and check air/water/noise pollution at source.
14. Any guidelines issued by the Central Government/State Government/MoEF/CPCB/SPCB/any other authority concerned, shall be binding.
15. This 'Consent to Operate' is subject to orders on any litigation pending in any Court of Law. Any direction/order issued by any court shall be binding (if any).
16. The Board reserves the right to revoke the 'Consent to Operate' granted to the industry at any time, in case the industry is found violating the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 as amended from time to time.
17. The unit shall comply with any other conditions laid down or directions issued in due course by the Board under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.

**B. OTHER CONDITIONS**

1. The unit shall comply with the conditions imposed by the MoEF/State Level Environment Impact Assessment Authority/ District Level Environment Impact Assessment Authority in the environmental clearance granted to it as required under EIA notification dated 14-9-06, if applicable.
2. The issuance of this consent does not convey any property right in either real or personal property, or any exclusive privileges, nor does it authorize any injury to private property or any invasion of personal rights, nor any infringement of Central, State or Local Laws or Regulations.
3. Stone Crusher units shall comply with the provisions of guidelines notified by the State Government vide Notification No. STE-E(3)-11/2012, dated 29-05-2014 (If Applicable).
4. Brick Kiln units shall comply with the provisions of guidelines notified by the MoEF vide Notification No. G.S.R.233.(E), dated-15-03-2018 and by the State Government vide Notification No. STE-E(5)-6/2013, dated-07-03-2014 (If Applicable).
5. Hydroelectric Projects shall install Online Real Time Monitoring System for the measurement of 15% of minimum discharge in lean season as per orders of Court/Government. The unit shall also ensure provisions for the regular and uninterrupted transfer of data from the real time online monitoring system for 15% of minimum discharge of flow to SPCB, failing which unit shall be liable for action on account of violation of the directions issued by Court/Government/SPCB in this regard (If Applicable).
6. Unit shall strictly adhere to the capacity approved by the Industries Department/ Department of Tourism & Civil Aviation/any other concerned Authority (As Applicable).
7. The unit shall not cause any nuisance/traffic hazard in vicinity of the area.
8. The unit shall ensure that there will not be significant visible dust emissions beyond the property line.
9. The unit shall obtain and submit Insurance cover as required under the Public Liability Insurance Act, 1991.
10. The unit shall put display Board indicating environmental data in the prescribed format at the main entrance gate.
11. The unit shall maintain record regarding the operation of effluent treatment plant i.e. record of quantity of chemicals and energy utilized for treatment and sludge generated from treatment so as to satisfy the Board regarding regular and proper operation of pollution control equipment.
12. Any amendments/revisions made by the Board/CPCB/MOEF in the emission/stack height standards shall be applicable to the industry from the date of such amendments/revisions.

**C. SPECIAL CONDITIONS**

1. The consent is subject to final revocation orders of the authority and final outcome of O.A. No. 127/2024 pending before Hon'ble NGT.
2. The unit shall be established & operated at the proposed location as submitted in the project report and the responsibility of establishing and operating the unit in the proposed location lies entirely with the project proponent.
3. The unit shall comply with Guidelines for Hot Mix Plants by CPCB and environmental standards as per Sr. No. 116 of Schedule-I of Environment (Protection) Rules, 1986.
4. Unit shall be operated only after the orders of closure / sealing are withdrawn by the Competent Authority.

**By Order**  
**Env. Engineer**  
**( H. P. State Pollution Control Board)**





### H.P.STATE POLLUTION CONTROL BOARD

HIM PARIVESH, PHASE-III, NEW SHIMLA-171009

HPSPCB No : \*

Date: 21/07/2024

Industry Registration ID: HP10784800

Application No : 12356015

To,

**HES INFRA PRIVATE LIMITED WMM PLANT**  
Shillai RD- 57+900 KM, Mouza Shillai,Package-03 NH-707  
Shillai  
Sirmaur  
173027

**Subject: Renewal of 'Consent to Operate' u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981.**

With reference to your application for obtaining Renewal of 'Consent to Operate' u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981, you are hereby, authorized to operate an industrial unit subject to the Terms and Conditions as mentioned in this Consent letter.

#### 1.Particulars of Consent to Operate under the Water Act, 1974 and Air Act, 1981 granted to the industry

Consent No.	CTO/BOTH/RENEW/RO/2024/12356015
Consent valid from:	01/04/2024
Consent valid upto:	31/03/2025
Certificate Type :	RENEW
Previous CTE/CTO No. & Validity :	

#### 2. Particulars of the Industry

Name & Designation of the Applicant	HES INFRA PRIVATE LIMITED WMM PLANT, (Project Manager)
Address of Industrial premises	HES INFRA PRIVATE LIMITED WMM PLANT, Shillai, Shillai, Sirmaur-173027
Capital Investment of the Industry	53.26 lakhs
Category of Industry	Green
Type of Industry	3999-Miscellaneous (Green)
Scale of the Industry	Small
Office District	Sirmaur
Capacity	Wet Mix Macadam (WMM)- 5720 M.T./Month

#### Raw Materials (Name with quantity per day)

Raw Materials	Quantity	Unit
Dust & Aggregate & Cement & Water	9000	M.T./Month

#### Products (Name with quantity per day)

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Name of Products	Unit	Quantity	Intermediate Product	Principal Use
Wet Mix Macadam (WMM)	M.T./Month	5720	NA	highway work

By-Products, if any,(Name with quantity per day)

Name of By Products	Unit	Installed Capacity	Average Production
wmm plant	M.T./Month	100 TPH	80 M.T

Details of the Effluent Treatment Plant

Type of Effluent	Capacity	Quantity
Septic Tank	10 KL	1

Mode of Disposal

Description	Quantity(in KLD)	Method of Treatment	Method of Disposal
Industrial Process	1	Other	Other

Quantity of fuel required (in TPD) and capacity of boilers/ Furnace/Thermo heater etc.

Type	No.of Boiler/'Heater /Evaporator/Incinerator/DG Set/Other	Capacity	Type of Boiler/'Heater s/Evaporators /Incinerator/DG Sets/Others	Type of Fuel	Fuel consumption rate in MT/hour or KL/hour or M3 /hour
Others	NO DG or Boiler etc installed	NA	NA	NA	NA

Type of Air Pollution Control Devices installed

Equipment Type	Equipment Name	Date/proposed date of installation	Efficiency(%reduction)	Final concentration of pollution being emitted
NA	Others	2024-07-16	NA	NA

Sources of emissions and type of pollutants

Name and location of the process vessel to which the stack/ vent is attached	Rate of emission in Kg./hr	Concentration of pollution like SO <sub>2</sub> , NOX, H <sub>2</sub> S, Cl, HCl etc. in mg/NM <sup>3</sup>	Height of Vent/outlet/stack from ground level in meters
NA	NA	NA	NA





**TERMS AND CONDITIONS****A. SPECIFIC CONDITIONS**

1. This 'Renewal of Consent to Operate' is only for the purpose and under the provision of Water Act, 1974 and Air Act, 1981 as the case may be, and will not construed as substitute for mandatory clearances required for the project under any other law/regulation/direction/order and the applicant shall obtain any such mandatory clearance before taking any steps to establish industry/ industrial plant, operation or process or any treatment and disposal system or an extension or addition thereto.
2. Nothing in this Consent shall be deemed to neither preclude the institution of any legal action nor relieve the applicant from any responsibilities, liabilities or penalties to which the applicant is or may be subjected to under this or any other Act.
3. The unit shall apply for further renewal/extension in the validity of the Consent, before the expiry of this 'Renewal of Consent to Operate'.
4.
  - i) The unit shall ensure compliance of Waste Management Rules i.e. Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016/ Plastic Waste Management Rules, 2016/ E-Waste (Management) Rules, 2016/Construction & Demolition Waste Management Rules, 2016 and Manufacture, Storage & Import of Hazardous Chemical Rules, 1989 and provisions made thereunder, as amended from time to time, without any adverse effect on the environment, in any manner (As Applicable).
  - ii) The unit shall made provisions for the compliance Solid Waste Management Rules, 2016 and provisions made thereunder and unit shall also not practice burning activity of solid waste/waste generated from fuel within/outside premises, to avoid public nuisance.
5. This 'Renewal of Consent to Operate' is for:-
  - i) The emissions from all sources conforming to the norms as prescribed in Schedule-I of Environment (Protection) Rules, 1986 as amended from time to time.
  - ii) Noise and Ambient Air Quality shall be maintained within Ambient Air Quality Standards for noise as specified in Schedule-III of Environment (Protection) Rules, 1986 and Noise Pollution (Regulation and Control) Rules, 2000, as amended from time to time.
  - iii) The effluent (Domestic/Industrial) shall conform to the limits as prescribed in Schedule-I or Schedule-VI or Industry specific standards of Environment (Protection) Rules, 1986 as amended from time to time.
  - iv) Sewage and sullage generated from the unit to be disposed-off in a properly designed septic tank system/Sewage Treatment Plant/ Public Sewer System (as applicable).
6. The unit shall ensure regular operation and maintenance of Pollution Control Devices to achieve the norms as prescribed in Environment (Protection) Act, 1986 and the achievement of the adequacy and efficiency of the effluent treatment plant/pollution control devices/re-circulation system installed shall be the entire responsibility of the unit.
7. The unit shall ensure regular operation and maintenance of separate energy meter/flow meter for running pollution control devices and shall also maintain record with respect to operation of air pollution control device/effluent treatment plant, so as to the satisfy the Board regarding the regular operation of air pollution control device/effluent treatment plant and shall maintain log book for the monthly reading / record.
8. **CONDITIONS UNDER WATER (PREVENTION & CONTROL OF POLLUTION) ACT, 1974.**
  - a) The unit shall maintain the record regarding the daily water consumption as per flow meter installed.
  - b) The unit shall ensure that terminal manhole(s) at the end of each collection system and a manhole upstream of final outlet (s) out of the premises of the industry for measurement of flow and for taking samples.

- c) The pollution control devices shall be interlocked with the manufacturing process of the industry (if applicable) and the authorized outlet and mode of disposal shall not be changed without the prior written permission of the Board. Unit shall not use any unauthorized out-let(s) for discharging effluents from its premises.
- d) Solids, sludge, filter backwash or other pollutant removed from or resulting from treatment or control of waste waters shall be disposed-off in scientific manner.
9. **CONDITIONS UNDER AIR (PREVENTION & CONTROL OF POLLUTION) ACT, 1981.**
- a) The unit shall ensure port-holes, platforms and/or other necessary facilities as may be required for collecting samples of emissions from any chimney, flue or duct or any other outlets as per the specifications.
- b) The unit shall discharge air emissions through a stack of minimum height as specified in 'Consent to Establish' and shall follow standards laid down from time to time.
- c) For industrial furnaces and kilns, the criteria for selection of stack height would be based on fuel used for the corresponding steam generation & as per specification.
- d) Unit shall ensure Stack height for diesel generating sets as per specification.
- e) The unit shall ensure regular operation and maintenance of installed canopy and stack of the D.G sets so as to control the noise & air pollution in order to comply with the provision of notification No GSR-371 E dated 17-5-2002 or direction as issued by MOEF from time to time, under Environment (Protection) Act, 1986.
- f) The unit shall ensure disposal of boiler ash/fuel ash through authorized person or within premises in a scientific manner (as the case may be) and shall maintain proper record for the same, if applicable.
- g) The unit shall ensure regular operation and maintenance of air pollution control arrangements for control emission from its coal/fuel handling area and from handling, transportation and processing of raw material & product of the industry.
10. The unit shall ensure valid and approved on-site and off-site emergency plan, approved by the Chief Inspector of Factories, Himachal Pradesh (If applicable).
11. The unit shall ensure regular operation and maintenance of real time online monitoring equipment's and provisions for the un-interrupted transfer of data as per guidelines of CPCB (if applicable).
12. The unit shall provide adequate arrangements for fighting the accidental leakages/ discharge of any air pollutant/gas/liquids from the vessels, mechanical equipment's etc. which are likely to cause environmental pollution.
13. The unit shall plant & maintain minimum three layer of trees so far possible as per plantation guide (may be download from the website <http://hppcb.nic.in/plantationguide.pdf>) all along the boundary of the industrial premises and check air/water/noise pollution at source.
14. Any guidelines issued by the Central Government/State Government/MoEF/CPCB/SPCB/any other authority concerned, shall be binding.
15. This 'Renewal of Consent to Operate' is subject to orders on any litigation pending in any Court of Law. Any direction/order issued by any court shall be binding (if any).
16. The Board reserves the right to revoke the 'Renewal of Consent to Operate' granted to the industry at any time, in case the industry is found violating the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 as amended from time to time.
17. The unit shall comply with any other conditions laid down or directions issued in due course by the Board under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.
- B. OTHER CONDITIONS**
1. The unit shall comply with the conditions imposed by the MoEF/State Level Environment Impact Assessment Authority/ District Level Environment Impact Assessment Authority in the environmental clearance granted to it as required under EIA notification dated 14-9-06, if applicable.

2. The issuance of this consent does not convey any property right in either real or personal property, or any exclusive privileges, nor does it authorize any injury to private property or any invasion of personal rights, nor any infringement of Central, State or Local Laws or Regulations.
3. Stone Crusher units shall comply with the provisions of guidelines notified by the State Government vide Notification No. STE-E(3)-11/2012, dated 29-05-2014 (If Applicable).
4. Brick Kiln units shall comply with the provisions of guidelines notified by the MoEF vide Notification No. G.S.R.233.(E), dated-15-03-2018 and by the State Government vide Notification No. STE-E(5)-6/2013, dated-07-03-2014 (If Applicable).
5. Hydroelectric Projects shall install Online Real Time Monitoring System for the measurement of 15% of minimum discharge in lean season as per orders of Court/Government. The unit shall also ensure provisions for the regular and uninterrupted transfer of data from the real time online monitoring system for 15% of minimum discharge of flow to SPCB, failing which unit shall be liable for action on account of violation of the directions issued by Court/Government/SPCB in this regard (If Applicable).
6. Unit shall strictly adhere to the capacity approved by the Industries Department/ Department of Tourism & Civil Aviation/any other concerned Authority (As Applicable).
7. The unit shall not cause any nuisance/traffic hazard in vicinity of the area.
8. The unit shall ensure that there will not be significant visible dust emissions beyond the property line.
9. The unit shall obtain and submit Insurance cover as required under the Public Liability Insurance Act, 1991.
10. Unit shall submit all the annual/quarterly returns, as per timeline.
11. The industry shall submit a yearly certificate to the effect that no addition/up-gradation/ modification/ modernization has been carried out during the previous year otherwise the industry shall apply for the varied consent.
12. The unit shall maintain record regarding the operation of effluent treatment plant i.e. record of quantity of chemicals and energy utilized for treatment and sludge generated from treatment so as to satisfy the Board regarding regular and proper operation of pollution control equipment.
13. Any amendments/revisions made by the Board/CPCB/MOEF in the emission/stack height standards shall be applicable to the industry from the date of such amendments/revisions.



**By Order**  
**Env. Engineer**  
**( H. P. State Pollution Control Board)**



### H.P.STATE POLLUTION CONTROL BOARD

HIM PARIVESH, PHASE-III, NEW SHIMLA-171009

HPSPCB No : ~

Date: 27/07/2024

Industry Registration ID: HP10802077

Application No : 12368342

To,

**HES INFRA PRIVATE LIMITED HM PLANT**  
 Shillai  
 Captive & Temporary Location at Chainage - RD - 57+900  
 Sirmaur  
 173027

**Subject: Renewal of 'Consent to Operate' u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981.**

With reference to your application for obtaining Renewal of 'Consent to Operate' u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981, you are hereby, authorized to operate an industrial unit subject to the Terms and Conditions as mentioned in this Consent letter.

#### 1.Particulars of Consent to Operate under the Water Act, 1974 and Air Act, 1981 granted to the industry

Consent No.	CTO/BOTH/RENEW/RO/2024/12368342
Consent valid from:	01/04/2024
Consent valid upto:	31/03/2025
Certificate Type :	RENEW
Previous CTE/CTO No. & Validity :	

#### 2. Particulars of the Industry

Name & Designation of the Applicant	HES INFRA PRIVATE LIMITED HM PLANT, (PROJECT MANAGER)
Address of Industrial premises	HES INFRA PRIVATE LIMITED HM PLANT, Shillai, Sirmaur-173027
Capital Investment of the Industry	98.52 lakhs
Category of Industry	Orange
Type of Industry	2037-Hot mix plants
Scale of the Industry	Small
Office District	Sirmaur
Capacity	HMP of Capacity 4000 MT/Month

#### Raw Materials (Name with quantity per day)

Raw Materials	Quantity	Unit
Aggregate,Rock Sad, Bitumin	1000	M.T./Month

#### Products (Name with quantity per day)

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Name of Products	Unit	Quantity	Intermediate Product	Principal Use
Bitumin concrete	M.T./Month	4000	Bitumin,Concrete,	Road Construction

By-Products, if any,(Name with quantity per day)

Name of By Products	Unit	Installed Capacity	Average Production
Bitumin	M.T./Month	0.3 T	7.2.2 M.T

Details of the Effluent Treatment Plant

Type of Effluent	Capacity	Quantity
Septic Tank	10 KL	1

Mode of Disposal

Description	Quantity(in KLD)	Method of Treatment	Method of Disposal
Domestic	0.5	Soak Pit/Septic Tank	Soak Pit/Septic Tank
Industrial Process	0	Other	Other

Quantity of fuel required (in TPD) and capacity of boilers/ Furnace/Thermo heater etc.

Type	No.of Boiler/'Heater /Evaporator/Incinerator/DG Set/Other	Capacity	Type of Boiler/'Heaters/Evaporators/Incinerator/DG Sets/Others	Type of Fuel	Fuel consumption rate in MT/hour or KL/hour or M3 /hour
DG Sets	1	125 KVA	DG	Diesel	10 liter per hour

Type of Air Pollution Control Devices installed

Equipment Type	Equipment Name	Date/proposed date of installation	Efficiency(%reduction)	Final concentration of pollution being emitted
Water Safety Tank	Others	Thu Jan 05 00:01:00 IST 2023	NA	NA

Sources of emissions and type of pollutants

Name and location of the process vessel to which the stack/ vent is attached	Rate of emission in Kg./hr	Concentration of pollution like SO 2 , NOX, H 2 S, Cl, HCl etc. in mg/NM 3	Height of Vent/outlet/stack from ground level in meters
Hot Mix Plant At 57.850	80 ug/m3	120 ug/m3	NA



**TERMS AND CONDITIONS****A. SPECIFIC CONDITIONS**

1. This 'Renewal of Consent to Operate' is only for the purpose and under the provision of Water Act, 1974 and Air Act, 1981 as the case may be, and will not construed as substitute for mandatory clearances required for the project under any other law/regulation/direction/order and the applicant shall obtain any such mandatory clearance before taking any steps to establish industry/ industrial plant, operation or process or any treatment and disposal system or an extension or addition thereto.
2. Nothing in this Consent shall be deemed to neither preclude the institution of any legal action nor relieve the applicant from any responsibilities, liabilities or penalties to which the applicant is or may be subjected to under this or any other Act.
3. The unit shall apply for further renewal/extension in the validity of the Consent, before the expiry of this 'Renewal of Consent to Operate'.
4.
  - i) The unit shall ensure compliance of Waste Management Rules i.e. Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016/ Plastic Waste Management Rules, 2016/ E-Waste (Management) Rules, 2016/Construction & Demolition Waste Management Rules, 2016 and Manufacture, Storage & Import of Hazardous Chemical Rules, 1989 and provisions made thereunder, as amended from time to time, without any adverse effect on the environment, in any manner (As Applicable).
  - ii) The unit shall made provisions for the compliance Solid Waste Management Rules, 2016 and provisions made thereunder and unit shall also not practice burning activity of solid waste/waste generated from fuel within/outside premises, to avoid public nuisance.
5. This 'Renewal of Consent to Operate' is for:-
  - i) The emissions from all sources conforming to the norms as prescribed in Schedule-I of Environment (Protection) Rules, 1986 as amended from time to time.
  - ii) Noise and Ambient Air Quality shall be maintained within Ambient Air Quality Standards for noise as specified in Schedule-III of Environment (Protection) Rules, 1986 and Noise Pollution (Regulation and Control) Rules, 2000, as amended from time to time.
  - iii) The effluent (Domestic/Industrial) shall conform to the limits as prescribed in Schedule-I or Schedule-VI or Industry specific standards of Environment (Protection) Rules, 1986 as amended from time to time.
  - iv) Sewage and sullage generated from the unit to be disposed-off in a properly designed septic tank system/Sewage Treatment Plant/ Public Sewer System (as applicable).
6. The unit shall ensure regular operation and maintenance of Pollution Control Devices to achieve the norms as prescribed in Environment (Protection) Act, 1986 and the achievement of the adequacy and efficiency of the effluent treatment plant/pollution control devices/re-circulation system installed shall be the entire responsibility of the unit.
7. The unit shall ensure regular operation and maintenance of separate energy meter/flow meter for running pollution control devices and shall also maintain record with respect to operation of air pollution control device/effluent treatment plant, so as to the satisfy the Board regarding the regular operation of air pollution control device/effluent treatment plant and shall maintain log book for the monthly reading / record.
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  - a) The unit shall maintain the record regarding the daily water consumption as per flow meter installed.
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- a) The unit shall ensure port-holes, platforms and/or other necessary facilities as may be required for collecting samples of emissions from any chimney, flue or duct or any other outlets as per the specifications.
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11. The unit shall ensure regular operation and maintenance of real time online monitoring equipment's and provisions for the un-interrupted transfer of data as per guidelines of CPCB (if applicable).
12. The unit shall provide adequate arrangements for fighting the accidental leakages/ discharge of any air pollutant/gas/liquids from the vessels, mechanical equipment's etc. which are likely to cause environmental pollution.
13. The unit shall plant & maintain minimum three layer of trees so far possible as per plantation guide (may be download from the website <http://hppcb.nic.in/plantationguide.pdf>) all along the boundary of the industrial premises and check air/water/noise pollution at source.
14. Any guidelines issued by the Central Government/State Government/MoEF/CPCB/SPCB/any other authority concerned, shall be binding.
15. This 'Renewal of Consent to Operate' is subject to orders on any litigation pending in any Court of Law. Any direction/order issued by any court shall be binding (if any).
16. The Board reserves the right to revoke the 'Renewal of Consent to Operate' granted to the industry at any time, in case the industry is found violating the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 as amended from time to time.
17. The unit shall comply with any other conditions laid down or directions issued in due course by the Board under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.
- B. OTHER CONDITIONS**
1. The unit shall comply with the conditions imposed by the MoEF/State Level Environment Impact Assessment Authority/ District Level Environment Impact Assessment Authority in the environmental clearance granted to it as required under EIA notification dated 14-9-06, if applicable.

2. The issuance of this consent does not convey any property right in either real or personal property, or any exclusive privileges, nor does it authorize any injury to private property or any invasion of personal rights, nor any infringement of Central, State or Local Laws or Regulations.
3. Stone Crusher units shall comply with the provisions of guidelines notified by the State Government vide Notification No. STE-E(3)-11/2012, dated 29-05-2014 (If Applicable).
4. Brick Kiln units shall comply with the provisions of guidelines notified by the MoEF vide Notification No. G.S.R.233.(E), dated-15-03-2018 and by the State Government vide Notification No. STE-E(5)-6/2013, dated-07-03-2014 (If Applicable).
5. Hydroelectric Projects shall install Online Real Time Monitoring System for the measurement of 15% of minimum discharge in lean season as per orders of Court/Government. The unit shall also ensure provisions for the regular and uninterrupted transfer of data from the real time online monitoring system for 15% of minimum discharge of flow to SPCB, failing which unit shall be liable for action on account of violation of the directions issued by Court/Government/SPCB in this regard (If Applicable).
6. Unit shall strictly adhere to the capacity approved by the Industries Department/ Department of Tourism & Civil Aviation/any other concerned Authority (As Applicable).
7. The unit shall not cause any nuisance/traffic hazard in vicinity of the area.
8. The unit shall ensure that there will not be significant visible dust emissions beyond the property line.
9. The unit shall obtain and submit Insurance cover as required under the Public Liability Insurance Act, 1991.
10. Unit shall submit all the annual/quarterly returns, as per timeline.
11. The industry shall submit a yearly certificate to the effect that no addition/up-gradation/modification/modernization has been carried out during the previous year otherwise the industry shall apply for the varied consent.
12. The unit shall maintain record regarding the operation of effluent treatment plant i.e. record of quantity of chemicals and energy utilized for treatment and sludge generated from treatment so as to satisfy the Board regarding regular and proper operation of pollution control equipment.
13. Any amendments/revisions made by the Board/CPCB/MOEF in the emission/stack height standards shall be applicable to the industry from the date of such amendments/revisions.

**C. SPECIAL CONDITIONS**

- (1) The unit will only be operated after the orders of sealing are withdrawn by the competent authority.



By Order  
Env. Engineer  
( H. P. State Pollution Control Board)



### H.P.STATE POLLUTION CONTROL BOARD

HIM PARIVESH, PHASE-III, NEW SHIMLA-171009

HPSPCB No : ~

Date: 25/07/2024

Industry Registration ID: HP10906172

Application No : 12356111

To,

HES Infra Private Limited RMC  
HES Infra pvt ltd, NH 707 Shillai at RD No 57+900  
Shillai  
Sirmaur  
173027

Subject: Renewal of 'Consent to Operate' u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981.

With reference to your application for obtaining Renewal of 'Consent to Operate' u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981, you are hereby, authorized to operate an industrial unit subject to the Terms and Conditions as mentioned in this Consent letter.

#### 1.Particulars of Consent to Operate under the Water Act, 1974 and Air Act, 1981 granted to the industry

Consent No.	CTO/BOTH/RENEW/RO/2024/12356111
Consent valid from:	01/04/2024
Consent valid upto:	31/03/2025
Certificate Type :	RENEW
Previous CTE/CTO No. & Validity :	

#### 2. Particulars of the Industry

Name & Designation of the Applicant	HES INFRA PRIVATE LIMITED RMC PLANT, (Project Manager)
Address of Industrial premises	HES Infra Private Limited RMC, HES Infra pvt ltd, NH 707 Shillai, Shillai,Sirmaur-173027
Capital Investment of the Industry	63.66 lakhs
Category of Industry	Green
Type of Industry	3037-Ready mix cement concrete
Scale of the Industry	Small
Office District	Sirmaur
Capacity	RMC Plant (Captive & Temporary) @ 43200 MT/Month

#### Raw Materials (Name with quantity per day)

Raw Materials	Quantity	Unit
Aggregate, Water, Cement, Admixture	43200	Cubic Meter/Year

#### Products (Name with quantity per day)

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Name of Products	Unit	Quantity	Intermediate Product	Principal Use
Ready Mix Concrete (RMC)	Cubic Meter/Year	43200	NA	Road Construction

By-Products, if any, (Name with quantity per day)

Name of By Products	Unit	Installed Capacity	Average Production
RMC plant	K.G./Month	5000	NA

Details of the Effluent Treatment Plant

Type of Effluent	Capacity	Quantity
Septic Tank	10 KL	1

Mode of Disposal

Description	Quantity(in KLD)	Method of Treatment	Method of Disposal
Domestic	0.5 KLD	Soak Pit/Septic Tank	Soak Pit/Septic Tank
Industrial Process	0	Other	Other

Quantity of fuel required (in TPD) and capacity of boilers/ Furnace/Thermo heater etc.

Type	No. of Boiler/Heater/Evaporator/Incinerator/DG Set/Other	Capacity	Type of Boiler/Heaters/Evaporators/Incinerator/DG Sets/Others	Type of Fuel	Fuel consumption rate in MT/hour or KL/hour or M <sup>3</sup> /hour
DG Sets	1	125 KVA	kirlosker	Diesel	0.0274 KL/Hr

Type of Air Pollution Control Devices installed

Equipment Type	Equipment Name	Date/proposed date of installation	Efficiency(%reduction)	Final concentration of pollution being emitted
DG Sets	DG Sets	Sat Jan 02 00:01:00 IST 2021	NA	NA

Sources of emissions and type of pollutants

Name and location of the process vessel to which the stack/ vent is attached	Rate of emission in Kg./hr	Concentration of pollution like SO <sub>2</sub> , NOX, H <sub>2</sub> S, Cl, HCl etc. in mg/NM <sup>3</sup>	Height of Vent/outlet/stack from ground level in meters
RMC Plant At Ch.60+250	120 ud/m <sup>3</sup>	80 ud/m <sup>3</sup>	NA

Approved By



**TERMS AND CONDITIONS****A. SPECIFIC CONDITIONS**

1. This 'Renewal of Consent to Operate' is only for the purpose and under the provision of Water Act, 1974 and Air Act, 1981 as the case may be, and will not construed as substitute for mandatory clearances required for the project under any other law/regulation/direction/order and the applicant shall obtain any such mandatory clearance before taking any steps to establish industry/ industrial plant, operation or process or any treatment and disposal system or an extension or addition thereto.
2. Nothing in this Consent shall be deemed to neither preclude the institution of any legal action nor relieve the applicant from any responsibilities, liabilities or penalties to which the applicant is or may be subjected to under this or any other Act.
3. The unit shall apply for further renewal/extension in the validity of the Consent, before the expiry of this 'Renewal of Consent to Operate'.
4.
  - i) The unit shall ensure compliance of Waste Management Rules i.e. Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016/ Plastic Waste Management Rules, 2016/ E-Waste (Management) Rules, 2016/Construction & Demolition Waste Management Rules, 2016 and Manufacture, Storage & Import of Hazardous Chemical Rules, 1989 and provisions made thereunder, as amended from time to time, without any adverse effect on the environment, in any manner (As Applicable).
  - ii) The unit shall made provisions for the compliance Solid Waste Management Rules, 2016 and provisions made thereunder and unit shall also not practice burning activity of solid waste/waste generated from fuel within/outside premises, to avoid public nuisance.
5. This 'Renewal of Consent to Operate' is for:-
  - i) The emissions from all sources conforming to the norms as prescribed in Schedule-I of Environment (Protection) Rules, 1986 as amended from time to time.
  - ii) Noise and Ambient Air Quality shall be maintained within Ambient Air Quality Standards for noise as specified in Schedule-III of Environment (Protection) Rules, 1986 and Noise Pollution (Regulation and Control) Rules, 2000, as amended from time to time.
  - iii) The effluent (Domestic/Industrial) shall conform to the limits as prescribed in Schedule-I or Schedule-VI or Industry specific standards of Environment (Protection) Rules, 1986 as amended from time to time.
  - iv) Sewage and sullage generated from the unit to be disposed-off in a properly designed septic tank system/Sewage Treatment Plant/ Public Sewer System (as applicable).
6. The unit shall ensure regular operation and maintenance of Pollution Control Devices to achieve the norms as prescribed in Environment (Protection) Act, 1986 and the achievement of the adequacy and efficiency of the effluent treatment plant/pollution control devices/re-circulation system installed shall be the entire responsibility of the unit.
7. The unit shall ensure regular operation and maintenance of separate energy meter/flow meter for running pollution control devices and shall also maintain record with respect to operation of air pollution control device/effluent treatment plant, so as to the satisfy the Board regarding the regular operation of air pollution control device/effluent treatment plant and shall maintain log book for the monthly reading / record.
8. **CONDITIONS UNDER WATER (PREVENTION & CONTROL OF POLLUTION) ACT, 1974.**
  - a) The unit shall maintain the record regarding the daily water consumption as per flow meter installed.
  - b) The unit shall ensure that terminal manhole(s) at the end of each collection system and a manhole upstream of final outlet (s) out of the premises of the industry for measurement of flow and for taking samples.

- c) The pollution control devices shall be interlocked with the manufacturing process of the industry (if applicable) and the authorized outlet and mode of disposal shall not be changed without the prior written permission of the Board. Unit shall not use any unauthorized out-let(s) for discharging effluents from its premises.
- d) Solids, sludge, filter backwash or other pollutant removed from or resulting from treatment or control of waste waters shall be disposed-off in scientific manner.
9. **CONDITIONS UNDER AIR (PREVENTION & CONTROL OF POLLUTION) ACT, 1981.**
- a) The unit shall ensure port-holes, platforms and/or other necessary facilities as may be required for collecting samples of emissions from any chimney, flue or duct or any other outlets as per the specifications.
- b) The unit shall discharge air emissions through a stack of minimum height as specified in 'Consent to Establish' and shall follow standards laid down from time to time.
- c) For industrial furnaces and kilns, the criteria for selection of stack height would be based on fuel used for the corresponding steam generation & as per specification.
- d) Unit shall ensure Stack height for diesel generating sets as per specification.
- e) The unit shall ensure regular operation and maintenance of installed canopy and stack of the D.G sets so as to control the noise & air pollution in order to comply with the provision of notification No GSR-371 E dated 17-5-2002 or direction as issued by MOEF from time to time, under Environment (Protection) Act, 1986.
- f) The unit shall ensure disposal of boiler ash/fuel ash through authorized person or within premises in a scientific manner (as the case may be) and shall maintain proper record for the same, if applicable.
- g) The unit shall ensure regular operation and maintenance of air pollution control arrangements for control emission from its coal/fuel handling area and from handling, transportation and processing of raw material & product of the industry.
10. The unit shall ensure valid and approved on-site and off-site emergency plan, approved by the Chief Inspector of Factories, Himachal Pradesh (If applicable).
11. The unit shall ensure regular operation and maintenance of real time online monitoring equipment's and provisions for the un-interrupted transfer of data as per guidelines of CPCB (if applicable).
12. The unit shall provide adequate arrangements for fighting the accidental leakages/ discharge of any air pollutant/gas/liquids from the vessels, mechanical equipment's etc. which are likely to cause environmental pollution.
13. The unit shall plant & maintain minimum three layer of trees so far possible as per plantation guide (may be download from the website <http://hppcb.nic.in/plantationguide.pdf>) all along the boundary of the industrial premises and check air/water/noise pollution at source.
14. Any guidelines issued by the Central Government/State Government/MoEF/CPCB/SPCB/any other authority concerned, shall be binding.
15. This 'Renewal of Consent to Operate' is subject to orders on any litigation pending in any Court of Law. Any direction/order issued by any court shall be binding (if any).
16. The Board reserves the right to revoke the 'Renewal of Consent to Operate' granted to the industry at any time, in case the industry is found violating the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 as amended from time to time.
17. The unit shall comply with any other conditions laid down or directions issued in due course by the Board under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.
- B. OTHER CONDITIONS**
1. The unit shall comply with the conditions imposed by the MoEF/State Level Environment Impact Assessment Authority/ District Level Environment Impact Assessment Authority in the environmental clearance granted to it as required under EIA notification dated 14-9-06, if applicable.

2. The issuance of this consent does not convey any property right in either real or personal property, or any exclusive privileges, nor does it authorize any injury to private property or any invasion of personal rights, nor any infringement of Central, State or Local Laws or Regulations.
3. Stone Crusher units shall comply with the provisions of guidelines notified by the State Government vide Notification No. STE-E(3)-11/2012, dated 29-05-2014 (If Applicable).
4. Brick Kiln units shall comply with the provisions of guidelines notified by the MoEF vide Notification No. G.S.R.233.(E), dated-15-03-2018 and by the State Government vide Notification No. STE-E(5)-6/2013, dated-07-03-2014 (If Applicable).
5. Hydroelectric Projects shall install Online Real Time Monitoring System for the measurement of 15% of minimum discharge in lean season as per orders of Court/Government. The unit shall also ensure provisions for the regular and uninterrupted transfer of data from the real time online monitoring system for 15% of minimum discharge of flow to SPCB, failing which unit shall be liable for action on account of violation of the directions issued by Court/Government/SPCB in this regard (If Applicable).
6. Unit shall strictly adhere to the capacity approved by the Industries Department/ Department of Tourism & Civil Aviation/any other concerned Authority (As Applicable).
7. The unit shall not cause any nuisance/traffic hazard in vicinity of the area.
8. The unit shall ensure that there will not be significant visible dust emissions beyond the property line.
9. The unit shall obtain and submit Insurance cover as required under the Public Liability Insurance Act, 1991.
10. Unit shall submit all the annual/quarterly returns, as per timeline.
11. The industry shall submit a yearly certificate to the effect that no addition/up-gradation/modification/modernization has been carried out during the previous year otherwise the industry shall apply for the varied consent.
12. The unit shall maintain record regarding the operation of effluent treatment plant i.e. record of quantity of chemicals and energy utilized for treatment and sludge generated from treatment so as to satisfy the Board regarding regular and proper operation of pollution control equipment.
13. Any amendments/revisions made by the Board/CPCB/MOEF in the emission/stack height standards shall be applicable to the industry from the date of such amendments/revisions.

**C. SPECIAL CONDITIONS**

- (1) The unit will only be operated after the orders of sealing are withdrawn by the competent authority.



By Order  
Env. Engineer  
( H. P. State Pollution Control Board)



**Form-I**  
[See Rule 27]

Application for Consent to Establish/Operate/Renewal the Industry under section-21 of the Air (Prevention & Control of Pollution) Act, 1981

**RCTO for the period(01/04/2024-31/03/2025)**

From

HES Infra Private Limited, 0/0KM, Achoti Padayat link Road Village  
Shillai Terhsil Shillai Distt Sirmour  
City:Shillai  
Block:Shilai  
District:Sirmaur

Date:20/06/2024

Industry ID: HP10890899  
Application No.: 12276168

To

The Member Secretary,  
Himachal Pradesh Pollution Control Board,  
Him Parivesh, Phase-III, New Shimla,  
Shimla- 171009, HP.

Sir,

I/We hereby apply for Consent/Renewal of Consent under Section 21 of the Air (Prevention & Control of Pollution) Act, 1981 to Establish/Operate the Industry owned by HES Infra Private Limited to be located at

The relevant details are as under:

1.	Full name of the Industry	HES Infra Private Limited
2.	Full address with PIN Code of the Industry with telephone numbers (Give Revenue/City Survey No. for which application is made, 1 stating District, Taluka/Village).	Address0/0KM, Achoti Padayat link Road Village Shillai Terhsil Shillai Distt Sirmour Pin :173027 Telephone No. :9912811911
3.	Names of full time directors/partners/ owners with addresses and telephone numbers. (Use separate sheet if space provided is not sufficient)	Name- Rajendra Kumar Designation- Director Address:- PB House Madhapur, Hyderabad 500081 Telangana Contact No- 9279099999
4.	Total capital cost of the project (Rs. In Lakhs).	297.52
	Expansion Cost.	

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5.	Specify scale	Small			
6	State whether the proposed Industry. is proposed to be located in the prohibited area. If yes, state the name of the authority and furnish the certified copy of the order under which the area has been declared prohibited. Yes/No				
7.	Date of commission of Industry or proposed date of Establishment/operation :				
a	Approximate date of proposed Establishment of HCF/CBWTF . :	Month :January Year :1925			
b	Expected date of commencement of date of Operation :	Month :January Year :1925			
8.	Total number of employee expected to be Employed	: 75			
9	List of raw materials with monthly consumption rate (MT/month)				
	<b>Raw Materials</b>	<b>Quantity</b>	<b>Unit</b>		
	Boulder	807300	M.T./Year		
10	List of products with monthly production rate (MT/month)				
	<b>Name of Products</b>	<b>Quantity</b>	<b>Unit</b>	<b>Intermediate Product</b>	<b>Principal Use</b>
	Mobile Stone Crusher	807300	M.T./Year	N/A	Road Construction
11	List of By Product Details				
	<b>Name of By Products</b>	<b>Installed Capacity</b>	<b>Unit</b>	<b>Average Production</b>	
12.	Brief description of the manufacturing process together with a flow diagram and layout plan showing location o all vents, stacks and any other emission points.				
13.	Capacity Details of boilers/heaters/ furnaces/ DG sets				
(a)	Boilers				
	<b>Boiler No.</b>	<b>Type of Boiler</b>	<b>Capacity</b>	<b>Type of fuel</b>	<b>Fuel consumption rate in MT/hour or KL/hour or M3 /hour</b>
(b)	Heaters/Evaporators.				
	<b>Heater No.</b>	<b>Type of Heater</b>	<b>Capacity</b>	<b>Fuel</b>	<b>Fuel consumption rate in MT/hour or KL/hour M3 hour.</b>
(c)	Incinerator				
	<b>Incinerator No.</b>	<b>Type of Incinerator</b>	<b>Capacity</b>	<b>Fuel</b>	<b>Fuel consumption rate in MT/hour or KL/hour M3 hour.</b>

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(d)	DG Sets				
	<b>DG Sets No.</b>	<b>Type of DG Sets</b>	<b>Capacity</b>	<b>Fuel</b>	<b>Fuel consumption rate in MT/hour or KL/hour M3 hour.</b>
	1	Acoustic enclosure	250 KVA	HSD	14 ltr/year
(e)	Others				
	<b>No.</b>	<b>Type</b>	<b>Capacity</b>	<b>Fuel</b>	<b>Fuel consumption rate in MT/hour or KL/hour M3 hour.</b>
14	Emission details: Emission from boilers/heaters/furnaces and other processes involving fuel combustion				
	<b>Emission Details</b>	<b>Stack Identification</b>	<b>Concentration of pollutants</b>	<b>Rate of emission in Kg/hr.</b>	<b>Height of stack from ground level.</b>
	DG Sets	DG set	NOX+HC<=4.0 g/Kwhr, CO<=3.5 g/Kwhr, PM<=0.2 g/Kwhr	NA	4 mtr
(b)	Process emissions				
	<b>Name and location of the process vessel to which the stack/vent is attached</b>	<b>Rate of emission in Kg./hr</b>	<b>Concentration of pollution like SO 2 , NOX, H 2 S, Cl, HCl etc. in mg/NM 3</b>	<b>Height of Vent/outlet/stack from ground level in meters</b>	
	Mobile stone crusher	Fugitive Dust Emissions	SPM<600 mg/Nm3	NA	
15	Details of air Pollution control equipment for the control of pollution resulting from emission of pollutants from process plant and combustion equipment.				
(a)	Boilers				
	<b>Name of equipment</b>	<b>Attached to</b>	<b>Date/proposed date of installation</b>	<b>Efficiency(%reduction)</b>	<b>Final concentration of pollution being emitted</b>
(b)	Heaters/Evaporators				
	<b>Name of equipment</b>	<b>Attached to</b>	<b>Date/proposed date of installation</b>	<b>Efficiency(%reduction)</b>	<b>Final concentration of pollution being emitted</b>
(c)	Incinerator				

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	Name of equipment	Attached to	Date/proposed date of installation	Efficiency(%reduction)	Final concentration of pollution being emitted
(d)	DG Sets				
	Name of equipment	Attached to	Date/proposed date of installation	Efficiency(%reduction)	Final concentration of pollution being emitted
(e)	Others				
	Name of equipment	Attached to	Date/proposed date of installation	Efficiency(%reduction)	Final concentration of pollution being emitted
	Water Sprinklers, Covered machinery, Wind breaking wall	Mobile Crusher	Mon Jan 08 00:04:00 IST 2024	80%	SPM<600 mg/Nm3
16	Declaration:				
	(i)I/We hereby submit that in case of any change relating to manufacturing process/product, fuel, emission rate, pollution control equipment, capacity of the plant etc., fresh application for consent shall be made until such Consent is granted, no change will be implemented.				
	(ii)I/We hereby agree to submit to the Board, application for renewal of Consent at least one month prior to the date expiry of the present consent period.				
	(iii)We further declare that information furnished through this application is correct to the best of my/our knowledge.				
	(iv)I/We undertake to furnish any other information within one month of such intimation received from the Board.				
	I/we, enclose herewith Bank Draft No. null Date null for Rs 0.0 ( Rupees ) in favour of the Environmental Engineer/ Assistant Environmental Engineer / Regional Member Secretary/Pr. Scientific Officer/Sr. Scientific Officer/Scientific Officer , Himachal Pradesh State Pollution Control Board,..... payable at under section-25 of the Act as per the Fee Schedule attached.				
<b>Yours faithfully,</b>					
<b>Signature :</b>					
<b>Name of the application :</b>					
<b>Designation :</b>					
<b>Address :</b>					
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**Himachal Pradesh State Pollution Control Board**

'Him Parivesh', Phase –III, New Shimla-171009, HP.

Form-XIII

(See Rule 22)

Application for Consent to Industry /Operate/Renewal the industrial plant/plants under Section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 .

Application for Consent to Establish or take any step to establish any Industry , operation processes or any treatment and disposal system for discharge, under Section-25 or continuation or discharge under Section -26 of the Water (Prevention and Control of Pollution) Act, 1974.

**RCTO for the period(01/04/2024-31/03/2025)**

From

HES Infra Private Limited, 0/0KM, Achoti Padayat link Road Village  
Shillai Terhsil Shillai Distt Sirmour  
City:Shillai  
Block:Shilai  
District:Sirmaur

Date:20/06/2024

Industry ID: HP10890899  
Application No.: 12276168

To

The Member Secretary,  
Himachal Pradesh Pollution Control Board,  
Him Parivesh, Phase-III, New Shimla,  
Shimla- 171009, HP.

Sir,

I / we hereby apply for Consent/ Renewal of Consent under Section-25 of Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) to establish or take any step to establish any Health Care Facility/CBWTF/Research Lab or operation or process or a treatment and disposal system or any extension or addition to bring into use any new altered outlet for discharge of sewage / trade effluent\* to continue to discharge sewage /trade effluent \* from land/ premises owned byHES Infra Private Limited

The other relevant details are below:

1.	Full name of the Industry	HES Infra Private Limited
2.	Nationality of the applicant	Indian

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3.	Type of Industry	Private Limited company			
4.	Full Address of the Industry with PIN Code:	Name of applicant: P Jagannadha Raju Address:0/0KM, Achoti Padayat link Road Village Shillai Terhsil Shillai Distt Sirmour District:Sirmour Block:Shillai			
5.	Details of Establishment etc.:				
	(a)Approximate date of proposed Establishment. :	Month :January Year :1925			
	(b)Expected date of commencement of date of Operation :	Month :January Year :1925			
6.	Total number of employee expected to be Employed	: 75			
7.	Details of license/registrations, if any obtained under the provisions of Industrial Development Regulation Act, 1951.	Registration No. : NA Registration Add. : Registration Date : 1925			
8.	Name of the person authorised to sign this form (the original authorization except in the case of individual proprietor concern is to be enclosed)	P JAGANNADHA RAJU			
9.	List of raw materials with monthly consumption rate (MT/month)				
	<b>Raw Materials</b>	<b>Quantity</b>	<b>Unit</b>		
	Boulder	807300	M.T./Year		
10.	List of products with monthly production rate (MT/month)				
	<b>Name of Products</b>	<b>Quantity</b>	<b>Unit</b>	<b>Intermediate Product</b>	<b>Principal Use</b>
	Mobile Stone Crusher	807300	M.T./Year	N/A	Road Construction
11.	List of By Product Details				
	<b>Name of By Products</b>	<b>Installed Capacity</b>	<b>Unit</b>	<b>Average Production</b>	
	(c)License/Registration of Annual Capacity of the Industry, Operation or process etc. :	297.52			
	Expansion Cost				
12.	Source of Water and Consumption Detail :				
	<b>Usage</b>	<b>Average Production</b>			
	Domestic	6KLD			
	Others	6KLD			
13.	Whether permission for water abstraction has been taken from the Competent Authority (enclose copy).	Yes			
14.	(a)Effluent Currently Discharged or Expected				

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Type of Effluent	Capacity(KLD)	Quantity(KLD)	
Domestic		2 KLD	
(c)What monitoring arrangement is currently existing or proposed to be created?			
15. Process of treatment (if industry has any treatment plant for industrial, domestic or combined effluent).			
Description	Quantity(in KLD)	Method of Treatment	Method of Disposal
Domestic	2	Septic tank	soak pit
16. Water Emission Discharge			
Installed	Capacity	soak pit	Unit
Septic Tank	20 KL	1	
17. Please indicate whether storm water drains are kept separate from industrial/domestic effluent drains.			
18. Please indicate expected composition of the effluent. In case of operational Industry actual composition of the effluent is to be indicated and latest analysis report to be attached.			
19. (a)Are facilities available with the applicant for carrying out the test of waste water			
Test of Waste Water	Existing	Proposed	
20. I/we further declare that the information furnished above is correct to the best of my/ our knowledge.			
I/we hereby submit that in case of change either of the point of discharge or the quantity of discharge or its quantity, a fresh application for CONSENT shall be made and until such CONSENT is granted no change shall be brought into use.			
I/we hereby agree to submit to the Himachal Pradesh State Pollution Control Board an application for Renewal of Consent one month in advance of the date of expiry of the consented period for outlet/ discharge if, to be continued thereafter.			
I / we undertake to furnish any other information within one month of its being called for by the Himachal Pradesh State Pollution Control Board.			
I/we, enclose herewith Bank Draft No. null Date null for Rs 0.0 ( Rupees ) in favour of the Environmental Engineer/ Assistant Environmental Engineer / Regional Officer , Himachal Pradesh State Pollution Control Board,..... payable at under section-25 of the Act as per the Fee Schedule attached.			

**Yours faithfully,**  
**Signature :**

**Name of the application :**  
**Designation :**  
**Address :**

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3. Regarding package wise components and consent status & Action taken by HPSPCB [refer para 3.1.2 & 3.1.3 at page no. 2045 to 2048].

**Objection/ comments:**

3.1. During the inspection by the joint committee, the pollution control devices were already installed and utilised by the Stone Crushers, Hot Mix Plant, RMC of the Project proponents. Proper consent renewal has been obtained from the concerned authority. The consent Certificates are enclosed herewith.

3.1.1. M/s ABCI Infrastructure Ltd. (Pkg. I): The details of components installed by M/s ABCI Infrastructures Pvt. Ltd. along with their consent and operation status are tabulated below:

**Table: Status of Components installed by M/s ABCI Infrastructure Ltd**

Sr. No.	Name of component and location	Consent Status	Operation Status	Compliance
1	Hot Mix Plant in Vill. Kunja Matraliyon, Paonta Sahib, Distt. Sirmaur, H.P.	Valid up to 31.03.2024	Non-operational and dismantled as the project stretch is in handing over stage.	NA
2	Wet Mix Macadam (WMM) Plant in Vill. Kunja Matraliyon, Paonta Sahib, Distt. Sirmaur, H.P.	Valid up to 31.03.2024	Non-operational and dismantled as the project stretch is in handing over stage.	NA
3	Ready Mix Concrete (RMC) Plant in VPO Rajban, Tehsil Paonta Sahib, Distt. Sirmaur, H.P.	Valid up to 31.03.2025	Operational with valid consent of the State Board	The EPC Contractor has received a renewal for CTO from the State Pollution Control Board, Himachal Pradesh and its validity is up to 31.03.2024. Certificates are attached herewith.
4	Mobile Stone Crusher in Vill. Chilon, Tehsil Kamrau, Distt. Sirmaur, H.P.	Valid up to 31.03.2024	Non-operational and dismantled as the project stretch is in handing over stage.	NA

3.1.2. The details of components installed by M/s R.G. Buildwell Engineer Ltd. along with their consent and operation status are tabulated below:

**Table: Status of Components installed by M/s R.G. Buildwell Engineer Ltd.**

Sr. No.	Name of component and location	Consent Status	Operation Status	Compliance
1.	Wet Mix Macadam (WMM) Plant in Kamrau, Distt. Sirmaur, H.P.	Valid up to 31.03.2025	Non-operational / Dismantled.	NA
2.	Stone Crusher in Kamrau, Distt. Sirmaur, H.P.	Valid up to 31.03.2025	Being Dismantled.	NA
3	Hot Mix Plant (HMP)	Valid up to	Without Consent.	The EPC Contractor has received a

	in Village Baas Chhunu, Kamrau, Sirmour HP.	31.03.2025		renewal for CTO from the State Pollution Control Board, Himachal Pradesh and its validity is up to 31.03.2024. Certificates are attached herewith.
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3.1.3. The details of components installed by M/s HES Infra Pvt. Ltd., along with their consent and operation status are tabulated below:

**Table: Status Components installed by M/s HES Infra Pvt. Ltd.**

Sr. No.	Name of component and location	Consent Status	Operation Status	Compliance
1.	Stone crusher installed at RD(57+800) kms	Valid up to 31.03.2025	Plant sealed on 08.07.2024 by Committee headed by SDM Shillai, Distt Sirmaur, HP	The EPC Contractor has received a renewal for CTO from the State Pollution Control Board, Himachal Pradesh and its validity is up to 31.03.2025. Certificates are attached herewith.
2.	Wet Mix Macadam Plant at RD(57+800) kms	Valid up to 31.03.2025	Renewed Consent to Operate (RCOP) valid till 31.03.2025.	
3.	Hot Mix Plant at RD (57+800) kms	Valid up to 31.03.2025	Plant sealed on 08.07.2024 by Committee headed by SDM Shillai, Distt Sirmaur, HP	
4.	Ready Mix Concrete (RMC) Plant installed at RD 60+00 kms	Valid up to 31.03.2025	Plant sealed on 08.07.2024 by Committee headed by SDM Shillai, Distt Sirmaur, HP	

3.1.4. PRL Projects and Infrastructure Ltd. & Dhatarwal Construction Company Pvt Ltd (JV) (Pkg. IV). The details of components installed by M/s PRL Projects and Infrastructure Ltd Dhatarwal Construction Company Pvt. Ltd. JV along with their consent and operation status are tabulated below:

**Table: Status of components installed by M/s PRL Projects and Infrastructure Ltd. & Dhatarwal Construction Company Pvt. Ltd (JV)**

Sr.No.	Name of component and location	Consent Status	Operation Status	Compliance
1.	Stone crusher installed Near minus bridge, Mauza Kharkah, Tehsil Shillai, District Sirmaur H.P.	Valid up to 26.09.2023	Non-operational and machinery have been removed after the completion of work.	NA
2.	Hot Mix Plant Near minus bridge, Mauza Kharkah, Tehsil	Valid up to 26.09.2023		
3.	Ready Mix Concrete (RMC) Plant installed Near the minus bridge, Mauza Kharkah, Tehsil Shillai, District Sirmaur H.P.	Valid up to 26.09.2023		

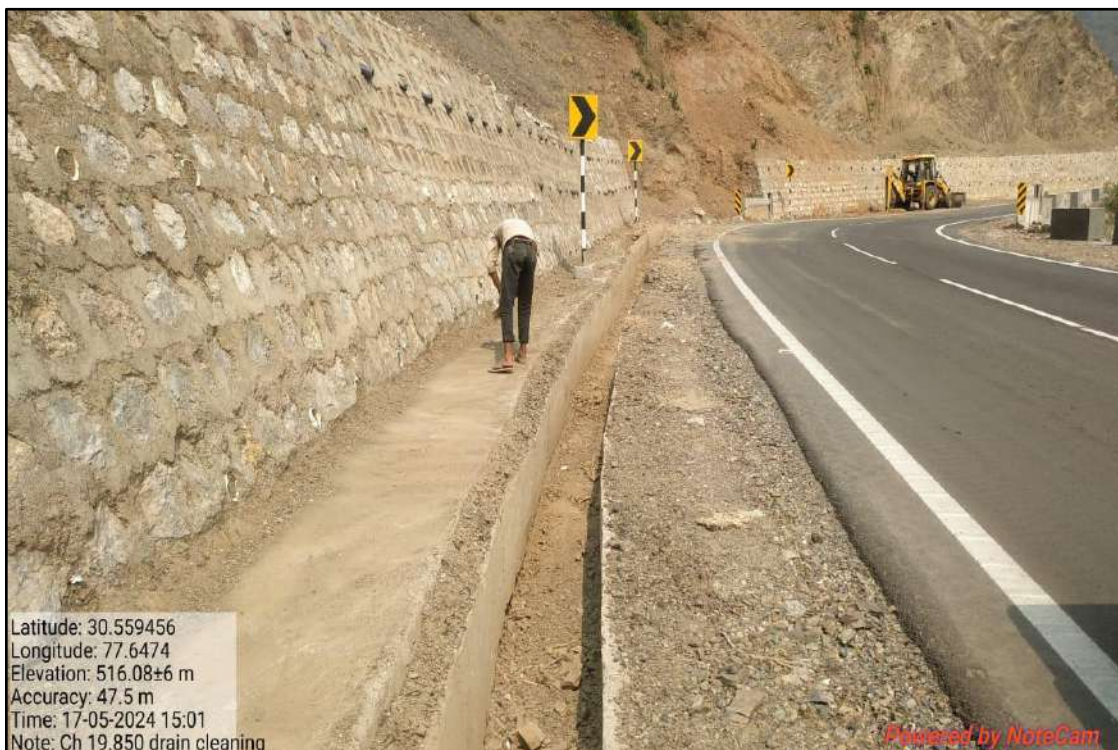










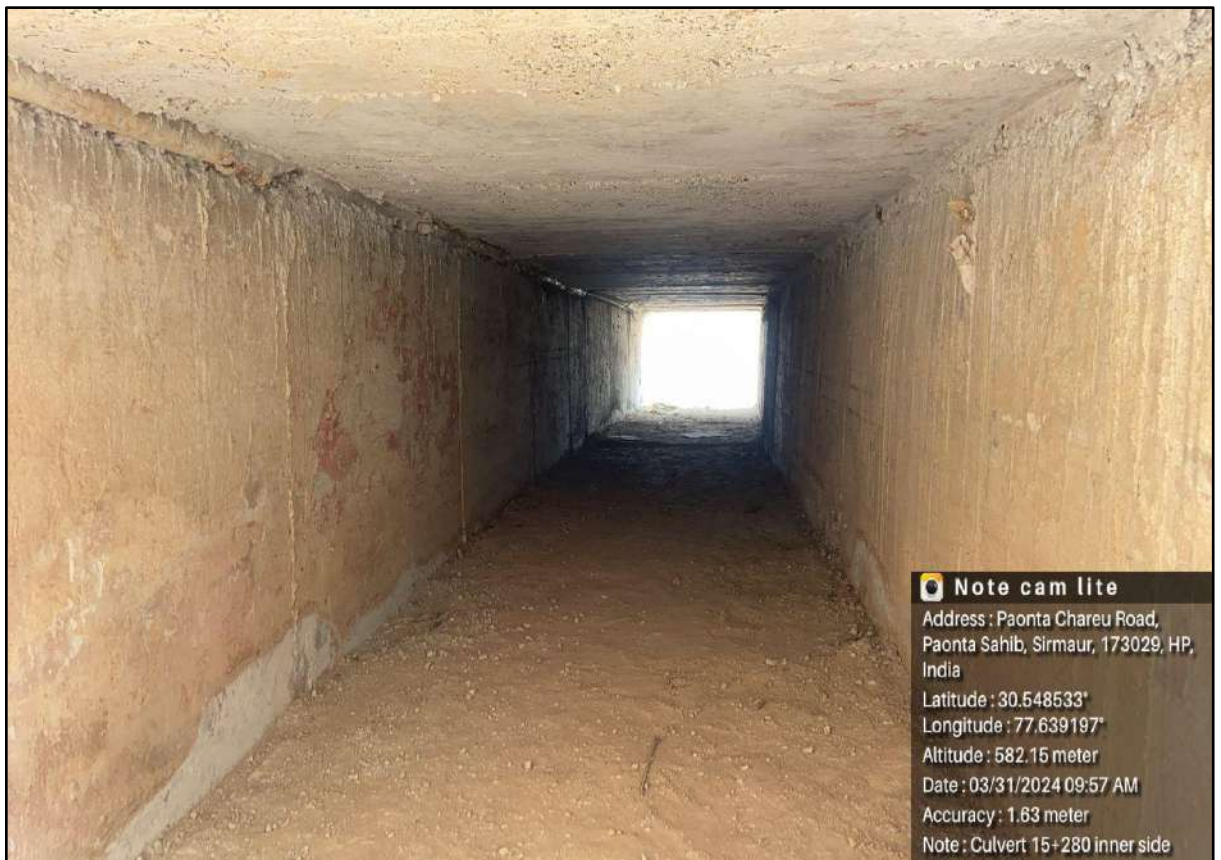
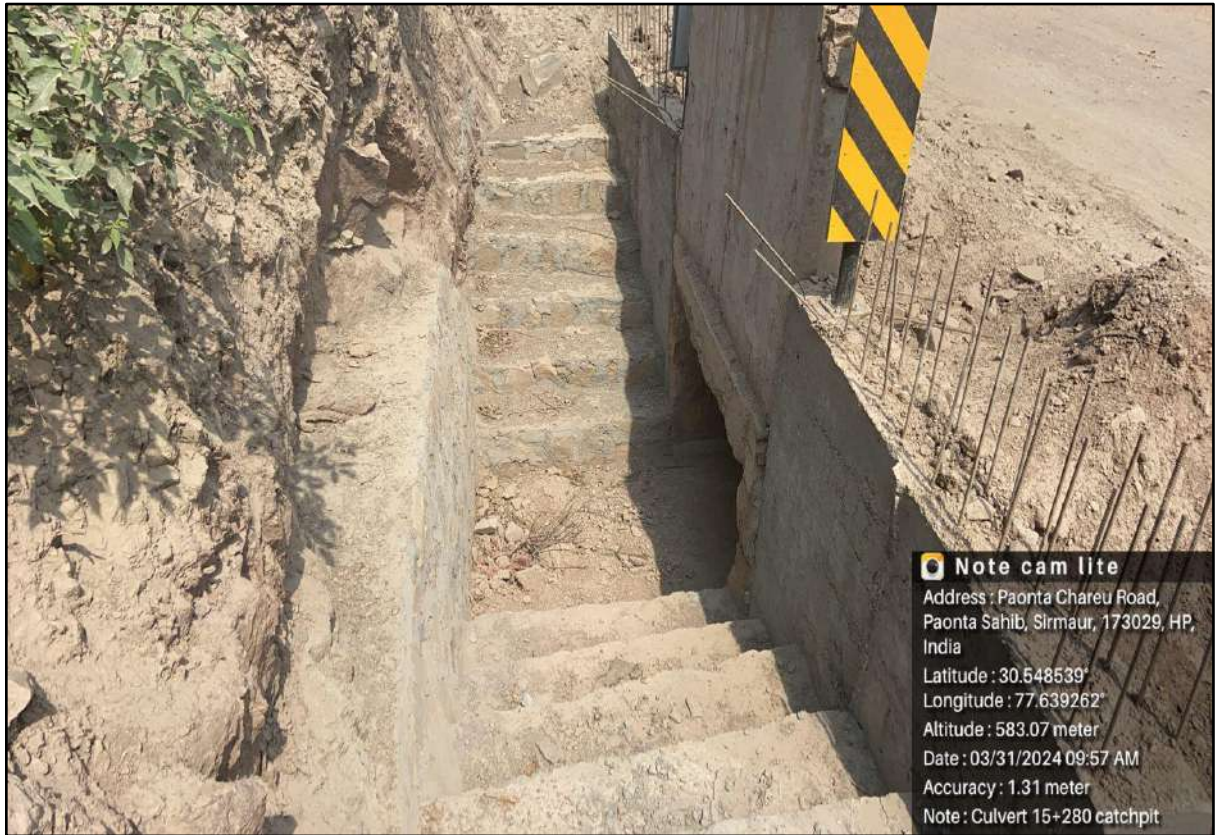








































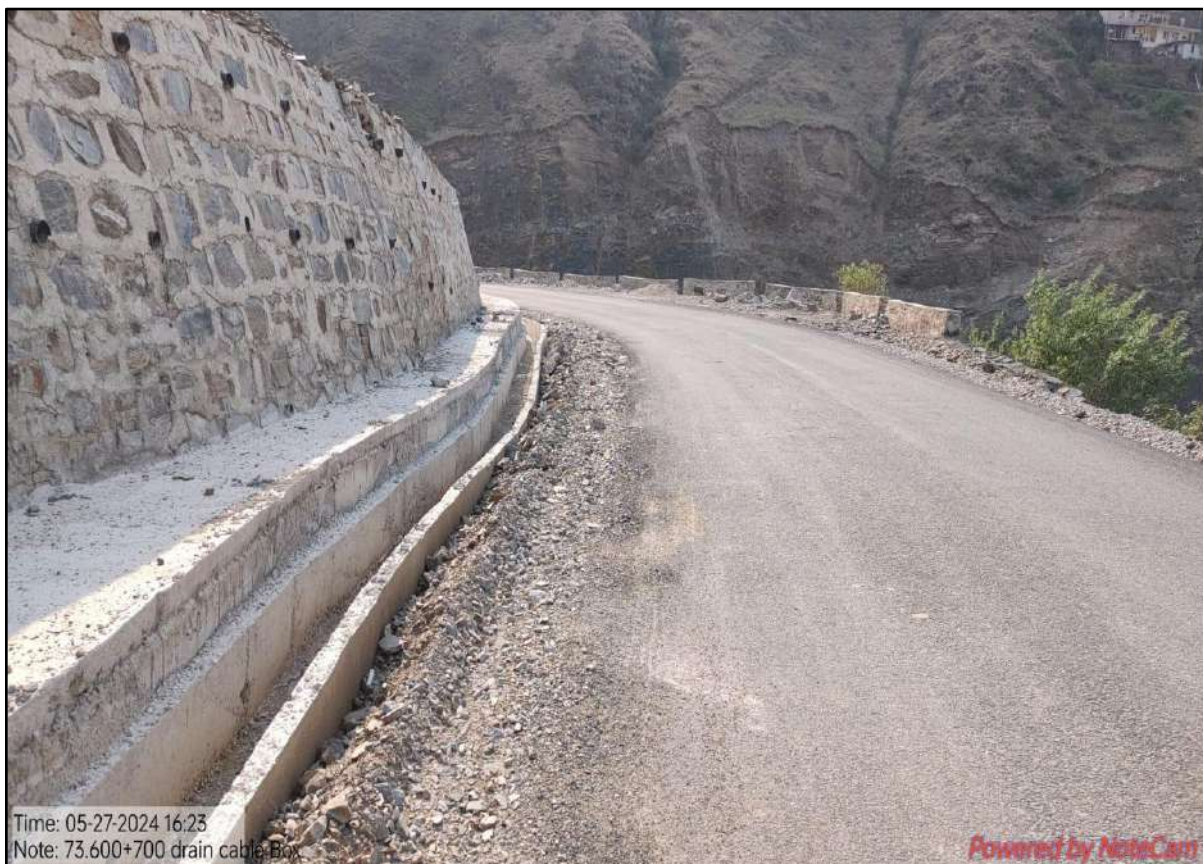














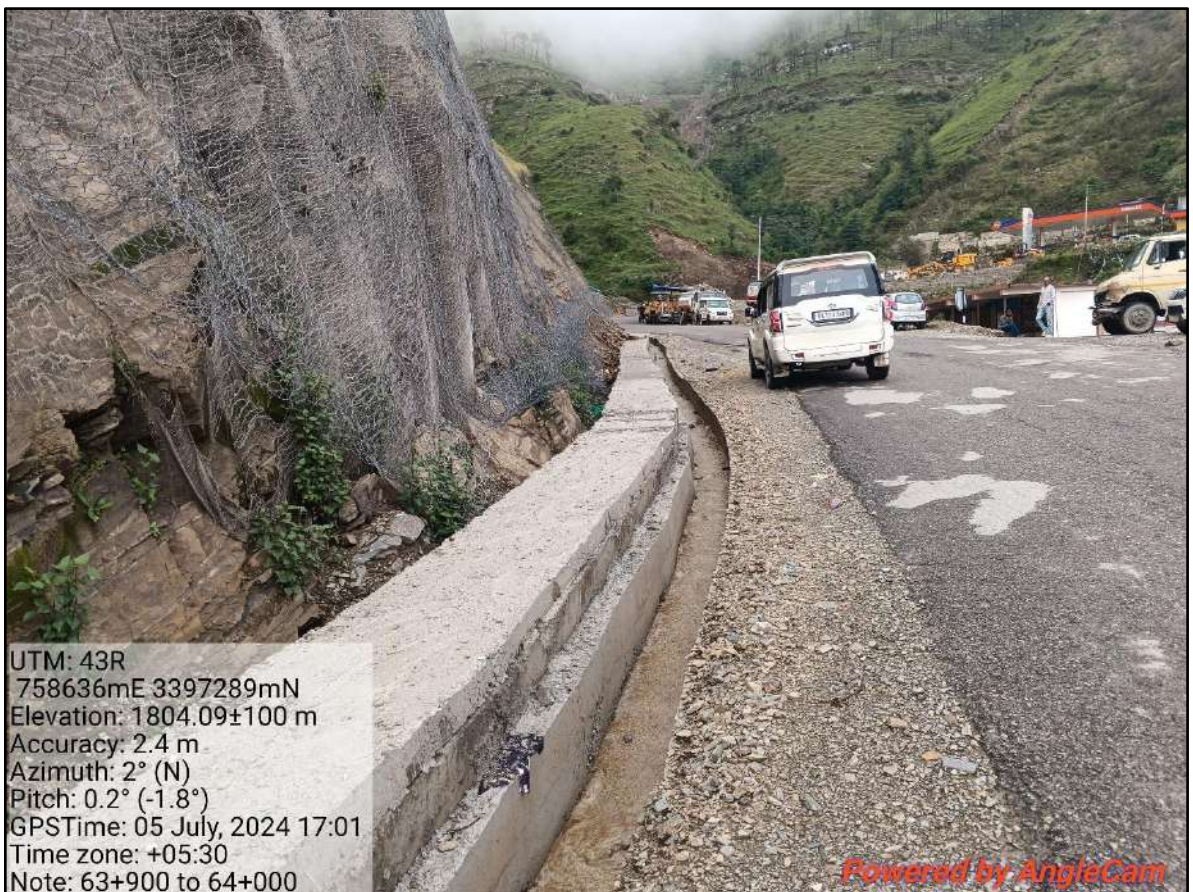








































WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10		11	12	
<b>MoRTH PIU Office, Paonta Sahib</b>													
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	04.08.2021 at 07:45 pm	04.08.2021 at 08:00 pm		Landslide at Km 14+160	1	1	Nil	Nil	Nil	Nil (under awarded work)	Road Open
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	30.07.2021 at 08:00 am	Road Closed		Road collapsed due to heavy Landslide at Km 27+300	2	Nil	Nil	6	30	Nil (under awarded work)	Road Closed
3		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil	Nil	

Dated:- 05.08.2021

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10			11	12
<b>MoRTH PIU Office, Paonta Sahib</b>													
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil	Nil	
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	30.07.2021 at 08:00 am	Road Closed		Road collapsed due to heavy Landslide at Km 27+300	2	Nil	Nil	6	30	Nil (under awarded work)	Road Closed
			05.08.2021 at 08:15 pm	05.08.2021 at 08:45 pm		Landslide at Km 33+700	1	1	Nil	Nil	Nil	Nil	Nil (under awarded work)
3		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil	Nil	

WORK -Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks	
							JCB	Grader	Loader	Excavator	Tipppers			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	
<b>MoRTH PIU Office, Paonta Sahib</b>														
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil		Nil	Nil	Nil	Nil	Nil				
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	05.09.2021 at 8:00 pm	05.09.2021 at 8:45 pm		Road Landslide at Km 33+360	1	1	Nil	Nil	Nil		Road open	
				30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
3			Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	Nil	Nil		Nil	Nil	Nil	Nil	Nil			

Dated:-06.09.2021

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	07.11.2021 at 10:00 pm	07.11.2021 at 10:20 pm		Landslide at Km 16+300	1	1	Nil	Nil	Nil		Road Open
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 Pkg-III	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		

WORK -Wise detail of road damaged due to Rain fall/ Snowfall											
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed			Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader		
1	2	3	4	5	6	7	8	9	10	11	12
<b>MORTH PIU Office, Paonta Sahib</b>											
1	<b>MORTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil		Nil	Nil	Nil	Nil	Nil	
2		Hewna - Ashyari Section (km 25.000 to km 50.000) of NH-707 Pkg-II	Nil	Nil		Nil	Nil	Nil	Nil	Nil	
3		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	<u>08.07.2021</u> at 6.50PM	<u>08.07.2021</u> at 7.30 PM		Commercial Vehicle (Truck) Break Down	Nil	Nil	Nil	Nil (Under awarded work)	Partial Blockage for Commercial Vehicle.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MORTH PIU Office, Paonta Sahib</b>													
1	<b>MORTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil		Nil	Nil	Nil	Nil	Nil			
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only	
			10.12.2021 at 05:00 am	10.12.2021 at 07:00 am	Landslide at 29+100	1	1	Nil	Nil	Nil	Nil (under awarded work)	Road open	
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 Pkg-III	Nil	Nil		Nil	Nil	Nil	Nil	Nil			
4	Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	Nil	Nil		Nil	Nil	Nil	Nil	Nil				

Dated:-10.12.2021

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WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10		11	12	
<b>MoRTH PIU Office, Paonta Sahib</b>													
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	10.08.2021 at 08:30 pm	10.08.2021 at 09:30 pm		Landslide at Km 34+700	1	1	Nil	Nil	Nil	Nil (under awarded work)	Road Open
			30.07.2021 at 08:00 am	Road Closed		Road collapsed due to heavy Landslide at Km 27+300	2	Nil	Nil	6	30	Nil (under awarded work)	Road Closed
3	Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil	Nil		

WORK -Wise detail of road damaged due to Rain fall/ Snowfall											
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed			Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader		
1	2	3	4	5	6	7	8	9	10	11	12
<b>MoRTH PIU Office, Paonta Sahib</b>											
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	<u>11.07.2021 @ 8:00 am</u>	<u>11.07.2021 @ 8:15 am</u>		Landslide at Km 15+000	1		1	Nil (under awarded work)	Partial Blockage for Commercial Vehicle
			<u>11.07.2021 @ 8:10 am</u>	<u>11.07.2021 @ 8:30 am</u>		Landslide at Km 16+400	1	1	1		
			<u>11.07.2021 @ 8:45 am</u>	<u>11.07.2021 @ 9:15 am</u>		Landslide at 19+250	1		1		
2	<b>MoRTH PIU Office, Paonta Sahib</b>	Hewna - Ashyari Section (km 25.000 to km 50.000) of NH-707 Pkg-II	11.07.2021 @ 10:00 am	11.07.2021 @ 11:00 am		Landslide at Km 27+840	1		1	Nil (under awarded work)	Partial Blockage for Commercial Vehicle
			11.07.2021 @ 9:30 am	11.07.2021 @ 10:00 am		Landslide at Km 33+300	1	1	1		
			12.07.2021 @ 7:30 am	12.07.2021 @ 8:30 am		Landslide at Km 39+140	1	1	1		
3		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	Nil	Nil		Nil	Nil	Nil	Nil	Nil	

Dated:- 12.07.2021

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WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10		11	12	
<b>MoRTH PIU Office, Paonta Sahib</b>													
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	30.07.2021 at 08:00 am	Road Closed		Road collapsed due to heavy Landslide at Km 27+300	2	Nil	Nil	6	30	Nil (under awarded work)	Road Closed
3		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	12.08.2021 at 07:30 am	Road Closed		Landslide at Km 85+500	1	1	1	Nil	Nil	Nil (under awarded work)	Road Closed

WORK -Wise detail of road damaged due to Rain fall/ Snowfall											
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed			Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader		
1	2	3	4	5	6	7	8	9	10	11	12
<b>MoRTH PIU Office, Paonta Sahib</b>											
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	<u>12.07.2021 @12:45pm</u>	<u>12.07.2021 @01:00pm</u>		Landslide at Km 15+060	1	1	Nil	Nil (under awarded work)	
2		Hewna - Ashyari Section (km 25.000 to km 50.000) of NH-707 Pkg-II	12.07.2021@11:20am	12.07.2021 @11:40am		Landslide at Km 29+000	1	1	1	Nil (under awarded work)	
			12.07.2021 @04:00pm	12.07.2021 @04:30pm		Landslide at Km 29+200	1	1	1		
			12.07.2021 @12:10pm	12.07.2021 @01:00pm		Landslide at Km 41+200	1	1	1		
			13.07.2021 @07:50am	13.07.2021 @08:20am		Landslide at Km 34+900	1	1	1		
3		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	Nil	Nil		Nil	Nil	Nil	Nil		

Dated:- 13.07.2021

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall											
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed			Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader		
1	2	3	4	5	6	7	8	9	10	11	12
<b>MoRTH PIU Office, Paonta Sahib</b>											
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil		Nil	Nil	Nil	Nil	Nil	
		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	13.07.2021 @02:30 pm	13.07.2021 @03:00 pm		Landslide at Km 28+700	1		1	Nil (under awarded work)	
			13.07.2021@03:00 pm	13.07.2021 @03:45 pm		Landslide at Km 34+900	1		1		
			13.07.2021 @04:00pm	13.07.2021 @04:25 pm		Landslide at Km 28+350	1	1	1		
3		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	Nil	Nil		Nil	Nil	Nil	Nil		

Dated:- 14.07.2021

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tipppers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil		Nil	Nil	Nil	Nil	Nil			
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil			Road open for light vehicles and Emergency services only
3		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	13.09.2021 at 11:10 am	13.09.2021 at 11:30 am	Landslide at Km 77+340	1	1	Nil	1	Nil	Nil (under awarded work)		Road open
			13.09.2021 at 08:00 pm	13.09.2021 at 08:30 pm	Landslide at Km 77+360	1	1	Nil	1	Nil	Nil (under awarded work)		Road open

Dated:-14.09.2021

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall											
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed			Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader		
1	2	3	4	5	6	7	8	9	10	11	12
<b>MoRTH PIU Office, Paonta Sahib</b>											
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil
		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	14.07.2021 @05:45 pm	14.07.2021 @06:30 pm		Landslide at Km 28+900	1	1	1	Nil (under awarded work)	Road open
3		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil

Dated:- 15.07.2021

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK –Wise detail of road damaged due to Rain fall/ Snowfall											
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed			Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader		
1	2	3	4	5	6	7	8	9	10	11	12
<b>MoRTH PIU Office, Paonta Sahib</b>											
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	<u>15.07.2021 @11:50 am</u>	<u>15.07.2021 @12:10 pm</u>		Landslide at Km 20+980	1	1	1	Nil(under awarded work)	Road open
		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil
3		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil

Dated:- 16.07.2021

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10			11	12
<b>MoRTH PIU Office, Paonta Sahib</b>													
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil	Nil	
2		Hewna - Ashyari section (km.50.000 to km.50.000) of NH-707 Pkg-II	15.08.2021 at 08:30 pm	15.08.2021 at 09:00 pm		Landslide at Km 34+740	1	1	Nil	Nil	Nil	Nil (under awarded work)	Road Open
				30.07.2021 at 08:00 am	Road Closed		Road collapsed due to heavy Landslide at Km 27+300	2	Nil	Nil	6	30	Nil (under awarded work)
3		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	12.08.2021 at 07:30 am	Road Closed		Landslide at Km 85+500	Nil	Nil	Nil	Nil	Nil		Road Closed

Dated:-16.08.2021

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall											
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed			Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader		
1	2	3	4	5	6	7	8	9	10	11	12
<b>MoRTH PIU Office, Paonta Sahib</b>											
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	19.07.2021 @07:00 am	19.07.2021 @09:15 am		Landslide at Km 33+800	1	1	2	Nil(under awarded work)	Road open
				19.07.2021 @10:45 am	19.07.2021 @11:15 am		Landslide at Km 33+760	1	1	1	Nil(under awarded work)
3		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	18.07.2021 @11:30 am	18.07.2021 @1:00 pm		Landslide at Km 83+070	1	1	1	Nil(under awarded work)	Road open

Dated:- 19.07.2021

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil		Nil	Nil	Nil	Nil	Nil			
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	19.09.2021 at 04:00 am	19.09.2021 at 10:30 am		Landslide at Km 27+870	1	1	Nil	2	Nil	Nil (under awarded work)	Road open
				30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
3		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	Nil	Nil		Nil	Nil	Nil	Nil	Nil			

Dated:-19.09.2021

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall											
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed			Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader		
1	2	3	4	5	6	7	8	9	10	11	12
<b>MoRTH PIU Office, Paonta Sahib</b>											
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	20.07.2021 @11:30 am	20.07.2021 @12:00 pm		Landslide at Km 20+880	1	1	1	Nil(under awarded work)	Road open
			20.07.2021 @04:00 pm	20.07.2021 @04:45 pm		Landslide at Km 20+700	1	1	1	Nil(under awarded work)	Road open
2	<b>MoRTH PIU Office, Paonta Sahib</b>	Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	Nil	Nil		Nil	Nil	Nil	Nil	Nil	
			Nil	Nil		Nil	Nil	Nil	Nil	Nil	
3		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	Nil	Nil		Nil	Nil	Nil	Nil	Nil	

Dated:- 20.07.2021

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil		Nil	Nil	Nil	Nil	Nil			
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	20.09.2021 at 06:00 am	20.09.2021 at 09:15 am		Landslide at Km 34+560	1	1	Nil	1	Nil	Nil (under awarded work)	Road open
			20.09.2021 at 05:00 am	20.09.2021 at 10:30 am		Landslide at Km 27+900	1	1	Nil	1	Nil	Nil (under awarded work)	Road open
			30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
3		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	Nil	Nil		Nil	Nil	Nil	Nil	Nil			

Dated:-20.09.2021

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall											
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed			Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader		
1	2	3	4	5	6	7	8	9	10	11	12
<b>MoRTH PIU Office, Paonta Sahib</b>											
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	21.07.2021 at 05:30 am	21.07.2021 at 05:45 pm		Landslide at Km 20+700	1	1	1	Nil(under awarded work)	Road open
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	Nil	Nil		Nil	Nil	Nil	Nil	Nil	
3		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	Nil	Nil		Nil	Nil	Nil	Nil	Nil	

Dated:- 21.07.2021

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil		Nil	Nil	Nil	Nil	Nil			
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
3		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	21.09.2021 at 09:30 am	21.09.2021 at 09:45 am		Landside at km 80+700	1	1	Nil	Nil	Nil	Nil (under awarded work)	Road open

Dated:-21.09.2021

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MORTH PIU Office, Paonta Sahib</b>													
1	<b>MORTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	21.12.2021 at 03:40 pm	21.12.2021 at 04:00 pm		Landslide at Km 32+880	Nil	1	Nil	1	Nil	Nil (under awarded work)	Road Open
			30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 Pkg-III	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		
4	Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil			

WORK -Wise detail of road damaged due to Rain fall/ Snowfall											
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed			Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader		
1	2	3	4	5	6	7	8	9	10	11	12
<b>MoRTH PIU Office, Paonta Sahib</b>											
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Road Open
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	23.07.2021 at 06:10 am	23.07.2021 at 06:25 am		Landslide at Km 34+900	1	1	1	Nil (under awarded work)	Road Open
3		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	Nil	Nil		Nil	Nil	Nil	Nil	Nil	

Dated:- 23.07.2021

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil		Nil	Nil	Nil	Nil	Nil			
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	23.09.2021 at 06:30 am	23.09.2021 at 08:15 am		Landslide at Km 34+960	1	1	Nil	1	Nil	Nil (under awarded work)	Road Open
				30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
3		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	Nil	Nil		Nil	Nil	Nil	Nil	Nil			

Dated:-23.09.2021

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

## Annexure-G

4065

WORK -Wise detail of road damaged due to Rain fall/ Snowfall											
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed			Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader		
1	2	3	4	5	6	7	8	9	10	11	12
<b>MoRTH PIU Office, Paonta Sahib</b>											
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	23.07.2021 at 11:10 am	23.07.2021 at 11:40 am		Landslide at Km 19+500	1	1	1	Nil (under awarded work)	Road Open
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	Nil	Nil		Nil	Nil	Nil	Nil	Nil	
3		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	Nil	Nil		Nil	Nil	Nil	Nil	Nil	

Dated:- 24.07.2021

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil		Nil	Nil	Nil	Nil	Nil			
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	23.09.2021 at 07:15 pm	23.09.2021 at 08:15 pm		Landslide at Km 34+940	1	1	Nil	1	Nil	Nil (under awarded work)	Road Open
			30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
3		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	23.09.2021 at 11:10 am	23.09.2021 at 11:30 am		Landslide at 85+500	1	Nil	Nil	Nil	Nil	Nil (under awarded work)	Road Open
			23.09.2021 at 02:30 pm	23.09.2021 at 03:00 pm		Landslide at 80+700	1	1	Nil	Nil	Nil	Nil (under awarded work)	Road Open

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil		Nil	Nil	Nil	Nil	Nil			
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	23.12.2021 at 04:30 pm	23.12.2021 at 05:30 pm		Landslide at Km 38+450	1	1	Nil	Nil	Nil	Nil (under awarded work)	Road Open
			30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 Pkg-III	Nil	Nil		Nil	Nil	Nil	Nil	Nil			
4	Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	Nil	Nil		Nil	Nil	Nil	Nil	Nil				

Dated:-24.12.2021

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall											
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed			Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader		
1	2	3	4	5	6	7	8	9	10	11	12
<b>MoRTH PIU Office, Paonta Sahib</b>											
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil		Nil	Nil	Nil	Nil	Nil	
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	24.07.2021 at 02:15 pm	24.07.2021 at 02:45 pm		Landslide at Km 34+950	1	1	1	Nil (under awarded work)	Road Open
3		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	Nil	Nil		Nil	Nil	Nil	Nil	Nil	

Dated:- 25.07.2021

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil		Nil	Nil	Nil	Nil	Nil			
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
3		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	12.08.2021 at 07:30 am	24.08.2021 at 05:00 pm		Landslide at Km 85+500	Nil	Nil	Nil	2	4	Nil (under awarded work)	Road Open
	25.08.2021 at 01:00 am		Partially open		Landslide at Km 86+100	1	1	Nil	1	Nil	Nil (under awarded work)	Road partially open only for light vehicles	

Dated:-25.08.2021

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tipppers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MORTH PIU Office, Paonta Sahib</b>													
1	<b>MORTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	24.09.2021 at 06:00 pm	24.09.2021 at 06:15 pm		Landslide at Km 12+670	Nil	1	Nil	1	Nil	Nil (under awarded work)	Road Open
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 Pkg-III	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		

Dated:-25.09.2021

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

## Annexure-G

4071

WORK -Wise detail of road damaged due to Rain fall/ Snowfall											
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed			Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader		
1	2	3	4	5	6	7	8	9	10	11	12
<b>MoRTH PIU Office, Paonta Sahib</b>											
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	26.07.2021 at 08:45 am	26.07.2021 at 09:00 am		Landslide at Km 12+060	1	1	1	Nil (under awarded work)	Road Open
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	25.07.2021 at 11:10 am	25.07.2021 at 11:40 am		Landslide at Km 29+900	1	1	1	Nil (under awarded work)	Road Open
3		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	Nil	Nil		Nil	Nil	Nil	Nil	Nil	

Dated:- 26.07.2021

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

208

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil		Nil	Nil	Nil	Nil	Nil			
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil			Road open for light vehicles and Emergency services only
3		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	25.08.2021 at 01:00 am	25.08.2021 at 07:00 pm		Landslide at Km 86+100	1	1	Nil	1	Nil	Nil (under awarded work)	Road Open

WORK -Wise detail of road damaged due to Rain fall/ Snowfall											
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed			Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader		
1	2	3	4	5	6	7	8	9	10	11	12
<b>MORTH PIU Office, Paonta Sahib</b>											
1	<b>MORTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil		Nil	Nil	Nil	Nil	Nil	
2		Hewna - Ashyari Section (km 25.000 to km 50.000) of NH-707 Pkg-II	26.06.2021 at 11.45AM	26.06.2021 at 12.00 Noon		Rock fall at Km 34+920 at LHS	1	1	1	Nil (Under awarded work)	Partial Blockage for Commercial Vehicle.
3		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	Nil	Nil		Nil	Nil	Nil	Nil	Nil	

Dated:- 27.06.2021

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall											
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed			Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader		
1	2	3	4	5	6	7	8	9	10	11	12
<b>MoRTH PIU Office, Paonta Sahib</b>											
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	27.07.2021 at 08:30 am	27.07.2021 at 09:00 am		Landslide at Km 21+630	1	1	1	Nil (under awarded work)	Road Open
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	Nil	Nil		Nil	Nil	Nil	Nil	Nil	
3		Shri Kyari - Gumma section (Km 75.000 to Km 94,900) of NH-707 Pkg-IV	Nil	Nil		Nil	Nil	Nil	Nil	Nil	

Dated:- 27.07.2021

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall											
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed			Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader		
1	2	3	4	5	6	7	8	9	10	11	12
<b>MoRTH PIU Office, Paonta Sahib</b>											
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	27.07.2021 at 11:15 pm	28.07.2021 at 12:00 am		Landslide at Km 21+630	1	1	1	Nil (under awarded work)	Road Open
			28.07.2021 at 02:30 am	28.07.2021 at 02:50 am		Landslide at Km 21+650	1	1	1	Nil (under awarded work)	Road Open
			28.07.2021 at 04:00 am	28.07.2021 at 04:30 am		Landslide at Km 21+640	1	1	1	Nil (under awarded work)	Road Open
			28.07.2021 at 05:15 am	28.07.2021 at 05:30 am		Landslide at Km 16+500	1	-	1	Nil (under awarded work)	Road Open
			28.07.2021 at 05:40 am	28.07.2021 at 06:00 am		Landslide at Km 15+170	1	-	1	Nil (under awarded work)	Road Open
			28.07.2021 at 06:00 am	28.07.2021 at 06:30 am		Landslide at Km 15+100	1	1	1	Nil (under awarded work)	Road Open
			28.07.2021 at 06:45 am	28.07.2021 at 07:00 am		Landslide at Km 14+180	1	1	1	Nil (under awarded work)	Road Open
			28.07.2021 at 06:50 am	28.07.2021 at 07:10 am		Landslide at Km 15+060	1	-	1	Nil (under awarded work)	Road Open
			28.07.2021 at 09:15 am	28.07.2021 at 10:00 am		Landslide at Km 21+630	1	1	1	Nil (under awarded work)	Road Open
			28.07.2021 at 09:00 am	28.07.2021 at 11:05 am		Landslide at Km 15+600	1	1	1	Nil (under awarded work)	Road Open
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	27.07.2021 at 11:10 am	27.07.2021 at 11:30 am		Landslide at Km 28+900	1	1	1	Nil (under awarded work)	Road Open
			27.07.2021 at 05:30 pm	27.07.2021 at 05:45 pm		Landslide at Km 29+230	1	1	1	Nil (under awarded work)	Road Open
			28.07.2021 at 08:45 am	28.07.2021 at 09:15 am		Landslide at Km 28+900	1	1	1	Nil (under awarded work)	Road Open
			28.07.2021 at 10:15 am	28.07.2021 at 10:45 am		Landslide at Km 26+730	1	1	1	Nil (under awarded work)	Road Open
3		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	Nil	Nil		Nil	Nil	Nil	Nil		

Dated: 28.07.2021

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall											
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed			Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader		
1	2	3	4	5	6	7	8	9	10	11	12
<b>MoRTH PIU Office, Paonta Sahib</b>											
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil		Nil	Nil	Nil	Nil	Nil	
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	28.07.2021 at 11:30 am	28.07.2021 at 02:00 pm		Landslide at Km 27+900	1	1	1	Nil (under awarded work)	Road Open
			29.07.2021 at 02:00 am	29.07.2021 at 08:00 am		Landslide at Km 48+100	1	1	1	Nil (under awarded work)	Road Open
3		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	Nil	Nil		Nil	Nil	Nil	Nil	Nil	

Dated:- 29.07.2021

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall											
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed			Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader		
1	2	3	4	5	6	7	8	9	10	11	12
<b>MoRTH PIU Office, Paonta Sahib</b>											
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil		Nil	Nil	Nil	Nil	Nil	
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	30.07.2021 at 08:00 am	Road Closed		Road collapsed due to heavy Landslide at Km 27+300	-	-	-	Nil (under awarded work)	Road Closed
3		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	Nil	Nil		Nil	Nil	Nil	Nil	Nil	

Dated:- 30.07.2021

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall											
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed			Amount required for restoration in lacs	Remarks
							JCB/Excavator	Grader	Loader		
1	2	3	4	5	6	7	8	9	10	11	12
<b>MoRTH PIU Office, Paonta Sahib</b>											
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	31.07.2021 at 05:15 am	31.07.2021 at 05:30 am		Landslide at Km 14+140	1	1	1	Nil (under awarded work)	Road open
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	30.07.2021 at 08:00 am	Road Closed		Road collapsed due to heavy Landslide at Km 27+300	2	Nil	1	Nil (under awarded work)	Road Closed
3		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	Nil	Nil		Nil	Nil	Nil	Nil	Nil	

Dated:- 31.07.2021

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and Emergency services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 Pkg-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	17.01.2022 at 10.10 am	29.01.2022 at 05.00 pm	Heavy landslide at Km 86+500	Nil	Nil	Nil	Nil	Nil	Nil	Nil (under awarded work)	Road Open

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 PKG-I	01.06.2022 at 07:20 pm	01.06.2022 at 07:35 pm		Landslide at km 19+180 LHS	Nil	Nil	Nil	1	Nil		Road Open
			02.06.2022 at 02:00 am	02.06.2022 at 02:30 am		Landslide at km 19+180 LHS	Nil	Nil	Nil	1	Nil		Road Open
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
			02.06.2022 at 01:00 am	02.06.2022 at 05:00 am		Landslide at km 34+800	1	Nil	Nil	Nil	Nil		Road Open
3	<b>MoRTH PIU Office, Paonta Sahib</b>	Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	02.06.2022 at 01:00 am	Road Closed		Landslide at km 84+500	Nil	Nil	Nil	2	2		Road Closed (diversion Jamli to Ronhat km 84+080 to 85+700)
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		Nil

Dated:-02.06.2022

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 PKG-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	02.06.2022 at 01:00 am	03.06.2022 at 01:00 am		Landslide at km 84+500	Nil	Nil	Nil	4	50 (6 wheeler)		Road Open
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		Nil

Dated:-03.06.2022

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 PKG-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	05.06.2022 at 11.40 PM	Road Closed		Landslide at Km 84+800	Nil	Nil	Nil	2	4		Temporarily road closed (Rout diverted through Ronhat)
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		Nil

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil		Nil	Nil	Nil	Nil	Nil			
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only	
			07.01.2022 at 10:00 pm	07.01.2022 at 10:45 pm	Landslide at Km 29+050	1	Nil	Nil	1	Nil	Nil (under awarded work)	Road Open	
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 Pkg-III	Nil	Nil		Nil	Nil	Nil	Nil	Nil			
4	Shri Kyari - Gumma section (Km 75.000 to Km 94,900) of NH-707 Pkg-IV	08.01.2022 at 9:00 am	08.01.2022 at 9:15 am		Landslide at Km 76+700	1	Nil	Nil	Nil	Nil	Nil (under awarded work)	Road Open	

Dated:-08.01.2022

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks	
							JCB	Grader	Loader	Excavator	Tippers			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	
<b>MoRTH PIU Office, Paonta Sahib</b>														
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only	
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 Pkg-III	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	07.02.2022 at 03:30 pm	07.02.2022 at 04:30 pm		Landslide at Km 75+750	1	Nil	Nil	1	Nil	Nil (under awarded work)	Nil	Road Open

Dated:-08.02.2022

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 PKG-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
3	<b>MoRTH PIU Office, Paonta Sahib</b>	Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	05.06.2022 at 11.40 PM	Road Closed		Landslide at Km 84+600 to 700.	Nil	Nil	Nil	4	2		Temporarily road closed (Rout diverted through Jamni-Ronhat)
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		Nil

Dated:-08.06.2022

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil		Nil	Nil	Nil	Nil	Nil			
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
			08.01.2022 at 5:30 pm	08.01.2022 at 6:15 pm		Landslide at Km 29+090	1	Nil	Nil	1	Nil	Nil (under awarded work)	Road Open
			09.01.2022 at 06:00 am	09.01.2022 at 07:15 am		Landslide at Km 34+600	1	1	Nil	Nil	Nil	Nil (under awarded work)	Road Open
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 Pkg-III	Nil	Nil		Nil	Nil	Nil	Nil	Nil			
4	Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	09.01.2022 at 05:00 am	09.01.2022 at 05:20 am		Landslide at Km 77+500	1	Nil	Nil	Nil	Nil	Nil (under awarded work)	Road Open	

Dated:-09.01.2022

Copy to the Deputy Commissioner District Sirmour at Nahar for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 PKG-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
3	<b>MoRTH PIU Office, Paonta Sahib</b>	Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	05.06.2022 at 11.40 PM	Road Closed		Landslide at Km 84+600 to 700.	Nil	Nil	Nil	4	2		Temporarily road closed (Rout diverted through Jamni-Ronhat)
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		Nil

Dated:-09.06.2022

Copy to the Deputy Commissioner District Sirmour at Nahar for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	10.01.2022 at 05:00 am	10.01.2022 at 10:40 am		Landslide at Km 23+500	1	Nil	Nil	1	Nil	Nil (under awarded work)	Road Open
			10.01.2022 at 10:50 am	10.01.2022 at 11:30 am		Landslide at Km 23+500	1	Nil	Nil	1	Nil	Nil (under awarded work)	Road Open
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and Emergency services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 Pkg-III	10.01.2022 at 09:45 am	10.01.2022 at 10:30 am		Landslide at Km 71+900	1	Nil	Nil	Nil	Nil	Nil (under awarded work)	Road Open
4	Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	09.01.2022 at 10:30 pm	09.01.2022 at 12:00 am		Landslide at Km 77+580	1	Nil	Nil	1	Nil	Nil (under awarded work)	Road Open	

Dated:-10.01.2022

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 Pkg-III	09.02.2022 at 02:00 pm	09.02.2022 at 02:15 pm		Landslide at Km 52+830	1	Nil	Nil	Nil	Nil	Nil (under awarded work)	Road Open
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	Nil	Nil			Nil	Nil	Nil	Nil	Nil		

Dated:-10.02.2022

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 PKG-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	05.06.2022 at 11.40 PM	Road Closed	12.06.2022 at 10.30 AM	Landslide at Km 84+600 to 700.	Nil	Nil	Nil	2	4		Temporarily road closed (Rout diverted through Jamni-Ronhat)
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		Nil

Dated:-10.06.2022

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil			Nil	Nil	Nil	Nil	Nil		
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only	
			10.01.2022 at 03:20 pm	10.01.2022 at 03:50 pm	Landslide at Km 29+100	Nil	Nil	Nil	1	Nil	Nil (under awarded work)	Road Open	
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 Pkg-III	10.01.2022 at 01:45 pm	10.01.2022 at 02:00 pm		Landslide at Km 71+400	1	Nil	Nil	Nil	Nil	Nil (under awarded work)	Road Open
4	Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	Nil	Nil			Nil	Nil	Nil	Nil	Nil			

Dated:-11.01.2022

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 PKG-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	05.06.2022 at 11.40 PM	Road Closed	12.06.2022 at 10.30 AM	Landslide at Km 84+600 to 700.	Nil	Nil	Nil	2	4		Temporarily road closed (Rout diverted through Jamni-Ronhat)
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		Nil

Dated:-11.06.2022

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MORTH PIU Office, Paonta Sahib</b>													
1	<b>MORTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil			Nil	Nil	Nil	Nil	Nil		
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil			Road open for light vehicles and Emergency services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 Pkg-III	12.01.2022 at 06:30 am	12.01.2022 at 06:50 am		Landslide at Km 62+950	1	Nil	Nil	Nil	Nil	Nil (under awarded work)	Road Open
4		Shri Kyari - Gumma section (Km 75.000 to Km 94,900) of NH-707 Pkg-IV	11.01.2022 at 07:00 pm	11.01.2022 at 08:00 pm		Landslide at Km 80+250	1	Nil	Nil	1	Nil	Nil (under awarded work)	Road Open

Dated:-12.01.2022

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 PKG-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
3	<b>MoRTH PIU Office, Paonta Sahib</b>	Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	05.06.2022 at 11.40 PM	Road Closed	14.06.2022 at 10.30 AM	Landslide at Km 84+750 to 84+900.	Nil	Nil	Nil	2	4		Temporarily road closed (Rout diverted through Jamni-Ronhat)
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		Nil

Dated:-12.06.2022

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MORTH PIU Office, Paonta Sahib</b>													
1	<b>MORTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil			Nil	Nil	Nil	Nil	Nil		
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 Pkg-III	Nil	Nil			Nil	Nil	Nil	Nil	Nil		
4		Shri Kyari - Gumma section (Km 75.000 to Km 94,900) of NH-707 Pkg-IV	12.01.2022 at 01:00 pm	12.01.2022 at 01:30 pm		Landslide at Km 75+350	Nil	Nil	Nil	1	Nil	Nil (under awarded work)	Road Open

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 PKG-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	05.06.2022 at 11:40 PM	Road Closed	14.06.2022 at 10.30 AM	Landslide at Km 84+750 to 84+900.	Nil	Nil	Nil	2	4		Temporarily road closed (Rout diverted through Jamni-Ronhat)
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		Nil

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil			Nil	Nil	Nil	Nil	Nil		
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 Pkg-III	Nil	Nil			Nil	Nil	Nil	Nil	Nil		
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	14.01.2022 at 08:30 am	14.01.2022 at 11:10 am		Landslide at Km 75+770	1	Nil	Nil	2	Nil	Nil (under awarded work)	Road Open

Dated:-14.01.2022

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WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 PKG-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
3	<b>MoRTH PIU Office, Paonta Sahib</b>	Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	05.06.2022 at 11.40 PM	Road Closed	16.06.2022 at 10.30 AM	Landslide at Km 84+750 to 84+900.	Nil	Nil	Nil	2	4		Temporarily road closed (Rout diverted through Jamni-Ronhat)
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		Nil

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil			Nil	Nil	Nil	Nil	Nil		
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only	
			15.01.2022 at 07:00 am	15.01.2022 at 07:40 am	Landslide at Km 33+230	1	Nil	Nil	Nil	Nil	Nil (under awarded work)	Road Open	
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 Pkg-III	Nil	Nil			Nil	Nil	Nil	Nil	Nil		
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	Nil	Nil			Nil	Nil	Nil	2	Nil		

Dated:-15.01.2022

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tipppers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 PKG-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	05.06.2022 at 11.40 PM	Road Closed	16.06.2022 at 10.30 AM	Landslide at Km 84+750 to 84+900.	Nil	Nil	Nil	2	4		Temporarily road closed (Rout diverted through Jamni-Ronhat)
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		Nil

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MORTH PIU Office, Paonta Sahib</b>													
1	<b>MORTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil			Nil	Nil	Nil	Nil	Nil		
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 Pkg-III	Nil	Nil			Nil	Nil	Nil	Nil	Nil		
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	Nil	Nil			Nil	Nil	Nil	2	Nil		

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 PKG-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2021 at 08.00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	05.06.2022 at 11.40 PM	Road Closed	18.06.2022 at 10.30 AM	Landslide at Km 84+750 to 84+900.	Nil	Nil	Nil	2	4		Temporarily road closed (Rout diverted through Jamni-Ronhat)
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		Nil

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MORTH PIU Office, Paonta Sahib</b>													
1	<b>MORTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil			Nil	Nil	Nil	Nil	Nil		
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 Pkg-III	Nil	Nil			Nil	Nil	Nil	Nil	Nil		
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	Nil	Nil			Nil	Nil	Nil	2	Nil		

Dated:-17.01.2022

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MORTH PIU Office, Paonta Sahib</b>													
1	<b>MORTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	16.04.2022 at 05:30PM	16.04.2022 at 06:00PM		Landslide at km. 19+200	1	Nil	Nil	1	Nil		Road open
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 Pkg-III	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		Nil

Dated:-17.04.2022

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 PKG-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	05.06.2022 at 11.40 PM	Road Closed	18.06.2022 at 10.30 AM	Landslide at Km 84+750 to 84+900.	Nil	Nil	Nil	2	4		Temporarily road closed (Rout diverted through Jamni-Ronhat)
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		Nil

Dated:-17.06.2022

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MORTH PIU Office, Paonta Sahib</b>													
1	<b>MORTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil			Nil	Nil	Nil	Nil	Nil		
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 Pkg-III	Nil	Nil			Nil	Nil	Nil	Nil	Nil		
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	17.01.2022 at 10.10 am	Road closed		Heavy landslide at Km 86+500	1	Nil	Nil	2	Nil	Nil (under awarded work)	Traffic diverted via Haripurdhar/Rohana link road

Dated:-18.01.2022

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 PKG-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	05.06.2022 at 11.40 PM	Road Closed	20.06.2022 at 10.30 AM	Landslide at Km 84+750 to 84+900.	Nil	Nil	Nil	2	4		Temporarily road closed (Rout diverted through Jamni-Ronhat)
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		Nil

Dated:-19.06.2022

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil			Nil	Nil	Nil	Nil	Nil		
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 Pkg-III	Nil	Nil			Nil	Nil	Nil	Nil	Nil		
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	17.01.2022 at 10.10 am	Road closed		Heavy landslide at Km 86+500	1	Nil	Nil	2	Nil	Nil (under awarded work)	Traffic diverted via Haripurdhar/Rohana link road

Dated:-20.01.2022

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 PKG-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	05.06.2022 at 11.40 PM	Road Closed	20.06.2022 at 10.30 AM	Landslide at Km 84+750 to 84+900.	Nil	Nil	Nil	2	4		Temporarily road closed (Rout diverted through Jamni-Ronhat)
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		Nil

Dated:-20.06.2022

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil			Nil	Nil	Nil	Nil	Nil		
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil			Road open for light vehicles and Emergency services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 Pkg-III	Nil	Nil			Nil	Nil	Nil	Nil	Nil		
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	17.01.2022 at 10.10 am	Road closed		Heavy landslide at Km 86+500	1	Nil	Nil	2	Nil	Nil (under awarded work)	

Dated:-21.01.2022

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 PKG-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
3	MoRTH PIU Office, Paonta Sahib	Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	05.06.2022 at 11.40 PM	Road Closed	22.06.2022 at 10.30 AM	Landslide at Km 84+750 to 84+900.	Nil	Nil	Nil	2	4		Temporarily road closed (Rout diverted through Jamni-Ronhat)
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		Nil

Dated:-21.06.2022

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil			Nil	Nil	Nil	Nil	Nil		
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 Pkg-III	Nil	Nil			Nil	Nil	Nil	Nil	Nil		
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	17.01.2022 at 10.10 am	Road closed		Heavy landslide at Km 86+500	1	Nil	Nil	2	Nil	Nil (under awarded work)	

Dated:-22.01.2022

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 PKG-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	05.06.2022 at 11.40 PM	Road Closed	22.06.2022 at 10.30 AM	Landslide at Km 84+750 to 84+900.	Nil	Nil	Nil	2	4		Temporarily road closed (Rout diverted through Jamni-Ronhat)
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		Nil

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 PKG-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	05.06.2022 at 11.40 PM	Road Closed	25.06.2022 at 10.30 AM	Landslide at Km 84+750 to 84+900.	Nil	Nil	Nil	2	4		Temporarily road closed (Rout diverted through Jamni-Ronhat)
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		Nil

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	23.01.2022 at 01:30 pm	23.01.2022 at 02:30 pm		Landslide at Km 23+500	1	Nil	Nil	1	Nil	Nil (under awarded work)	Road Open
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
			23.01.2022 at 03:40 pm	23.01.2022 at 04:10 pm		Landslide at Km 36+500	1	Nil	Nil	Nil	Nil	Nil (under awarded work)	Road Open
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 Pkg-III	Nil	Nil			Nil	Nil	Nil	Nil	Nil		
4	Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	17.01.2022 at 10.10 am	Road closed			Heavy landslide at Km 86+500	1	Nil	Nil	2	Nil	Nil (under awarded work)	Traffic diverted via Haripurdhar/Rohana link road

Dated:-24.01.2022

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 PKG-I	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
			24.05.2022 at 9:00 am	24.05.2022 at 9:15 am	Landslide at km 34+980	1	Nil	Nil	Nil	Nil	Nil		Road Open
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		Nil
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		Nil

Dated:-24.05.2022

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 PKG-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	05.06.2022 at 11.40 PM	Road Closed	25.06.2022 at 10.30 AM	Landslide at Km 84+750 to 84+900.	Nil	Nil	Nil	2	4		Temporarily road closed (Rout diverted through Jamni-Ronhat)
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		Nil

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil			Nil	Nil	Nil	Nil	Nil		
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
			24.01.2022 at 10:45 Am	24.01.2022 at 12:15 pm		Landslide at Km 37+340	1	Nil	Nil	1	Nil	Nil (under awarded work)	Road Open
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 Pkg-III	Nil	Nil			Nil	Nil	Nil	Nil	Nil		
4	Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	17.01.2022 at 10.10 am	Road closed			Heavy landslide at Km 86+500	1	Nil	Nil	2	Nil	Nil (under awarded work)	Traffic diverted via Haripurdhar/Rohana link road

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MORTH PIU Office, Paonta Sahib</b>													
1	<b>MORTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 PKG-I	24.05.2022 at 1:30pm	24.05.2022 at 1:55pm		Landslide at km 23+800	Nil	Nil	Nil	1	Nil		Road open
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
			24.05.2022 at 6:30 pm	24.05.2022 at 6:45 pm		Landslide at km 46+980	Nil	Nil	Nil	1	Nil		Road Open
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	24.05.2022 at 7.30 P.M	24.05.2022 at 8.30 P.M		Landslide at Km 72+200	1	Nil	Nil	2	6		Road Open
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		Nil
5	Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		Nil	

Dated:-25.05.2022

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 PKG-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
3	<b>MoRTH PIU Office, Paonta Sahib</b>	Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	05.06.2022 at 11.40 PM	Road Closed	27.06.2022 at 10.30 AM	Landslide at Km 84+750 to 84+900.	Nil	Nil	Nil	2	4		Temporarily road closed (Rout diverted through Jamni-Ronhat)
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		Nil

Dated:-25.06.2022

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil			Nil	Nil	Nil	Nil	Nil		
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
			24.01.2022 at 10:45 Am	24.01.2022 at 12:15 pm		Landslide at Km 37+340	1	Nil	Nil	1	Nil	Nil (under awarded work)	Road Open
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 Pkg-III					Nil	Nil	Nil	Nil	Nil		
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	17.01.2022 at 10.10 am	Road closed		Heavy landslide at Km 86+500	1	Nil	Nil	2	Nil	Nil (under awarded work)	Traffic diverted via Haripurdhar/Rohana link road
		26.01.2022 at 06:15 AM	26.01.2022 at 09:00 AM		Landslide at Km 83+380	1	Nil	Nil	1	Nil		Road Open	

Dated:-26.01.2022

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil			Nil	Nil	Nil	Nil	Nil		
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
			24.01.2022 at 10:45 Am	24.01.2022 at 12:15 pm		Landslide at Km 37+340	1	Nil	Nil	1	Nil	Nil (under awarded work)	Road Open
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 Pkg-III	26.01.2022 at 06:15 AM	26.01.2022 at 09:00 AM		Landslide at Km 83+380	1	Nil	Nil	1	Nil		Road Open
4	Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	17.01.2022 at 10.10 am	Road closed		Heavy landslide at Km 86+500	1	Nil	Nil	2	Nil	Nil (under awarded work)	Traffic diverted via Haripurdhhar/Rohana link road	

Dated:-26.01.2022

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and Emergency services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 Pkg-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	17.01.2022 at 10.10 am	Road closed		Heavy landslide at Km 86+500	1	Nil	Nil	2	Nil	Nil (under awarded work)	Traffic diverted via Haripurdhar/Rohana link road

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and Emergency services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 Pkg-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	17.01.2022 at 10.10 am	Road closed		Heavy landslide at Km 86+500	1	Nil	Nil	2	Nil	Nil (under awarded work)	Traffic diverted via Haripurdhar/Rohana link road

Dated:-28.01.2022

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 PKG-I	28.06.2022 at 05:30 am	28.06.2022 at 06:30 am	Nil	Nil	1	Nil	1	2	2		Road open
			28.06.2022 at 11:30 am	28.06.2022 at 12:30 am	Nil	Land Slide at ch. 23+700 km.	Nil	Nil	Nil	1	2		Road open
2	<b>MoRTH PIU Office, Paonta Sahib</b>	Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil

Dated:-28.06.2022

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 PKG-I	28.06.2022 at 05:30 am	28.06.2022 at 06:30 am	Nil	Nil	1	Nil	1	2	2		Road open
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
2	<b>MoRTH PIU Office, Paonta Sahib</b>	Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		Nil

Dated:-28.06.2022

Copy to the Deputy Commissioner District Sirmour at Nahana for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and Emergency services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 Pkg-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	17.01.2022 at 10.10 am	Road closed		Heavy landslide at Km 86+500	1	Nil	Nil	2	Nil	Nil (under awarded work)	Traffic diverted via Haripurdhar/Rohana link road

Dated:-29.01.2029

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 PKG-I	28.05.2022 at 11:00 pm	29.05.2022 at 01:15 am		Landslide at km 23+800	1	Nil	Nil	1	Nil		Road open
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
			Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		Nil
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		Nil
5	Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		Nil	

Dated:-29.05.2022

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and Emergency services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 Pkg-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	17.01.2022 at 10.10 am	Road closed		Heavy landslide at Km 86+500	1	Nil	Nil	2	Nil	Nil (under awarded work)	Traffic diverted via Haripurdhar/Rohana link road

Dated:-30.01.2029

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
1	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 Pkg-I	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only
		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 Pkg-II	29.03.2022 at 04:00PM	29.03.2022 at 04:30PM		Landslide at Km 35+000 to 35+030	1			1			Road open for vehicles
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 Pkg-III	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 Pkg-IV	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		Nil

Dated:-30.03.2022

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks	
							JCB	Grader	Loader	Excavator	Tippers			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	
<b>MORTH PIU Office, Paonta Sahib</b>														
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 PKG-I	29.06.2022 at 02:02pm	29.06.2022 at 02:13pm	Nil	Land Slide at ch. 19+350 km	Nil	Nil	Nil	1	1	Nil	Road Opened	
			30.06.2022 at 04:00am	30.06.2022 at 04:20am	Nil	Falling Of Tree at ch. 14+000	Nil	Nil	1	Nil	Nil	Nil	Nil	Road Opened
			30.06.2022 at 06:00am	30.06.2022 at 06:15am	Nil	Land Slide at ch. 17+250 km	1	Nil	Nil	Nil	Nil	Nil	Nil	Road Opened
2	<b>MORTH PIU Office, Paonta Sahib</b>	Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only	
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	

Dated:-30.06.2022

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK –Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
<b>MoRTH PIU Office, Paonta Sahib</b>														
1	MoRTH	Paonta Sahib-Hewna Section (km,0.000 to km.25.000) of NH-707 pkg-I	13.11.2022 at 11:30 AM	13.11.2022 at 12:00 PM	Nil	Landslide at Ch. 24+900 km	1	Nil	Nil	1	Nil	1	Nil	Road open
			13.11.2022 at 06:40 PM	13.11.2022 at 07:00 PM	Nil	Landslide at Ch. 24+900 km	1	Nil	Nil	1	Nil	1	Nil	Road open
			26.09.2022 at 4:00 AM	01.10.2022 at 6:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at Km 15+300 to 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2	MoRTH	Hewna - Ashyari section (km.25.000 to km.50.000) of NH- 707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
			30.07.2021 at 8:00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	MoRTH	Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH- 707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4	MoRTH	Shri Kyari - Gumma section (Km 75.000 to Km 94,900) of NH- 707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5	MoRTH	Gumma - Fediz section (Km 94,900 to Km 103.550) of NH- 707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
Dated: 14.11.2022														



WORK -Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tipper		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
<b>MoRTH PIU Office, Paonta Sahib</b>														
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	14.11.2022 at 03:32 PM	14.11.2022 at 04:00 PM	Nil	Landslide at ch 24+900 km	Nil	Nil	Nil	2	Nil	Nil	Nil	Road Open
			26.09.2022 at 4:00 AM	01.10.2022 at 6:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at Km 15+300 to15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH- 707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
			30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	MoRTH	Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH- 707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH- 707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH- 707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
Dated: 15.11.2022														
271														
Copy to the Deputy Commissioner District Sirmour at Nahan for information please.														

WORK –Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
<b>MoRTH PIU Office, Paonta Sahib</b>														
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH- 707 pkg-I	19.11.2022 at 01:40 PM	20.11.2022 at 05:10 AM	Nil	landslide at ch. 24+900 km	2	Nil	Nil	3	Nil	8	Nil	Road open
			26.09.2022 at 4:00 AM	01.10.2022 at 6:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at Km 15+300 to 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH- 707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
			30.07.2021 at 8:00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	MoRTH	Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH- 707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH- 707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH- 707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
Dated: 20.11.2022														
<b>272</b>														



Road closed at 24+900



Road opened at 24+900

WORK -Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
<b>MoRTH PIU Office, Paonta Sahib</b>														
1	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		26.09.2022 at 4:00 AM	01.10.2022 at 6:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at Km 15+300 to 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2	Hewna - Ashyari section (km.25.000 to km.50.000) of NH- 707 PKG-II	22.11.2022 at 9.10.am	Road Closed	Nil	Road Closed at Km 44+280 to 44+340	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road Closed
		30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landalide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH- 707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4	Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH- 707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5	Gumma - Fediz section (Km 94.900 to Km 103.550) of NH- 707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Dated: 22.11.2022

274

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.



22 Nov 2022 1:08:39 pm  
30°38'20"N 77°40'28"E

Latitude: 30.637185  
Longitude: 77.673819  
Elevation: 1338.94±18 m  
Accuracy: 16.3 m  
GPSTime: Tue 22-11-2022 12:58 pm  
Note: at k. 44+300

**Road Closed at km 44+280 to 44+330**

WORK –Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tipppers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
<b>MoRTH PIU Office, Paonta Sahib</b>														
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
			26.09.2022 at 4:00 AM	01.10.2022 at 6:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at Km 15+300 to 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH- 707 PKG-II	22.11.2022 at 09:10 AM	Road closed	Nil	heavy landslide at ch. 44+280 to 44+330 km	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road closed
			30.07.2021 at 8:00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	MoRTH	Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH- 707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH- 707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH- 707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
Dated: 23.11.2022														
<b>276</b>														
Copy to the Deputy Commissioner District Sirmour at Nahan for information please.														

WORK –Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
<b>MoRTH PIU Office, Paonta Sahib</b>														
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
			26.09.2022 at 4:00 AM	01.10.2022 at 6:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at Km 15+300 to 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH- 707 PKG-II	22.11.2022 at 09:10 AM	Road closed	Nil	heavy landslide at ch. 44+280 to 44+330 km	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road closed
			30.07.2021 at 8:00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	MoRTH	Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH- 707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH- 707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH- 707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Dated: 24.11.2022

WORK -Wise detail of road damaged due to Rain fall/ Snowfall															
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks	
							JCB	Grader	Loader	Excavator	Roller	Tippers			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
<b>MoRTH PIU Office, Paonta Sahib</b>															
1	<b>MoRTH</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	25.09.2022 at 08.45 am	25.09.2022 at 09.45 am	Nil	landslide at 23+700 km	1	Nil	Nil	1	Nil	Nil	Nil	Road open	
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
				30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	25.09.2022 at 03.00 am	25.09.2022 at 10.00 am	Nil	landslide at 56+100 km	1	Nil	Nil	2	Nil	2	Nil	Road open	
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5	Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
Dated:- 25.09.2022															
Copy to the Deputy Commissioner District Sirmour at Nahan for information please.															

**Annexure-G**



56+100

**4142**



23+100

**279**

WORK -Wise detail of road damaged due to Rain fall/ Snowfall															
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks	
							JCB	Grader	Loader	Excavator	Roller	Tippers			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
<b>MoRTH PIU Office, Paonta Sahib</b>															
1	<b>MoRTH</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	26.09.2022 at 04.00 am	Nil	04.10.2022	landslide at 15+300 to 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road closed	
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
				30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	26.09.2022 at 01.00 am	Nil	within few hours	landslide at 83+000	1	Nil	Nil	2	Nil	2	Nil	Nil	Road closed
			26.09.2022 at 12.30 am	26.09.2022 at 09.00 am	Nil	landslide at 85+270	Nil	Nil	Nil	2	Nil	Nil	Nil	Road open	
5	Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
Dated:- 26.09.2022															
280															
Copy to the Deputy Commissioner District Sirmour at Nahani for information please.															

WORK –Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
<b>MoRTH PIU Office, Paonta Sahib</b>														
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			26.09.2022 at 4:00 AM	01.10.2022 at 6:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at Km 15+300 to 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH- 707 PKG-II	22.11.2022 at 09:10 AM	Road closed	Nil	heavy landslide at ch. 44+280 to 44+330 km	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road closed
			30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH- 707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH- 707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH- 707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Dated: 26.11.2022

WORK -Wise detail of road damaged due to Rain fall/ Snowfall															
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks	
							JCB	Grader	Loader	Excavator	Roller	Tippers			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
<b>MoRTH PIU Office, Paonta Sahib</b>															
1	<b>MoRTH</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	26.09.2022 at 04.00 am	Nil	04.10.2022	landslide at 15+300 to 15+580	Nil	Nil	Nil	3	Nil	Nil	Nil	Road closed	
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
			30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landalide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3		Ashyari - Shri Kyari section (km.75.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	26.09.2022 at 01.00 am	26.09.2022 at 12.10 pm	Nil	landslide at 83+000	1	Nil	Nil	2	Nil	2	Nil	Road open	
			27.09.2022 at 03.00 am	Nil	Nil	landslide at 89+580	1	Nil	Nil	2	Nil	2	Nil	Road closed	
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
<b>Dated:- 27.09.2022</b>						<b>282</b>									
Copy to the Deputy Commissioner District Sirmour at Nahan for information please.															

WORK -Wise detail of road damaged due to Rain fall/ Snowfall															
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks	
							JCB	Grader	Loader	Excavator	Roller	Tippers			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
<b>MoRTH PIU Office, Paonta Sahib</b>															
1	<b>MoRTH</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	26.09.2022 at 04.00 am	Nil	04.10.2022	landslide at 15+300 to 15+580	Nil	Nil	Nil	3	Nil	Nil	Nil	Road closed	
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
			30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landalide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	27.09.2022 at 03.00 am	27.09.2022 at 06.30 pm	Nil	landslide at 89+580	1	Nil	Nil	2	Nil	2	Nil	Nil	Road open
5	Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
<b>Dated:- 28.09.2022</b>															
<b>283</b>															
Copy to the Deputy Commissioner District Sirmour at Nahana for information please.															

WORK -Wise detail of road damaged due to Rain fall/ Snowfall															
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks	
							JCB	Grader	Loader	Excavator	Roller	Tippers			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
<b>MoRTH PIU Office, Paonta Sahib</b>															
1	<b>MoRTH</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	26.09.2022 at 04.00 am	Nil	04.10.2022	landslide at 15+300 to 15+580	Nil	Nil	Nil	3	Nil	Nil	Nil	Road closed	
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
				30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5	Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
<b>Dated:- 29.09.2022</b>															
<b>284</b>															
Copy to the Deputy Commissioner District Sirmour at Nahan for information please.															

WORK -Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks	
							JCB	Grader	Loader	Excavator	Tippers			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	
<b>MoRTH PIU Office, Paonta Sahib</b>														
1	MoRTH PIU Office, Paonta Sahib	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 PKG-I	01.07.2022 at 08:00am	01.07.2022 at 08:15am	Nil	Land Slide at ch. 17+400 km	Nil	Nil	Nil	1	1	Nil	Road Opened	
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2	MoRTH PIU Office, Paonta Sahib	Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only	
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	MoRTH PIU Office, Paonta Sahib	Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
4	MoRTH PIU Office, Paonta Sahib	Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
5	MoRTH PIU Office, Paonta Sahib	Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	

Dated:-01.07.2022

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks	
							JCB	Grader	Loader	Excavator	Tippers			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	
<b>MORTH PIU Office, Paonta Sahib</b>														
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 PKG-I	01.07.2022 at 08:00am	01.07.2022 at 08:15am	Nil	Land Slide at ch. 17+400 km	Nil	Nil	Nil	1	1	Nil	Road Opened	
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2	<b>MORTH PIU Office, Paonta Sahib</b>	Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only	
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil	
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		Nil	

Dated:-01.07.2022

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	
<b>MoRTH PIU Office, Paonta Sahib</b>														
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-1	31.07.2022 at 5.00 pm	31.07.2022 at 6.00 pm	Nil	landslide at ch km 15+400 to 15+500	Nil	1	1	4	1	Nil	Nil	Road open
			31.07.2022 at 9.00 pm	01.08.2022 at 8.00 am	Nil	landslide at ch km 15+400 to 15+500	Nil	1	1	4	1	22	Nil	Road open
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	31.07.2022 at 1.30 pm	31.07.2022 at 3.00 pm	Nil	landslide at ch km 29+100	1	Nil	Nil	1	Nil	Nil	Nil	Road open
			30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landalide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94,900) of NH-707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
<b>Dated:-01.08.2022</b>														
Copy to the Deputy Commissioner District Sirmour at Nahan for information please.														
<b>287</b>														

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MORTH PIU Office, Paonta Sahib</b>													
	<b>MORTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	03.06.2022 at 04:00 am	03.06.2022 at 04:20 am	Nil	Land Slide at ch.16+500 km	Nil	Nil	Nil	1	1	Nil	Road Opened
			03.06.2022 at 05:30 am	03.06.2022 at 08:30 am	Nil	Land Slide at ch.23+700 km to ch.23+800 km	Nil	Nil	Nil	1	2	Nil	Road Opened
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landalide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5	Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	

WORK -Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	
<b>MoRTH PIU Office, Paonta Sahib</b>														
1	<b>MORTH</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	03.08.2022 at 09:50 am	03.08.2022 at 10:15 am	Nil	Landslide at ch. km 16+720	Nil	Nil	Nil	1	Nil	1	Nil	Road open
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
				30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5	Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
<b>Dated:-03.08.2022</b>							<b>289</b>							
Copy to the Deputy Commissioner District Sirmour at Nahan for information please.														

WORK -Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
<b>MoRTH PIU Office, Paonta Sahib</b>														
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
			26.09.2022 at 4:00 am	01.10.2022 at 6:00AM (Temporary Diversion)	Nil	Road collapsed due to sinking at Km 15+300 to 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH- 707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
			30.07.2021 at 8:00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landalide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	MoRTH	Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH- 707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH- 707 PKG-IV	03.10.2022 at 04.00 am	03.10.2022 at 08.00 am	Nil	Landslide at km 85+480	Nil	Nil	Nil	2	Nil	Nil	Nil	Road open
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH- 707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
Dated:-03.10.2022														
<b>290</b>														
Copy to the Deputy Commissioner District Sirmour at Nahar for information please.														

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tipppers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MORTH PIU Office, Paonta Sahib</b>													
	<b>MORTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	03.06.2022 at 11:50 am	03.06.2022 at 12:20 pm	Nil	Land Slide at ch.22+560 km to 22+600 km	1	Nil	Nil	1	2	Nil	Road Opened
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landalide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	03.06.2022 at 06:30 pm	03.06.2022 at 07:30 pm	Nil	Land Slide at ch.54+800 km	1	Nil	Nil	1	5	Nil	Road Opened
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

WORK -Wise detail of road damaged due to Rain fall/ Snowfall																
Sr. No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Liberty date of open	Type of damage	Machinery deployed						Amount required for restoration in lac	Remarks		
							JCB	Grader	Loader	Excavator	Roller	Tipper				
1	2	3	4	5	6	7	8	9	10	11	12	13	14			
<b>MORTH PIG Office, Pauraha Sahib</b>																
1	MORTH	Pauraha Sahib-Hemra Section (km.0.000 to km.25.000) of NH-707 pig-I	04.08.2022 at 05:40 am	04.08.2022 at 06:18 am	Nil	Landslide at ch. km 25+500 to 15+700	Nil	Nil	Nil	1	Nil	1	Nil	Road open		
			04.08.2022 at 07:18 am	04.08.2022 at 07:38 am	Nil	Landslide at ch. km 18+500	Nil	Nil	Nil	1	Nil	2	Nil	Nil	Road open	
			04.08.2022 at 07:20 am	04.08.2022 at 07:53 am	Nil	Landslide at ch. km 18+400	Nil	Nil	Nil	1	Nil	1	Nil	Nil	Road open	
			04.08.2022 at 08:36 am	04.08.2022 at 09:36 am	Nil	Landslide at ch. km 23+900	Nil	Nil	Nil	1	Nil	2	Nil	Nil	Road open	
			04.08.2022 at 07:51 am	04.08.2022 at 08:24 am	Nil	Landslide at ch. km 16+700	Nil	Nil	Nil	1	Nil	1	Nil	Nil	Road open	
			04.08.2022 at 06:37 am	04.08.2022 at 07:02 am	Nil	Landslide at ch. km 17+000	Nil	Nil	Nil	1	Nil	2	Nil	Nil	Road open	
			04.08.2022 at 07:00 am	04.08.2022 at 10:00 am	Nil	Landslide at ch. km 23+800	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			04.08.2022 at 08:30 am	04.08.2022 at 09:00 am	Nil	Landslide at ch. km 23+800	Nil	Nil	Nil	1	Nil	1	Nil	Nil	Nil	Road open
			04.08.2022 at 05:30 am	04.08.2022 at 06:30 am	Nil	Landslide at ch. km 41+500	Nil	Nil	Nil	1	Nil	Nil	Nil	Nil	Nil	Road open
			04.08.2022 at 05:00 am	04.08.2022 at 05:30 am	Nil	Landslide at ch. km 44+100	Nil	Nil	Nil	1	Nil	Nil	Nil	Nil	Nil	Road open
2	MORTH	Hemra - Ashyari section (km 25.000 to km.30.000) of NH-707 PKG-II	04.08.2022 at 06:00 am	04.08.2022 at 07:00 am	Nil	Landslide at ch. km 27+000	1	Nil	Nil	1	Nil	Nil	Nil	Road open		
			04.08.2022 at 05:00 am	04.08.2022 at 06:00 am	Nil	Landslide at ch. km 34+500	1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
2	MORTH	Ashyari - Sibir Kyari section (km.30.000 to km.75.000) of NH-707 PKG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and Emergency Services only		
3	MORTH	Sibir Kyari - Gussana section (km 75.000 to km 94.900) of NH-707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open		
4	MORTH	Gussana - Felda section (km 94.900 to km 103.500) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open		
5	MORTH	Felda section (km 103.500 to km 103.500) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open		
Dated-04.08.2022 Copy to the Deputy Commissioner District Simsrar at Nahay for information please.																

WORK –Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
<b>MoRTH PIU Office, Paonta Sahib</b>														
1	MoRTH	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
			26.09.2022 at 4:00 am	01.10.2022 at 6:00AM (Temporary Diversion)	Nil	Road collapsed due to sinking at Km 15+300 to 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH- 707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
			30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH- 707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4	Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH- 707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
5	Gumma - Fediz section (Km 94.900 to Km 103.550) of NH- 707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
Dated:-04.10.2022						<b>293</b>								
Copy to the Deputy Commissioner District Sirmour at Nahana for information please.														

## Annexure-G

4157

WORK -Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks	
							JCB	Grader	Loader	Excavator	Roller			Tipper
1	2	3	4	5	6	7	8	9	10	11	12	13	14	
<b>MORTH PIU Office, Paonta Sahib</b>														
1	<b>MORTH</b>	Paonta Sahib-Hewna Section (km 0.000 to km.25.000) of NH-707 pkg-I	05.08.2022 at 02.30 am	05.08.2022 at 08.35 am	Nil	Landslide at ch. km 22+700	Nil	Nil	Nil	2	Nil	Nil	Nil	Road open
		Hewna - Ashyari section (km 25.000 to km 50.000) of NH-707 PKG-II	30.07.2021 at 8.00 am	21.08.2021 at 3.00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3		Ashyari - Shri Kyari section (km 50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
<b>294</b>														
Dated:-05.08.2022														
Copy to the Deputy Commissioner District Simlaur at Nahar for information please.														

Annexure-G

4158



WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tipppers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	06.07.2022 at 08:35 am	06.07.2022 at 08:55 am	Nil	Land Slide at ch.23+550 km	Nil	Nil	Nil	1	1	Nil	Road Opened
			06.07.2022 at 08:50 am	06.07.2022 at 09:10 am	Nil	Land Slide at ch.23+700 km	Nil	Nil	Nil	1	1	Nil	Road Opened
			06.07.2022 at 08:50 am	06.07.2022 at 09:00 am	Nil	Land Slide at ch.23+750 km	Nil	Nil	Nil	1	1	Nil	Road Opened
			06.07.2022 at 09:10 am	06.07.2022 at 09:30 am	Nil	Land Slide at ch.16+020 km	Nil	Nil	Nil	1	1	Nil	Road Opened
			06.07.2022 at 09:15 am	06.07.2022 at 09:25 am	Nil	Land Slide at ch.16+400 km	1	Nil	Nil	Nil	2	Nil	Road Opened
			06.07.2022 at 09:20 am	06.07.2022 at 09:40 am	Nil	Land Slide at ch.16+500 km	1	Nil	Nil	Nil	1	Nil	Road Opened
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Dated:-06.07.2022

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WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	07.07.2022at 9:48 am	07.07.2022at 10:08 am	Nil	land Slide at km 23+350	Nil	Nil	Nil	1	1	Nil	Road open
			07.07.2022at 9:50 am	07.07.2022at 10:20 am	Nil	land Slide at km 23+700	1	Nil	Nil	Nil	1	Nil	Road open
			07.07.2022at 9:53 am	07.07.2022at 10:18 am	Nil	land Slide at km 23+650	1	Nil	Nil	Nil	2	Nil	Road open
2	<b>MoRTH PIU Office, Paonta Sahib</b>	Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landalide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Dated:-08.07.2022

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WORK -Wise detail of road damaged due to Rain fall/ Snowfall															
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks	
							JCB	Grader	Loader	Excavator	Roller	Tippers			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
<b>MoRTH PIU Office, Paonta Sahib</b>															
1	<b>MoRTH</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	07.08.2022 at 10.14 pm	07.08.2022 at 12.00 pm	Nil	Temporary diversion due to vehicle breakdown at ch km 1+865	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
				30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landalide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5	Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
<b>Dated:-08.08.2022</b>															
Copy to the Deputy Commissioner District Sirmour at Nahan for information please.															
<b>298</b>															

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	08.07.2022at 5:32 pm	08.07.2022at 5:52 pm	Nil	land Slide at km 22+960	Nil	Nil	Nil	1	1	Nil	Road open
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landalide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

WORK -Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
<b>MoRTH PIU Office, Paonta Sahib</b>														
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
			26.09.2022 at 4:00 am	01.10.2022 at 6:00AM (Temporary Diversion)	Nil	Road collapsed due to sinking at Km 15+300 to 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH- 707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
			30.07.2021 at 8:00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	MoRTH	Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH- 707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH- 707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH- 707 PKG-V	09.10.2022 at 07:30 AM	09.10.2022 at 11:30 AM	Nil	Landslide at 101+720 km	1	Nil	Nil	1	Nil	2	Nil	Road open
Dated:-09.10.2022														
<b>300</b>														
Copy to the Deputy Commissioner District Sirmour at Nahar for information please.														

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	10.07.2022at 5:30 am	10.07.2022at 9:00 am	Nil	land Slide at km 23+600 km to 23+700 km	2	Nil	Nil	1	1	Nil	Road open
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landalide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Dated:-10.07.2022

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WORK -Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
<b>MoRTH PIU Office, Paonta Sahib</b>														
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	10.10.2022 at 08:30 AM	10.10.2022 at 08:30 AM	Nil	Vehicle breakdown at 1+800 km	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			26.09.2022 at 4:00 am	01.10.2022 at 6:00AM (Temporary Diversion)	Nil	Road collapsed due to sinking at Km 15+300 to 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH- 707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
			30.07.2021 at 8:00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	MoRTH	Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH- 707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH- 707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH- 707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
Dated:-10.10.2022														
<b>302</b>														
Copy to the Deputy Commissioner District Sirmour at Nahar for information please.														

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	10.07.2022at 12:00 pm	10.07.2022at 12:20 pm	Nil	land Slide at km 19+370	1	Nil	Nil	Nil	2	Nil	Road open
			10.07.2022at 1:18 pm	10.07.2022at 1:53 pm	Nil	land Slide at km 22+920	Nil	Nil	Nil	1	1	Nil	Road open
			10.07.2022at 9:09 pm	10.07.2022at 9:39 pm	Nil	land Slide at km 23+600	1	Nil	Nil	Nil	1	Nil	Road open
			10.07.2022at 9:59 pm	10.07.2022at 10:19 pm	Nil	land Slide at km 16+400	Nil	Nil	Nil	1	2	Nil	Road open
			11.07.2022at 7:35 am	11.07.2022at 8:05 am	Nil	land Slide at km 19+350	Nil	Nil	Nil	1	1	Nil	Road open
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landalide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

WORK –Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tipppers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
<b>MoRTH PIU Office, Paonta Sahib</b>														
1	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	11.10.2022 at 07:00 AM	11.10.2022 at 07:30 AM	Nil	landslide at 16+900 km	Nil	Nil	Nil	1	Nil	Nil	Nil	Nil	Road open
		11.10.2022 at 06:45 AM	11.10.2022 at 07:15 AM	Nil	landslide at 20+800 km	1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
		26.09.2022 at 4:00 am	01.10.2022 at 6:00AM (Temporary Diversion)	Nil	Road collapsed due to sinking at Km 15+300 to 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2	Hewna - Ashyari section (km.25.000 to km.50.000) of NH- 707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		30.07.2021 at 8:00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH- 707 KG-III	11.10.2022 at 07:30 AM	11.10.2022 at 10:35 AM	Nil	landslide at 56+000 km	1	Nil	Nil	1	Nil	Nil	Nil	Nil	Road open
		11.10.2022 at 08:00 AM	11.10.2022 at 09:45 AM	Nil	landslide at 59+250 km	1	Nil	Nil	1	Nil	Nil	Nil	Nil	Road open
		11.10.2022 at 09:00 AM	11.10.2022 at 09:30 AM	Nil	landslide at 62+680 km	1	Nil	Nil	1	Nil	Nil	Nil	Nil	Road open
4	Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH- 707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5	Gumma - Fediz section (Km 94.900 to Km 103.550) of NH- 707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
<b>Dated:-11.10.2022</b>														
<b>304</b>														
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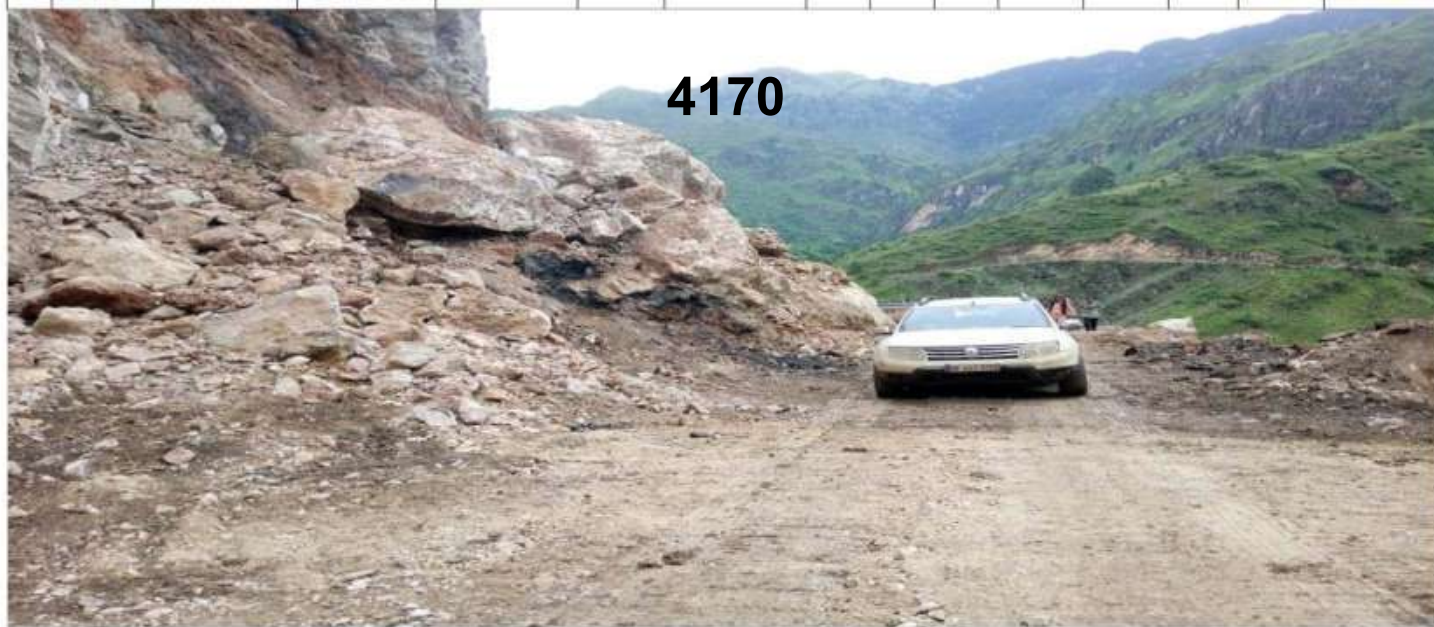
WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3	<b>MoRTH PIU Office, Paonta Sahib</b>	Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Dated:-12.07.2022

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WORK -Wise detail of road damaged due to Rain fall/ Snowfall															
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks	
							JCB	Grader	Loader	Excavator	Roller	Tippers			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
<b>MoRTH PIU Office, Paonta Sahib</b>															
1	<b>MoRTH</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	12.08.2022 at 12:05 pm	12.08.2022 at 11:40 am	Nil	Land Slide at ch. 26+850 km.	Nil	Nil	Nil	2	Nil	Nil	Nil	Road open	
				11.08.2022 at 9:00 pm	11.08.2022 at 10:30 pm		Land Slide at ch. 28+000 km.	Nil	Nil	Nil	1	Nil	Nil	Nil	Road open
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	11.08.2022 at 12:00 pm	11.08.2022 at 5:00 pm	Nil	Land Slide at ch. 92+580 km.	Nil	Nil	Nil	2	Nil	Nil	Nil	Nil	Road open
5	Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
Dated-12.08.2022															
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**Annexure-G**



**4170**

**307**

WORK -Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
<b>MoRTH PIU Office, Paonta Sahib</b>														
1	<b>MoRTH</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
			30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5	Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
<b>Dated:-13.08.2022</b>														
Copy to the Deputy Commissioner District Sirmour at Nahan for information please.														
<b>308</b>														

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300.	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Dated:-14.07.2022

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WORK -Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
<b>MoRTH PIU Office, Paonta Sahib</b>														
1	<b>MoRTH</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landalide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5	Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
<b>Dated:-14.08.2022</b>														
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<b>310</b>														

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landalide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3	<b>MoRTH PIU Office, Paonta Sahib</b>	Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	15.07.2022 at 3:00am	15.07.2022 at 4:15am	Nil	vehicle breakdown (camper)at km 92+850	Nil	Nil	Nil	Nil	Nil	Nil	road open
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Dated:-15.07.2022

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WORK - Wise detail of road damaged due to Rains fall/ Snowfall																
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lac	Remarks		
							JCB	Grader	Loader	Excavator	RoBer	Tipper				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15		
<b>MoRTH PDU Office, Paonta Sahib</b>																
1		Paonta Sahib-Hewma Section (km.0.000 to km.25.000) of NH-707 pkg-I	14.08.2022 at 8.00 pm	14.08.2022 at 9.00 pm	Nil	Land slide at ch 23+850 km	1	Nil	Nil	Nil	Nil	Nil	Nil	Road open		
			15.08.2022 at 10.15 am	15.08.2022 at 10.45 am	Nil	Land slide at ch 19+570 km	Nil	Nil	Nil	1	Nil	Nil	Nil	Nil	Road open	
2	<b>MoRTH</b>	Hewma - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	15.08.2022 at 5.00 am	15.08.2022 at 11.00am	Nil	Land slide at ch 26+850 km	1	Nil	Nil	2	Nil	Nil	Nil	Road open		
			14.08.2022 at 10.00 pm	14.08.2022 at 11.00 pm	Nil	Land slide at ch 44+000 km	1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
			14.08.2022 at 10.30 pm	14.08.2022 at 11.30 pm	Nil	Land slide at ch 34+000 km	1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			30.07.2021 at 8.00 am	21.08.2022 at 3.00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3		Ashyari - Bhri Kyari section (km.50.000 to km.75.000) of NH-707 PKG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		
4		Bhri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		
5		Gumma - Fedia section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		



Latitude: 30.500454  
 Longitude: 77.844231  
 Altitude: 283.6774 m  
 Accuracy: 1.1 m  
 Time: 09/15/2022 10:45  
 Date: 15/8/22

Dated:-15.08.2022  
 Copy to the Deputy Commissioner District Sirmour of Nahar for information please.

WORK –Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
<b>MoRTH PIU Office, Paonta Sahib</b>														
1	MoRTH	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
			26.09.2022 at 4:00 AM	01.10.2022 at 6:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at Km 15+300 to 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2	MoRTH	Hewna - Ashyari section (km.25.000 to km.50.000) of NH- 707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
			30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landalide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	MoRTH	Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH- 707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4	MoRTH	Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH- 707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5	MoRTH	Gumma - Fediz section (Km 94.900 to Km 103.550) of NH- 707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
Dated:-15.10.2022														
<b>313</b>														
Copy to the Deputy Commissioner District Sirmour at Nahar for information please.														

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	15.07.2022 at 5.45pm	15.07.2022 at 6.10pm	Nil	landslide at km 47+270	1	Nil	Nil	1	Nil	Nil	Road open
2	<b>MoRTH PIU Office, Paonta Sahib</b>		30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Dated:-16.07.2022

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	16.07.2022 at 9.00pm	16.07.2022 at 9.20pm	Nil	Landslide at km 22+910	Nil	Nil	Nil	1	1	Nil	Road open
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Dated:-17.07.2022

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.


WORK -Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks	
							JCB	Grader	Loader	Excavator	Tippers			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	
<b>MoRTH PIU Office, Paonta Sahib</b>														
	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	18.07.2022 at 4:10 pm	18.07.2022 at 4:35 pm	Nil	Landslide at km 17+600km to 17+620km	Nil	Nil	Nil	1	2	Nil	Road open	
		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	19.07.2022 at 5:30 am	19.07.2022 at 6:10 am	Nil	Landslide at km 44+200km	1	Nil	Nil	Nil	Nil	Nil	Nil	Road open
2				30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landalide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3			Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4			Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5			Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Dated:-19.07.2022

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall															
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks	
							JCB	Grader	Loader	Excavator	Roller	Tippers			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
<b>MoRTH PIU Office, Paonta Sahib</b>															
1	<b>MoRTH</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	19.08.2022 at 12.00 am	19.08.2022 at 7.30 am	Nil	landslide at 34+000 km	1	Nil	Nil	1	Nil	Nil	Nil	Nil	Road open
				30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landalide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5	Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
<b>Dated:-19.08.2022</b>															
Copy to the Deputy Commissioner District Sirmour at Nahan for information please.															
<b>317</b>															

WORK –Wise detail of road damaged due to Rain fall/ Snowfall															
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks	
							JCB	Grader	Loader	Excavator	Roller	Tippers			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
<b>MoRTH PIU Office, Paonta Sahib</b>															
1	MoRTH	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
			26.09.2022 at 4:00 AM	01.10.2022 at 6:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at Km 15+300 to 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH- 707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
			30.07.2021 at 8:00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH- 707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4	Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH- 707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
5	Gumma - Fediz section (Km 94.900 to Km 103.550) of NH- 707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
Dated:-20.10.2022															
<b>318</b>															
Copy to the Deputy Commissioner District Sirmour at Nahar for information please.															

WORK -Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tipper		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
<b>MoRTH PIU Office, Paonta Sahib</b>														
1	<b>MoRTH</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
			30.07.2021 at 8:00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	22.08.2022 at 8:00 am	22.08.2022 at 10:00 am	Nil	land slide at ch.75+100km	2	Nil	Nil	2	Nil	Nil	Nil	Road open
5	Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
														

WORK -Wise detail of road damaged due to Rain fall/ Snowfall															
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in laes	Remarks	
							JCB	Grader	Loader	Excavator	Roller	Tippers			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
<b>MoRTH PIU Office, Paonta Sahib</b>															
1	<b>MoRTH</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
			24.08.2022 at 6.00 am	work in progress	Nil	landslide at 26+800 km	Nil	Nil	Nil	1	Nil	Nil	Nil	Road closed	
			24.08.2022 at 4.30 am	24.08.2022 at 11.40 am	Nil	landslide at 35+020 km	Nil	Nil	Nil	2	Nil	Nil	Nil	Road open	
2			24.08.2022 at 4.00 am	work in progress	Nil	landslide at 36+750 km	Nil	Nil	Nil	1	Nil	Nil	Nil	Road closed	
			30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only	
			24.08.2022 at 9.30 am	24.08.2022 at 10.15 am	Nil	landslide at 52+000 km	1	Nil	Nil	1	Nil	2	Nil	Road open	
			24.08.2022 at 10.30 am	24.08.2022 at 11.05 am	Nil	landslide at 54+000 km	1	Nil	Nil	1	Nil	2	Nil	Road open	
			24.08.2022 at 11.00 am	24.08.2022 at 11.25 am	Nil	landslide at 56+000 km	1	Nil	Nil	1	Nil	2	Nil	Road open	
			24.08.2022 at 07.00 am	24.08.2022 at 07.30 am	Nil	landslide at 57+640 km	1	Nil	Nil	1	Nil	2	Nil	Road open	
3			24.08.2022 at 08.00 am	24.08.2022 at 08.45 am	Nil	landslide at 73+000 km	1	Nil	Nil	1	Nil	2	Nil	Road open	
4			Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5			Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
Dated:-24.08.2022															
Copy to the Deputy Commissioner District Sirmour at Nahan for information please.															

WORK -Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks	
							JCB	Grader	Loader	Excavator	Tippers			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	
<b>MoRTH PIU Office, Paonta Sahib</b>														
	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	24.07.2022 at 9.00 am	24.07.2022 at 9.30 am	Nil	landslide at ch. Km 29+100	1	Nil	Nil	Nil	Nil	Nil	Nil	Road open
2				30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3			Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4			Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5			Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

WORK -Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
<b>MoRTH PIU Office, Paonta Sahib</b>														
1	<b>MoRTH</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
			30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	24.08.2022 at 07.00 pm	24.08.2022 at 07.45pm	Nil	landslide at 56+100 km	1	Nil	Nil	1	Nil	1	Nil	Road open
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	24.08.2022 at 07.00 pm	24.08.2022 at 07.00 pm	Nil	landslide at 85+680 km	1	Nil	Nil	1	Nil	Nil	Nil	Road open
		25.08.2022 at 02.00 am	25.08.2022 at 02.30 am	Nil	landslide at 85+680 km	1	Nil	Nil	1	Nil	Nil	Nil	Road open	
5	Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
Dated:-25.08.2022						<b>322</b>								
Copy to the Deputy Commissioner District Sirmour at Nahan for information please.														

WORK -Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks	
							JCB	Grader	Loader	Excavator	Tippers			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	
<b>MoRTH PIU Office, Paonta Sahib</b>														
	<b>MoRTH PIU Office, Paonta Sahib</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	27.07.2022 at 8.30 am	27.07.2022 at 9.00 am	Nil	landslide at ch km 23+850	1	Nil	Nil	1	2	Nil	Road open	
			27.07.2022 at 6.30 am	27.07.2022 at 8.00 am	Nil	landslide at ch km 24+400	1	Nil	Nil	1	2	Nil	Road open	
		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2			30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landalide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
<b>Dated:-27.07.2022</b>														
Copy to the Deputy Commissioner District Sirmour at Nahan for information please.														
<b>323</b>														

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MoRTH PIU Office, Paonta Sahib</b>													
		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	28.07.2022 at 6.00 am	28.07.2022 at 6.30 am	Nil	landslide at ch km 44+700	1	Nil	Nil	Nil	Nil	Nil	Road open
2			30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landalide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	28.07.2022 at 5.30 am	28.07.2022 at 6.00 am	Nil	landslide at ch km 58+000	Nil	Nil	Nil	2	3	Nil	Road open
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
<b>Dated:-28.07.2022</b>													
Copy to the Deputy Commissioner District Sirmour at Nahan for information please.													
<b>324</b>													

WORK -Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
<b>MoRTH PIU Office, Paonta Sahib</b>														
1	<b>MoRTH</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	29.08.2022 at 12.10 am	29.08.2022 at 02.15 am	Nil	landslide at 41+500 km	1	Nil	Nil	1	Nil	1	Nil	Road open
			29.08.2022 at 08.30 am	29.08.2022 at 08.56 am	Nil	landslide at 41+500 km	1	Nil	Nil	1	Nil	1	Nil	Road open
			30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV.	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5	Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
Dated:-29.08.2022														
325														
Copy to the Deputy Commissioner District Sirmour at Nahana for information please.														

WORK -Wise detail of road damaged due to Rain fall/ Snowfall													
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
<b>MORTH PIU Office, Paonta Sahib</b>													
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2022 at 7.15 pm	30.07.2022 at 8.00 pm	Nil	landslide at ch km 28+600	1	Nil	Nil	Nil	Nil	Nil	Road open
			31.07.2022 at 7.00 am	31.07.2022 at 8.00 am	Nil	landslide at ch km 27+800	1	Nil	Nil	Nil	Nil	Nil	Road open
			31.07.2022 at 9.00 am	31.07.2022 at 10 am	Nil	landslide at ch km 33+100	1	Nil	Nil	Nil	Nil	Nil	Road open
			30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landalide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
<b>Dated:-31.07.2022</b>													
<b>326</b>													
Copy to the Deputy Commissioner District Sirmour at Nahar for information please.													

WORK -Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
<b>MoRTH PIU Office, Paonta Sahib</b>														
1	<b>MoRTH</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
			30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landalide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	30.08.2022 at 06.30 pm	30.08.2022 at 09.00 pm	Nil	Vehicle breakdown at ch. 56+100 km	1	Nil	Nil	1	Nil	Nil	Nil	Road open
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5	Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
<b>Dated:-31.08.2022</b>						<b>327</b>								
Copy to the Deputy Commissioner District Sirmour at Nahan for information please.														

WORK –Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
<b>MoRTH PIU Office, Paonta Sahib</b>														
1	MoRTH	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
			26.09.2022 at 4:00 AM	01.10.2022 at 6:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at Km 15+300 to 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2	MoRTH	Hewna - Ashyari section (km.25.000 to km.50.000) of NH- 707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
			30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	MoRTH	Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH- 707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4	MoRTH	Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH- 707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5	MoRTH	Gumma - Fediz section (Km 94.900 to Km 103.550) of NH- 707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
Dated:-31.10.2022														
<b>328</b>														
Copy to the Deputy Commissioner District Sirmour at Nahar for information please.														

WORK –Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tipppers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
<b>MoRTH PIU Office, Paonta Sahib</b>														
1	MoRTH	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH- 707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			26.09.2022 at 4:00 AM	01.10.2022 at 6:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at Km 15+300 to15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH- 707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landalide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH- 707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
4	Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH- 707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
5	Gumma - Fediz section (Km 94.900 to Km 103.550) of NH- 707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
<b>Dated: 26.12.2022</b>														
<b>329</b>														
Copy to the Deputy Commissioner District Sirmour at Nahan for information please.														

WORK -Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
<b>MoRTH PIU Office, Paonta Sahib</b>														
1	<b>MoRTH</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		26.09.2022 at 4:00 am	01.10.2022 at 6:00AM (Temporary Diversion)	Nil	Road collapsed due to sinking at Km 15+300 to 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH- 707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landalide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH- 707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4	Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH- 707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
5	Gumma - Fediz section (Km 94.900 to Km 103.550) of NH- 707 PKG-V.	09.10.2022 at 07:30 AM	09.10.2022 at 11:30 AM	Nil	Landslide at 101+720 km	1	Nil	Nil	1	Nil	2	Nil	Road open	
<b>Dated:-09.10.2022</b>														
<b>330</b>														
Copy to the Deputy Commissioner District Sirmour at Nahar for information please.														

WORK –Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tipppers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
<b>MoRTH PIU Office, Paonta Sahib</b>														
1	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
		26.09.2022 at 4:00 AM	01.10.2022 at 6:00 AM (Temporary Dnversion)	Nil	Road collapsed due to sinking at Km 15+300 to15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2	Hewna - Ashyari section (km.25.000 to km.50.000) of NH- 707 PKG-II	31.03.2023 at 5:30 PM	31.03.2023 at 6:00 PM	Nil	Landslide at Km 43+500	1	Nil	Nil	1	Nil	Nil	Nil	Nil	Road open
		30.07.2021 at 8:00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	MoRTH Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH- 707 KG-III	01.04.2023 at 2:00 am	01.04.2023 at 8:00 am	Nil	Landslide at Km 56+000	1	Nil	Nil	2	Nil	4	Nil	Nil	Road open
4	Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH- 707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5	Gumma - Fediz section (Km 94.900 to Km 103.550) of NH- 707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
Dated: 01.04.2023														
<b>331</b>														
Copy to the Deputy Commissioner District Sirmour at Nahan for information please.														

WORK –Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tipppers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
<b>MoRTH PIU Office, Paonta Sahib</b>														
1	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	04.04.2023 at 10:30 AM	04.04.2023 at 11:30 AM	Nil	landslide at 24+800 km	1	Nil	Nil	1	Nil	2	Nil	Road open	
		26.09.2022 at 4:00 AM	01.10.2022 at 6:00 AM (Temporary Dnversion)	Nil	Road collapsed due to sinking at Km 15+300 to 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
2	Hewna - Ashyari section (km.25.000 to km.50.000) of NH- 707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
		30.07.2021 at 8:00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3	MoRTH Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH- 707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
4	Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH- 707 PKG-IV	04.04.2023 at 10:00 PM	05.04.2023 at 07:00 AM	Nil	landslide at 76+000 km	1	Nil	Nil	2	Nil	4	Nil	Road open	
5	Gumma - Fediz section (Km 94.900 to Km 103.550) of NH- 707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
Dated: 05.04.2023														
<b>332</b>														
Copy to the Deputy Commissioner District Sirmour at Nahan for information please.														

WORK-wise detail of road damaged due to Rainfall/Snowfall														
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
<b>MoRTH-PIU, Paonta Sahib</b>														
1		Paonta Sahib-Hewna section (0.000 to 25.0000) of NH-707 (PKG-I)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	05.06.2023 at 09:45 PM	05.06.2023 at 11:55 PM	Nil	Landslide at ch. Km 26+500	1	Nil	Nil	2	Nil	Nil	Nil	Road open
			30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3		Ashyari-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
4		Shri Kyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5		Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open

Dated: 06.06.2023

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Copy to the Deputy Commissioner District Sirmour at Nahan for information please

WORK -Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tipper		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
<b>MoRTH PIU Office, Paonta Sahib</b>														
1	MoRTH	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH- 707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			26.09.2022 at 4:00 AM	01.10.2022 at 6:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at Km 15+300 to 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2	MoRTH	Hewna - Ashyari section (km.25.000 to km.50.000) of NH- 707 PKG-II	07.02.2023 at 7.30 AM	07.02.2023 at 9.00 AM	Nil	Land slide at km 27+700	2	Nil	Nil	1	Nil	2	Nil	Road open
			30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	MoRTH	Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH- 707 KG-III	26.02.2023 at 10:00 AM	Road open for light vehicles only	Nil	landslide at 55+500	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles only
4	MoRTH	Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH- 707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5	MoRTH	Gumma - Fediz section (Km 94.900 to Km 103.550) of NH- 707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
Dated: 07.03.2023														

WORK –Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tipper		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
<b>MoRTH PIU Office, Paonta Sahib</b>														
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			26.09.2022 at 4:00 AM	01.10.2022 at 6:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at Km 15+300 to 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH- 707 PKG-II	07.02.2023 at 7.30 AM	07.02.2023 at 9.00 AM	Nil	Land slide at km 27+700	2	Nil	Nil	1	Nil	2	Nil	Road open
			30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	MoRTH	Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH- 707 KG-III	26.02.2023 at 10:00 AM	Completely Closed	Nil	landslide at 55+500	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Completely Closed
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH- 707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH- 707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
Dated: 07.03.2023														
<b>335</b>														
Copy to the Deputy Commissioner District Sirmour at Nahan for information please.														

WORK –Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tipppers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
<b>MoRTH PIU Office, Paonta Sahib</b>														
1	MoRTH	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH- 707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			26.09.2022 at 4:00 AM	01.10.2022 at 6:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at Km 15+300 to15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH- 707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landalide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH- 707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
4	Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH- 707 PKG-IV	06.02.2023 at 02:00 PM	07.02.2023 at 03:47 PM	Nil	landslide at km 88+200	Nil	Nil	Nil	2	Nil	2	Nil	Road open	
5	Gumma - Fediz section (Km 94.900 to Km 103.550) of NH- 707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
<b>Dated: 08.02.2023</b>														
<b>336</b>														
Copy to the Deputy Commissioner District Sirmour at Nahan for information please.														

WORK -Wise detail of road damaged due to Rain fall/ Snowfall															
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in laes	Remarks	
							JCB	Grader	Loader	Excavator	Roller	Tippers			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
<b>MoRTH PIU Office, Paonta Sahib</b>															
1		Paonta Sahib-Hewna	07.04.2023 at 7:30 pm	07.04.2023 at 10:00 pm	Nil	Nil	1	Nil	Nil	2	Nil	2	Nil	Road open	
		Section (km.0.000 to km.25.000) of NH-707 pkg-I	26.09.2022 at 4:00 AM	01.10.2022 at 6:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at Km 15+300 to15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
			30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landalide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only	
3	<b>MoRTH</b>	Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
4		Shri Kyari - section (Km 75.000 to Km 94.900) of NH- PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH- 707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
<b>Dated: 08.04.2023</b>															
<b>337</b>															
Copy to the Deputy Commissioner District Sirmour at Nahan for information please.															

WORK –Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
<b>MoRTH PIU Office, Paonta Sahib</b>														
1		Paonta Sahib-Hewna	07.04.2023 at 7:30 pm	07.04.2023 at 10:00 pm	Nil	landslide at 22+870 km	1	Nil	Nil	2	Nil	2	Nil	Road open
		Section (km.0.000 to km.25.000) of NH-707 pkg-I	26.09.2022 at 4:00 AM	01.10.2022 at 6:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at Km 15+300 to15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landalide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3	MoRTH	Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
4		Shri Kyari - section (Km 75.000 to Km 94.900) of NH- PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH- 707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
Dated: 08.04.2023														
						<b>338</b>								
Copy to the Deputy Commissioner District Sirmour at Nahan for information please.														

WORK -Wise detail of road damaged due to Rain fall/ Snowfall															
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in laes	Remarks	
							JCB	Grader	Loader	Excavator	Roller	Tippers			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
<b>MoRTH PIU Office, Paonta Sahib</b>															
1		Paonta Sahib-Hewna	11.04.2023 at 07:00 AM	11.04.2023 at 08:00 AM	Nil	Landslide at Km 20+340	1	Nil	Nil	1	Nil	2	Nil	Road open	
		Section (km.0.000 to km.25.000) of NH-707 pkg-I	26.09.2022 at 4:00 AM	01.10.2022 at 6:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at Km 15+300 to15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
			30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landalide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only	
3	<b>MoRTH</b>	Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
4		Shri Kyari - section (Km 75.000 to Km 94.900) of NH- PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH- 707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
<b>Dated: 11.04.2023</b>															
<b>339</b>															
Copy to the Deputy Commissioner District Sirmour at Nahan for information please.															

WORK-wise detail of road damaged due to Rainfall/Snowfall														
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tipper		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
MoRTH-PIU, Paonta Sahib														
1	Paonta Sahib-Hewna section (0.000 to 25.0000) of NH-707 (PKG-I)	12.06.2023 at 10:53 AM	12.06.2023 at 11:14 AM	Nil	landslide at chainage km 21+888	1	Nil	Nil	1	Nil	Nil	Nil	Nil	Road open
		26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2	Hewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
		30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	Ashyari-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
4	Shri Kyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5	Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open

Dated: 12.06.2023

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Copy to the Deputy Commissioner District Sirmour at Nahan for information please

WORK - Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tipppers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
<b>MoRTH PIU Office, Paonta Sahib</b>														
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
		26.09.2022 at 4:00 AM	01.10.2022 at 6:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at Km 15+300. to15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH- 707 PKG-II	12.05.2023 at 7:00 pm	12.05.2023 at 8:00 pm	Nil	Landslide at ch. 38+200 Km.	1	Nil	Nil	2	Nil	2	Nil	Road open
		30.07.2021 at 8:00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH- 707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
4		Shri Kyari - section (Km 75.000 to Km 94.900) of NH- PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5		Gumma - Fehiz section (Km 94.900 to Km 103.550) of NH- 707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
Dated: 13.05.2023														
341														
Copy to the Deputy Commissioner District Sirmour at Nahar for information please.														

WORK –Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tipper		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
<b>MoRTH PIU Office, Paonta Sahib</b>														
1	MoRTH	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH- 707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			26.09.2022 at 4:00 AM	01.10.2022 at 6:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at Km 15+300 to15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH- 707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			30.07.2021 at 8:00 AM	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landalide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH- 707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
4	Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH- 707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
5	Gumma - Fediz section (Km 94.900 to Km 103.550) of NH- 707 PKG-V	17.01.2023 at 08:30 AM	17.01.2023 at 09:30 AM	Nil	landslide at km 101+700.	Nil	Nil	Nil	1	Nil	2	Nil	Road open	
Dated: 17.01.2023														
Copy to the Deputy Commissioner District Sirmour at Nahan for information please.														

WORK –Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tipper		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
<b>MoRTH PIU Office, Paonta Sahib</b>														
1	MoRTH	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			26.09.2022 at 4:00 AM	01.10.2022 at 6:00 AM (Temporary Dnversion)	Nil	Road collapsed due to sinking at Km 15+300 to 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH- 707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH- 707 KG-III	17.03.2023 at 12:05 AM	17.03.2023 at 02:30 PM	Nil	landslide at km 61+900	1	Nil	Nil	2	Nil	1	Nil	Road open
4	Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH- 707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
5	Gumma - Fediz section (Km 94.900 to Km 103.550) of NH- 707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
Dated: 17.03.2023														
<b>343</b>														
Copy to the Deputy Commissioner District Sirmour at Nahan for information please.														

## Annexure-G

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WORK-wise detail of road damaged due to Rainfall/Snowfall															
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration	Remarks	
							JCB	Grader	Loader	Excavator	Roller	Tippers			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
MoRTH-PIU, Paonta Sahib															
1	<b>MoRTH</b>	Paonta Sahib-Hewna section (0.000 to 25.0000) of NH-707 (PKG-I)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
			26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
2		Hewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collap[sed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
3		Ashyari-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	31.05.2023 at 05:56 PM	31.05.2023 at 06:28 PM	Nil	landslide at km 61+750	Nil	Nil	Nil	2	Nil	2	Nil	Road open	
4		Shri Kyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5	Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	

Dated: 22.06.2023

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Copy to the Deputy Commissioner District Sirmour at Nahan for information please

WORK –Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tipppers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
<b>MoRTH PIU Office, Paonta Sahib</b>														
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			26.09.2022 at 4:00 AM	01.10.2022 at 6:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at Km 15+300 to 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH- 707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			30.07.2021 at 8:00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	MoRTH	Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH- 707 KG-III	23.02.2023 at 12:00 PM	23.02.2023 at 02:30 PM	Nil	landslide at km 51+500	2	Nil	Nil	Nil	Nil	2	Nil	Road open
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH- 707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH- 707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
Dated: 24.02.2023														
Copy to the Deputy Commissioner District Sirmour at Nahan for information please.														

WORK-wise detail of road damaged due to Rainfall/Snowfall															
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration	Remarks	
							JCB	Grader	Loader	Excavator	Roller	Tipper			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
M/o RT&H-PIU, Paonta Sahib															
1	M/o RT&H	Paonta Sahib-Hewna section (0.000 to 25.0000) of NH-707 (PKG-I)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
			26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
2		Hewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
3		Ashyari-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	23.06.2023 at 08:00 PM	23.06.2023 at 09:00 PM	Nil	Landslide at km 57+000	Nil	Nil	Nil	1	Nil	2	Nil	Road open	
4	Shri Kyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
5	Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	

Dated: 24.06.2023

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WORK-wise detail of road damaged due to Rainfall/Snowfall															
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration	Remarks	
							JCB	Grader	Loader	Excavator	Roller	Tippers			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
M/o RT&H-PIU, Paonta Sahib															
1	M/o RT&H	Paonta Sahib-Hewna section (0.000 to 25.0000) of NH-707 (PKG-I)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
			26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
2		Hewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
3		Ashyari-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	23.06.2023 at 08:00 PM	23.06.2023 at 09:00 PM	Nil	Landslide at km 57+000	Nil	Nil	Nil	1	Nil	2	Nil	Road open	
4	Shri Kyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
5	Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	

Dated: 24.06.2023

WORK-wise detail of road damaged due to Rainfall/Snowfall															
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration	Remarks	
							JCB	Grader	Loader	Excavator	Roller	Tippers			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
M/o RT&H-PIU, Paonta Sahib															
1	M/o RT&H	Paonta Sahib-Hewna section (0.000 to 25.0000) of NH-707 (PKG-I)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
			26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
2		Hewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
3		Ashyari-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	25.06.2023 at 01:30 PM	25.06.2023 at 03:15 PM	Nil	Landslide at km 54+400	1	Nil	Nil	1	Nil	2	Nil	Road open	
4	Shri Kyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
5	Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	

Dated: 25.06.2023

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Copy to the Deputy Commissioner District Sirmour at Nahan for information please

WORK –Wise detail of road damaged due to Rain fall/ Snowfall															
Sr.No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks	
							JCB	Grader	Loader	Excavator	Roller	Tipppers			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
<b>MoRTH PIU Office, Paonta Sahib</b>															
1	<b>MoRTH</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	25.01.2023 at 06:50 PM	25.01.2023 at 08:10 PM	Nil	landslide at km 23+400	1	Nil	Nil	1	Nil	1	Nil	Road open	
			26.09.2022 at 4:00 AM	01.10.2022 at 6:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at Km 15+300 to15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH- 707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landalide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH- 707 KG-III	25.01.2023 at 10:30 PM	26.01.2023 at 09:00 AM	Nil	landslide at km 58+300	Nil	Nil	Nil	4	Nil	2	Nil	Road open	
			25.01.2023 at 10:30 PM	26.01.2023 at 09:00 AM	Nil	landslide at km 58+900	Nil	Nil	Nil	4	Nil	2	Nil	Road open	
			25.01.2023 at 10:30 PM	26.01.2023 at 09:00 AM	Nil	landslide at km 60+000	Nil	Nil	Nil	4	Nil	2	Nil	Road open	
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH- 707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH- 707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
Dated: 26.01.2023															
<b>349</b>															
Copy to the Deputy Commissioner District Sirmour at Nahan for information please.															

WORK –Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tipper		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
<b>MoRTH PIU Office, Paonta Sahib</b>														
1	MoRTH	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH- 707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			26.09.2022 at 4:00 AM	01.10.2022 at 6:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at Km 15+300 to 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2	MoRTH	Hewna - Ashyari section (km.25.000 to km.50.000) of NH- 707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			30.07.2021 at 8:00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	MoRTH	Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH- 707 KG-III	23.02.2023 at 12:00 PM	23.02.2023 at 02:30 PM	Nil	landslide at km 51+500	2	Nil	Nil	Nil	Nil	2	Nil	Road open
4	MoRTH	Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH- 707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5	MoRTH	Gumma - Fediz section (Km 94.900 to Km 103.550) of NH- 707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
Dated: 26.02.2023														
<b>350</b>														

WORK – Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
<b>MoRTH PIU Office, Paonta Sahib</b>														
1		Paonta Sahib-Hewna	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
		Section (km.0.000 to km.25.000) of NH-707 pkg-I	26.09.2022 at 4:00 AM	01.10.2022 at 6:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at Km 15+300 to 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			30.07.2021 at 8:00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3	MoRTH	Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707	26.04.2023 at 5:30 am	Road is open for light vehicles	Nil	Landslide at 53+800 Km	1	Nil	Nil	2	Nil	2	Nil	Road open
		KG-III												
4		Shri Kyari - section (Km 75.000 to Km 94.900) of NH- PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5		Gumna - Fediz section (Km 94.900 to Km 103.550) of NH- 707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open

Dated: 26.04.2023

WORK-wise detail of road damaged due to Rainfall/Snowfall															
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration	Remarks	
							JCB	Grader	Loader	Excavator	Roller	Tippers			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
M/o RT&H-PIU, Paonta Sahib															
1	M/o RT&H	Paonta Sahib-Hewna section (0.000 to 25.0000) of NH-707 (PKG-I)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
			26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
2		Hewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	26.06.2023 at 07:30 AM	26.06.2023 at 08:45 AM	Nil	landslide at km 26+000	1	Nil	Nil	1	Nil	2	Nil	Road open	
			30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
3		Ashyari-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
4		Shri Kyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5	Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	

Dated: 26.06.2023

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WORK –Wise detail of road damaged due to Rain fall/ Snowfall															
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs.	Remarks	
							JCB	Grader	Loader	Excavator	Roller	Tippers			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
<b>MoRTH PIU Office, Paonta Sahib</b>															
1	<b>MoRTH</b>	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
			26.09.2022 at 4:00 AM	01.10.2022 at 6:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at Km 15+300 to 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH- 707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH- 707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH- 707 PKG-IV	27.01.2023 at 01:30 PM	27.01.2023 at 06:45 PM	Nil	landslide at 85+500 km	1	Nil	Nil	2	Nil	2	Nil	Road open	
			27.01.2023 at 08:00 PM	28.01.2023 at 12:30 PM	Nil	landslide at 85+500 km	1	Nil	Nil	2	Nil	2	Nil	Road open	
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH- 707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
<b>Dated: 28.01.2023</b>															
<b>353</b>															
Copy to the Deputy Commissioner District Sirmour at Nahan for information please.															

WORK-wise detail of road damaged due to Rainfall/Snowfall														
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
M/o RT&H, PIU-Paonta Sahib														
1	M/o RT&H	Paonta Sahib-Hewna section (0.000 to 25.0000) of NH-707 (PKG-I)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
		26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
2		Hewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	28.06.2023 at 01:20 PM	28.06.2023 at 02:15 PM	Nil	landslide at km 37+690	1	Nil	Nil	2	Nil	4	Nil	Road open
		30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
3		Ashyari-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
4		Shri Kyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5	Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	

Dated: 29.06.2023

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Copy to the Deputy Commissioner District Sirmour at Nahan for information please

WORK –Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tipper		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
<b>MoRTH PIU Office, Paonta Sahib</b>														
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			26.09.2022 at 4:00 AM	01.10.2022 at 6:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at Km 15+300 to15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH- 707 PKG-II	30.01.2023 at 05.00 AM	Closed	Nil	Nil	1	Nil	Nil	1	Nil	1	Nil	Road Closed
			30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	MoRTH	Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH- 707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH- 707 PKG-IV	29.01.2023 at 07.00 PM	Closed	Nil	landslide at km 85+500	1	Nil	Nil	2	Nil	2	Nil	Road Closed
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH- 707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
Dated: 30.01.2023														
Copy to the Deputy Commissioner District Sirmour at Nahan for information please.														
<b>355</b>														

WORK-wise detail of road damaged due to Rainfall/Snowfall														
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
M/o RT&H, PIU-Paonta Sahib														
1		Paonta Sahib-Hewna section (0.000 to 25.0000) of NH-707 (PKG-I)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	28.06.2023 at 01:20 PM	28.06.2023 at 02:15 PM	Nil	landslide at km 37+690	1	Nil	Nil	2	Nil	4	Nil	Road open
			30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	M/o RT&H	Ashyari-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
4		Shri Kyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5		Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open

Dated: 30.06.2023

WORK –Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
<b>MoRTH PIU Office, Paonta Sahib</b>														
1	MoRTH	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			26.09.2022 at 4:00 AM	01.10.2022 at 6:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at Km 15+300 to15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH- 707 PKG-II	30.01.2023 at 05.00 AM	30.01.2023 at 05.15 PM	Nil	landslide at km 44+200	Nil	Nil	Nil	2	Nil	1	Nil	Road open
			30.07.2021 at 8.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landalide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH- 707 KG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4	Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH- 707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5	Gumma - Fediz section (Km 94.900 to Km 103.550) of NH- 707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open

Dated: 31.01.2023

WORK -Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks	
							JCB	Grader	Loader	Excavator	Roller			Tippers
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
MoRTH PIU Office, Paonta Sahib														
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			26.09.2022 at 4:00 AM	01.10.2022 at 6:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at Km 15+300 to15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH- 707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			30.07.2021 at 8.00 AM	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH- 707 PKG-III	30.05.2023 at 11:00 PM	31.05.2023 at 00:05 AM	Nil	landslide at Km. 63+800	Nil	Nil	Nil	2	Nil	2	Nil	Road open
4		Shri Kyari - section (Km 75.000 to Km 94.900) of NH- PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5		Gumma - Fediz section (Km 94.900 to Km 103.550) of NH- 707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
Dated: 31.05.2023						<b>358</b>								
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## Annexure-G

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WORK-wise detail of road damaged due to Rainfall/Snowfall														
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
M/o RT&H, PIU-Paonta Sahib														
1	M/o RT&H	Paonta Sahib-Hewna section (0.000 to 25.0000) of NH-707 (PKG-I)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
2		Hewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	28.06.2023 at 01:20 PM	28.06.2023 at 02:15 PM	Nil	landslide at km 37+690	1	Nil	Nil	2	Nil	4	Nil	Road open
			30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
3		Ashyari-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
4		Shri Kyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5	Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	

Dated: 01.07.2023

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WORK-wise detail of road damaged due to Rainfall/Snowfall														
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
M/o RT&H, PIU-Paonta Sahib														
1		Paonta Sahib-Hewna section (0.000 to 25.0000) of NH-707 (PKG-I)	01.07.2023 at 09:00 PM	01.07.2023 at 10:00 PM	Nil	landslide at Km 24+500	1	Nil	Nil	2	Nil	2	Nil	Road open
			26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3		Ashyari-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
4		Shri Kyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5		Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open

Dated: 02.07.2023

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Copy to the Deputy Commissioner District Sirmour at Nahan for information please

WORK-wise detail of road damaged due to Rainfall/Snowfall														
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
M/o RT&H, PIU-Paonta Sahib														
1	M/o RT&H	Paonta Sahib-Hewna section (0.000 to 25.0000) of NH-707 (PKG-I)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	02.07.2023 at 12:30 PM	02.07.2023 at 12:45 PM	Nil	landslide at Km 26+000	Nil	Nil	Nil	1	Nil	1	Nil	Road open
			30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3		Ashyari-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4	Shri Kyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5	Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open

Dated: 03.07.2023

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Copy to the Deputy Commissioner District Sirmour at Nahan for information please

WORK-wise detail of road damaged due to Rainfall/Snowfall															
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration	Remarks	
							JCB	Grader	Loader	Excavator	Roller	Tippers			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
M/o RT&H, PIU-Paonta Sahib															
1	M/o RT&H	Paonta Sahib-Hewna section (0.000 to 25.0000) of NH-707 (PKG-I)	04.07.2023 at 08:30 AM	04.07.2023 at 09:30 AM	Nil	landslide at Km 19+930	1	Nil	Nil	2	Nil	2	Nil	Road open	
			26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
2		Hewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
3		Ashyari-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
4		Shri Kyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5		Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open

Dated: 04.07.2023

362

Copy to the Deputy Commissioner District Sirmour at Nahan for information please

WORK-wise detail of road damaged due to Rainfall/Snowfall														
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tipppers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
M/o RT&H, PIU-Paonta Sahib														
1	M/o RT&H	Paonta Sahib-Hewna section (0.000 to 25.0000) of NH-707 (PKG-I)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3		Ashyari-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
4	Shri Kyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
5	Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	04.08.2023 at 11:30 AM	04.08.2023 at 02:15 PM	Nil	landslide at Km 99+430	1	Nil	Nil	1	Nil	2	Nil	Road open	
		12.07.2023	24.07.2023 at 04:10 PM	Nil	Road collapsed at Km 101+160 to 101+450	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles Only

Dated: 05.08.2023

WORK-wise detail of road damaged due to Rainfall/Snowfall															
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration	Remarks	
							JCB	Grader	Loader	Excavator	Roller	Tippers			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
M/o RT&H, PIU-Paonta Sahib															
1	M/o RT&H	Paonta Sahib-Hewna section (0.000 to 25.0000) of NH-707 (PKG-I)	06.07.2023 at 04:00 AM	06.07.2023 at 05:30 AM	Nil	landslide at Km 21+500	Nil	Nil	Nil	2	Nil	2	Nil	Road open	
			06.07.2023 at 04:00 AM	06.07.2023 at 05:35 AM	Nil	landslide at Km 21+600	Nil	Nil	Nil	2	Nil	2	Nil	Road open	
			26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
2		Hewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
3		Ashyari-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
4		Shri Kyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5		Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open

Dated: 06.07.2023

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Copy to the Deputy Commissioner District Sirmour at Nahan for information please

WORK-wise detail of road damaged due to Rainfall/Snowfall															
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed							Amount required for restoration	Remarks
							JCB	Grader	Loader	Breaker	Excavator	Roller	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
M/o RT&H, PIU-Paonta Sahib															
1	M/o RT&H	Paonta Sahib-Hewna section (00.000 to 25.000) of NH-707 (PKG-I)	Nil	Nil	Nil	Cloudburst at Km 15+300 to Km 15+600	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles only
			26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2	M/o RT&H	Hewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	M/o RT&H	Ashyari-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
4	M/o RT&H	Shri Kyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5	M/o RT&H	Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	05.09.2023 at 05:00 AM	05.09.2023 at 11:00 AM	Nil	landslide at Km 101+200	Nil	Nil	Nil	Nil	1	Nil	1	Nil	Road open

Dated: 06.09.2023

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Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK-wise detail of road damaged due to Rainfall/Snowfall														
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
M/o RT&H, PIU-Paonta Sahib														
1	M/o RT&H	Paonta Sahib-Hewna section (0.000 to 25.0000) of NH-707 (PKG-I)	07.07.2023 at 12:40 PM	07.07.2023 at 12:55 PM	Nil	landslide at Km 19+920	Nil	Nil	Nil	1	Nil	Nil	Nil	Road open
			08.07.2023 at 02:00 AM	08.07.2023 at 06:00 AM	Nil	landslide at Km 23+000	Nil	Nil	Nil	2	Nil	4	Nil	Road open
			26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2	M/o RT&H	Hewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	M/o RT&H	Ashyari-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
4	M/o RT&H	Shri Kyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5	M/o RT&H	Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open

Dated: 08.07.2023

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WORK-wise detail of road damaged due to Rainfall/Snowfall														
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
M/o RT&H, PIU-Paonta Sahib														
1	M/o RT&H	Paonta Sahib-Hewna section (0.000 to 25.0000) of NH-707 (PKG-I)	09.07.2023 at 04:00 AM	09.07.2023 at 05:05 AM	Nil	landslide at Km 14+350 to 14+400	1	Nil	Nil	2	Nil	4	Nil	Road open
			08.07.2023 at 11:00 PM	09.07.2023 at 02:10 AM	Nil	landslide at Km 20+090 to 20+120	2	Nil	Nil	3	Nil	4	Nil	Road open
			09.07.2023 at 05:00 AM	09.07.2023 at 05:55 AM	Nil	landslide at Km 19+020	1	Nil	Nil	2	Nil	3	Nil	Road open
			08.07.2023 at 10:55 PM	09.07.2023 at 02:00 AM	Nil	landslide at Km 23+620	2	Nil	Nil	4	Nil	4	Nil	Road open
			26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2	M/o RT&H	Hewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	09.07.2023 at 01:00 AM	09.07.2023 at 02:00 AM	Nil	landslide at Km 38+600	1	Nil	Nil	Nil	Nil	1	Nil	Road open
			30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
3	M/o RT&H	Ashyari-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	08.07.2023 at 09:30 PM	09.07.2023 at 11:00 AM	Nil	landslide at Km 55+500	1	Nil	Nil	1	Nil	2	Nil	Road open
			08.07.2023 at 09:30 PM	08.07.2023 at 11:30 PM	Nil	landslide at Km 57+700	1	Nil	Nil	1	Nil	2	Nil	Road open
			08.07.2023 at 09:30 PM	09.07.2023 at 07:00 AM	Nil	landslide at Km 59+850	1	Nil	Nil	1	Nil	2	Nil	Road open
			09.07.2023 at 04:00 AM	09.07.2023 at 10:30 AM	Nil	landslide at Km 73+000	1	Nil	Nil	1	Nil	2	Nil	Road open
4	M/o RT&H	Shri Kyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open

# Annexure-G

# 4231

5	Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	09.07.2023 at 09:30 AM	09.07.2023 at 01:30 PM	NIL	landslide at Km 95+000	1	NIL	NIL	1	NIL	2	NIL	Road open
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Dated: 09.07.2023

# 368

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WORK-wise detail of road damaged due to Rainfall/Snowfall														
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
M/o RT&H, PIU-Paonta Sahib														
1	Paonta Sahib-Hewna section (0.000 to 25.0000) of NH-707 (PKG-I)	09.07.2023 at 10:50 PM	closed	Nil	Road collapsed at Km 15+250 to 15+600	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road close
		09.07.2023 at 02:30 PM	09.07.2023 at 03:00 PM	Nil	landslide at Km 21+550 to 21+650	1	Nil	Nil	2	Nil	3	Nil	Nil	Road open
		09.07.2023 at 05:00 PM	09.07.2023 at 07:00 PM	Nil	landslide at Km 23+640 to 23+700	1	Nil	Nil	3	Nil	4	Nil	Nil	Road open
		09.07.2023 at 11:00 AM	09.07.2023 at 11:55 AM	Nil	landslide at Km 19+020 to 19+200	1	Nil	Nil	1	Nil	2	Nil	Nil	Road open
		09.07.2023 at 01:00 PM	09.07.2023 at 02:00 PM	Nil	landslide at Km 20+090 to 20+120	1	Nil	Nil	2	Nil	2	Nil	Nil	Road open
		09.07.2023 at 09:00 AM	09.07.2023 at 10:00 AM	Nil	landslide at Km 20+700 to 20+730	2	Nil	Nil	1	Nil	2	Nil	Nil	Road open
		09.07.2023 at 10:30 AM	09.07.2023 at 11:00 AM	Nil	landslide at Km 20+540 to 20+600	1	Nil	Nil	1	Nil	2	Nil	Nil	Road open
		09.07.2023 at 10:00 AM	09.07.2023 at 11:00 PM	Nil	landslide at Km 16+080 to 16+200	2	Nil	Nil	3	Nil	5	Nil	Nil	Road open
		26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2	Hewna-Ashyari section (25.0000 to 50.0000) of NH-707 (PKG-II)	09.07.2023 at 07:00 PM	09.07.2023 at 08:30 PM	Nil	landslide at Km 41+100 to 41+250	2	Nil	Nil	2	Nil	3	Nil	Nil	Road open
		09.07.2023 at 07:00 PM	09.07.2023 at 08:00 PM	Nil	landslide at Km 42+100 to 42+300	2	Nil	Nil	1	Nil	2	Nil	Nil	Road open
		09.07.2023 at 09:00 PM	closed	Nil	landslide at Km 26+200 to Km 26+800	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road close
		09.07.2023 at 08:40 PM	10.07.2023 at 07:00 AM	Nil	landslide at Km 44+200 to 44+400	2	1	Nil	3	Nil	6	Nil	Nil	Road open
		30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
	M/o RT&H	09.07.2023 at 08:30 PM	10.07.2023 at 09:00 AM	Nil	landslide at Km 55+000	1	Nil	Nil	2	Nil	5	Nil	Nil	Road open

3	Ashyari-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	09.07.2023 at 08:30 PM	10.07.2023 at 08:00 AM	Nil	landslide at Km 57+000	1	Nil	Nil	2	Nil	4	Nil	Road open
		09.07.2023 at 08:30 PM	10.07.2023 at 08:00 AM	Nil	landslide at Km 59+000	Nil	Nil	Nil	2	Nil	4	Nil	Road open
		10.07.2023 at 05:00 AM	10.07.2023 at 08:00 AM	Nil	landslide at Km 60+000	1	Nil	Nil	2		3	Nil	Road open
		09.07.2023 at 08:30 PM	10.07.2023 at 09:00 AM	Nil	landslide at Km 73+700	2	Nil	Nil	3	Nil	5	Nil	Road open
4	Shri Kyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5	Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	09.07.2023 at 08:30 PM	10.07.2023 at 04:00 AM	Nil	landslide at Km 95+000	1	Nil	Nil	1	Nil	3	Nil	Road open
		09.07.2023 at 08:30 PM	10.07.2023 at 04:00 AM	Nil	landslide at Km 99+400	Nil	Nil	Nil	1	Nil	2	Nil	Road open
		09.07.2023 at 08:30 PM	10.07.2023 at 04:00 AM	Nil	landslide at Km 100+700	1	Nil	Nil	1	Nil	3	Nil	Road open
		09.07.2023 at 08:30 PM	10.07.2023 at 04:00 AM	Nil	landslide at Km 103+000	1	Nil	Nil	2	Nil	2	Nil	Road open

Dated: 10.07.2023

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Copy to the Deputy Commissioner District Sirmour at Nahan for information please

WORK-wise detail of road damaged due to Rainfall/Snowfall															
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed							Amount required for restoration	Remarks
							JCB	Grader	Loader	Breaker	Excavator	Roller	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
M/o RT&H, PIU-Paonta Sahib															
1		Paonta Sahib-Hewna section (0.000 to 25.0000) of NH-707 (PKG-I)	09.08.2023 at 10:00 PM	Nil	Nil	Cloudburst Km 12+000 to Km 16+500	3	Nil	Nil	2	4	Nil	4	Nil	Road closed
			26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	M/o RT&H	Ashyari-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
4		Shri Kyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5		Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			12.07.2023	24.07.2023 at 04:10 PM	Nil	Road collapsed at Km 101+160 to 101+450	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Dated: 10.08.2023

WORK-wise detail of road damaged due to Rainfall/Snowfall														
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
M/o RT&H, PIU-Paonta Sahib														
1		Paonta Sahib-Hewna section (0.000 to 25.0000) of NH-707 (PKG-I)	09.07.2023 at 10:50 PM	closed	Nil	Road collapsed at Km 15+250 to 15+600	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road closed
			26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	09.07.2023 at 09:00 PM	closed	Nil	landslide at Km 26+200 to Km 26+800	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road closed
			30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3		Ashyari-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	11.07.2023 at 04:00 PM	closed	Nil	Road collapsed at Km 74+700	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road closed
4		Shri Kyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5	M/o RT&H	Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	12.07.2023	closed	Nil	Road collapsed at Km 101+160 to 101+450	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road closed
			12.07.2023		Nil	landslide at Km 99+800 to 99+860	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open only for light vehicles
			12.07.2023	closed	Nil	landslide at Km 94+900 to 95+100	Nil	Nil	Nil	1	Nil	1	Nil	Road closed
			12.07.2023	closed	Nil	landslide at Km 99+200 to 99+300	Nil	Nil	Nil	1	Nil	1	Nil	Road closed
			12.07.2023	closed	Nil	landslide at Km 100+010 to 100+150	Nil	Nil	Nil	1	Nil	1	Nil	Road closed
			12.07.2023	closed	Nil	landslide at Km 100+380 to 100+600	Nil	Nil	Nil	1	Nil	1	Nil	Road closed
			12.07.2024	closed	Nil	landslide at Km 101+600 to 102+100	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

# Annexure-G

# 4236

			12.07.2025	closed	NIL	landslide at Km 102+500 to 102+890	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road closed
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Dated: 14.07.2023

# 373

Copy to the Deputy Commissioner District Sirmour at Nahan for information please

WORK-wise detail of road damaged due to Rainfall/Snowfall																
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed							Amount required for restoration	Remarks	
							JCB	Grader	Loader	Breaker	Excavator	Roller	Tippers			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	
M/o RT&H, PIU-Paonta Sahib																
1		Paonta Sahib-Hewna section (00.000 to 25.000) of NH-707 (PKG-I)	10.08.2023 at 05:00 AM	closed	Nil	Cloudburst at Km 15+300 to Km 15+600	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road closed	
			26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
2		Hewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	14.08.2023 at 01:05 AM	14.08.2023 at 10:20 AM	Nil	landslide at Km 31+580	2	Nil	Nil	Nil	1	Nil	1	Nil	Road open	
			30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
3	<b>M/o RT&amp;H</b>	Ashyari-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
4		Shri Kyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
5		Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			12.07.2023	24.07.2023 at 04:10 PM	Nil	Road collapsed at Km 101+160 to 101+450	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles Only

Dated: 14.08.2023

WORK-wise detail of road damaged due to Rainfall/Snowfall															
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration	Remarks	
							JCB	Grader	Loader	Excavator	Roller	Tippers			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
M/o RT&H, PIU-Paonta Sahib															
1	Paonta Sahib-Hewna section (0.000 to 25.0000) of NH-707 (PKG-I)	09.07.2023 at 10:50 PM	closed	Nil	Road collapsed at Km 15+250 o 15+600	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road closed	
		14.07.2023 at 11:30 AM	closed	Nil	landslide at Km 20+100	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road closed
		26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
2	Hewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	09.07.2023 at 09:00 PM	closed	Nil	landslide at Km 26+200 to Km 26+800	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road closed	
		30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
3	Ashyari-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	15.07.2023 at 11:00 AM	closed	Nil	landslide at Km 69+100	Nil	Nil	Nil	1	Nil	1	Nil	Nil	Road closed	
		11.07.2023 at 04:00 PM	closed	Nil	Road collapsed at Km 74+700	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road closed
4	Shri Kyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
5	Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	12.07.2023	closed	Nil	Road collapsed at Km 101+160 to 101+450	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road closed	

Dated: 15.07.2023

Copy to the Deputy Commissioner District Sirmour at Nahan for information please

WORK-wise detail of road damaged due to Rainfall/Snowfall														
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
M/o RT&H, PIU-Paonta Sahib														
1	Paonta Sahib-Hewna section (0.000 to 25.0000) of NH-707 (PKG-I)	09.07.2023 at 10:50 PM	closed	Nil	Road collapsed at Km 15+250 o 15+600	Nil	Nil	Nil	1	Nil	2	Nil	Road closed	
		14.07.2023 at 11:30 AM	closed	Nil	landslide at Km 20+100	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road closed
		26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
2	Hewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	09.07.2023 at 09:00 PM	closed	Nil	landslide at Km 26+200 to Km 26+800	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road closed	
		30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
3	Ashyari-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	15.07.2023 at 11:00 AM	closed	Nil	landslide at Km 69+100	Nil	Nil	Nil	1	Nil	2	Nil	Road closed	
		16.07.2023 at 03:00 AM	16.07.2023 at 11:15 AM	Nil	landslide at Km 51+000	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
		16.07.2023 at 09:00 AM	closed	Nil	landslide at Km 57+350	Nil	Nil	Nil	1	Nil	2	Nil	Road closed	
		11.07.2023 at 04:00 PM	closed	Nil	Road collapsed at Km 74+700	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road closed
4	Shri Kyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	16.07.2023 at 08:00 AM	16.07.2023 at 11:30 AM	Nil	landslide at Km 84+700	Nil	Nil	Nil	1	Nil	2	Nil	Road open	
5	Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	12.07.2023	closed	Nil	Road collapsed at Km 101+160 to 101+450	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road closed	

Dated: 16.07.2023

WORK-wise detail of road damaged due to Rainfall/Snowfall															
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration	Remarks	
							JCB	Grader	Loader	Excavator	Roller	Tippers			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
M/o RT&H, PIU-Paonta Sahib															
1	M/o RT&H	Paonta Sahib-Hewna section (0.000 to 25.0000) of NH-707 (PKG-I)	09.07.2023 at 10:50 PM	closed	Nil	Road collapsed at Km 15+250 o 15+600	Nil	Nil	Nil	1	Nil	2	Nil	Road closed	
			14.07.2023 at 11:30 AM	closed	Nil	landslide at Km 20+100	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road closed
			26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2	M/o RT&H	Hewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	09.07.2023 at 09:00 PM	closed	Nil	landslide at Km 26+200 to Km 26+800	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road closed	
			30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
3	M/o RT&H	Ashyari-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	15.07.2023 at 11:00 AM	closed	Nil	landslide at Km 69+100	Nil	Nil	Nil	1	Nil	2	Nil	Road closed	
			16.07.2023 at 09:00 AM	16.07.2023 at 02:00 PM	Nil	landslide at Km 57+350	Nil	Nil	Nil	1	Nil	2	Nil	Road open	
			11.07.2023 at 04:00 PM	closed	Nil	Road collapsed at Km 74+700	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road closed
4	M/o RT&H	Shri Kyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
5	M/o RT&H	Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	12.07.2023	closed	Nil	Road collapsed at Km 101+160 to 101+450	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road closed	

Dated: 17.07.2023

WORK-wise detail of road damaged due to Rainfall/Snowfall															
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration	Remarks	
							JCB	Grader	Loader	Excavator	Roller	Tippers			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
M/o RT&H, PIU-Paonta Sahib															
1	M/o RT&H	Paonta Sahib-Hewna section (0.000 to 25.0000) of NH-707 (PKG-I)	09.07.2023 at 10:50 PM	closed	Nil	Road collapsed at Km 15+250 o 15+600	Nil	Nil	Nil	1	Nil	2	Nil	Road closed	
			14.07.2023 at 11:30 AM	closed	Nil	landslide at Km 20+100	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road closed
			26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2	M/o RT&H	Hewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	09.07.2023 at 09:00 PM	closed	Nil	landslide at Km 26+200 to Km 26+800	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road closed	
			30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
3	M/o RT&H	Ashyari-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	15.07.2023 at 11:00 AM	closed	Nil	landslide at Km 69+100	Nil	Nil	Nil	1	Nil	2	Nil	Road closed	
			11.07.2023 at 04:00 PM	closed	Nil	Road collapsed at Km 74+700	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road closed
4	M/o RT&H	Shri Kyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
5	M/o RT&H	Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	12.07.2023	closed	Nil	Road collapsed at Km 101+160 to 101+450	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road closed	

Dated: 18.07.2023

WORK-wise detail of road damaged due to Rainfall/Snowfall															
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration	Remarks	
							JCB	Grader	Loader	Excavator	Roller	Tippers			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
M/o RT&H, PIU-Paonta Sahib															
1	M/o RT&H	Paonta Sahib-Hewna section (0.000 to 25.0000) of NH-707 (PKG-I)	09.07.2023 at 10:50 PM	18.07.2023 at 11:00 AM	Nil	Road collapsed at Km 15+250 o 15+600	Nil	Nil	Nil	1	Nil	2	Nil	Road open	
			14.07.2023 at 11:30 AM	closed	Nil	landslide at Km 20+100	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road closed
			26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2	M/o RT&H	Hewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	09.07.2023 at 09:00 PM	18.07.2023 at 10:40 AM	Nil	landslide at Km 26+200 to Km 26+800	1	Nil	Nil	2	Nil	2	Nil	Road open	
			30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
3	M/o RT&H	Ashyari-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
4	M/o RT&H	Shri Kyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
5	M/o RT&H	Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	12.07.2023	closed	Nil	Road collapsed at Km 101+160 to 101+450	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road closed	

Dated: 19.07.2023

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Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK-wise detail of road damaged due to Rainfall/Snowfall															
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed							Amount required for restoration	Remarks
							JCB	Grader	Loader	Breaker	Excavator	Roller	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
M/o RT&H, PIU-Paonta Sahib															
1	<b>M/o RT&amp;H</b>	Paonta Sahib-Hewna section (00.000 to 25.000) of NH-707 (PKG-I)	Nil	Nil	Nil	Cloudburst at Km 15+300 to Km 15+600	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles only
			26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
2		Hewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
3		Ashyari-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	18.09.2023 at 12:30 PM	18.09.2023 at 01:45 PM	Nil	Landslide at km 57+300	2	Nil	Nil	Nil	Nil	Nil	2	Nil	Road open
4	Shri Kyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
5	Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	

Dated: 19.09.2023

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Copy to the Deputy Commissioner District Sirmour at Nahar for information please.

WORK-wise detail of road damaged due to Rainfall/Snowfall														
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
M/o RT&H, PIU-Paonta Sahib														
1		Paonta Sahib-Hewna section (0.000 to 25.0000) of NH-707 (PKG-I)	22.07.2023 at 08:00 AM	closed	Nil	landslide at Km 15+250 to 15+600	Nil	Nil	Nil	2	Nil	1	Nil	Road closed
			14.07.2023 at 11:30 AM	closed	Nil	landslide at Km 20+100	Nil	Nil	Nil	2	Nil	1	Nil	Road closed
			26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	M/o RT&H	Ashyari-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	22.07.2023 at 09:15 AM	22.07.2023 at 10:15 AM	Nil	landslide at km 56+000	1	Nil	Nil	2	Nil	1	Nil	Road open
			22.07.2023 at 09:00 AM	closed	Nil	landslide at Km 69+000	Nil	Nil	Nil	1	Nil	1	Nil	Road closed
			22.07.2023 at 08:30 AM	closed	Nil	landslide at Km 72+000	Nil	Nil	Nil	1	Nil	1	Nil	Road closed
4		Shri Kyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5		Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	12.07.2023	closed	Nil	Road collapsed at Km 101+160 to 101+450	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road closed

Dated: 22.07.2023

WORK-wise detail of road damaged due to Rainfall/Snowfall														
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tipppers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
M/o RT&H, PIU-Paonta Sahib														
		Paonta Sahib-Hewna section (0.000 to 25.0000) of NH-707 (PKG-I)	14.07.2023 at 11:30 AM	closed	Nil	landslide at Km 20+100	Nil	Nil	Nil	2	Nil	1	Nil	Road closed
			26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ashyari-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road closed
4		Shri Kyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
		Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	23.07.2023 at 08:00 AM	closed	Nil	Road collapsed at Km 101+700	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road closed
5			12.07.2023	closed	Nil	Road collapsed at Km 101+160 to 101+450	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road closed

Dated: 23.07.2023

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Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK-wise detail of road damaged due to Rainfall/Snowfall														
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tipppers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
M/o RT&H, PIU-Paonta Sahib														
1		Paonta Sahib-Hewna section (0.000 to 25.0000) of NH-707 (PKG-I)	23.07.2023 at 04:00 AM	23.07.2023 at 05:00 AM	Nil	landslide at Km 17+100 AM	1	Nil	Nil	1	Nil	2	Nil	Road open
			23.07.2023 at 03:00 AM	23.07.2023 at 04:00 PM	Nil	landslide at Km 16+400	1	Nil	Nil	1	Nil	2	Nil	Road open
			14.07.2023 at 11:30 AM	closed	Nil	landslide at Km 20+100	Nil	Nil	Nil	2	Nil	1	Nil	Road closed
			26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
	M/o RT&H	Ashyari-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road closed
4		Shri Kyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
		Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	23.07.2023 at 08:00 AM	closed	Nil	Road collapsed at Km 101+700	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road closed
5			12.07.2023	closed	Nil	Road collapsed at Km 101+160 to 101+450	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road closed

Dated: 24.07.2023

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Copy to the Deputy Commissioner District Sirmour at Nahar for information please.

## Annexure-G

4247

WORK-wise detail of road damaged due to Rainfall/Snowfall														
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tipppers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
M/o RT&H, PIU-Paonta Sahib														
1	M/o RT&H	Paonta Sahib-Hewna section (0.000 to 25.0000) of NH-707 (PKG-I)	14.07.2023 at 11:30 AM	closed	Nil	landslide at Km 20+100	Nil	Nil	Nil	2	Nil	1	Nil	Road closed
			26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
Nil		Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
30.07.2021 at 08:00 AM		21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
Nil		Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
3		Ashyari-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
4		Shri Kyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5		Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	12.07.2023	24.07.2023 at 04:10 PM	Nil	Road collapsed at Km 101+160 to 101+450	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles Only

Dated: 25.07.2023

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Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK-wise detail of road damaged due to Rainfall/Snowfall														
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
M/o RT&H, PIU-Paonta Sahib														
1	M/o RT&H	Paonta Sahib-Hewna section (0.000 to 25.0000) of NH-707 (PKG-I)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3		Ashyari-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
4	Shri Kyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	26.07.2023 at 01:30 PM	26.07.2023 at 03:30 PM	Nil	landslide at Km 92+000	Nil	Nil	Nil	1	Nil	Nil	1	Road open	
5	Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	12.07.2023	24.07.2023 at 04:10 PM	Nil	Road collapsed at Km 101+160 to 101+450	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles Only	

Dated: 27.07.2023

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Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK-wise detail of road damaged due to Rainfall/Snowfall														
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration	Remarks	
							JCB	Grader	Loader	Excavator	Roller			Tipppers
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
M/o RT&H, PIU-Paonta Sahib														
1		Paonta Sahib-Hewna section (0.000 to 25.0000) of NH-707 (PKG-I)	29.07.2023 at 02:30 AM	29.07.2023 at 05:00 AM	Nil	Landslide at km 22+100	1	Nil	Nil	1	Nil	Nil	Nil	Road open
			26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3		Ashyari-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
4		Shri Kyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5		Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	12.07.2023	24.07.2023 at 04:10 PM	Nil	Road collapsed at Km 101+160 to 101+450	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles Only

Dated: 29.07.2023

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Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

WORK-wise detail of road damaged due to Rainfall/Snowfall														
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
MoRTH-PIU, Paonta Sahib														
1	MoRTH	Paonta Sahib-Hewna section (0.000 to 25.0000) of NH-707 (PKG-I)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
		26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collap[se]d due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
		30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collap[se]d due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
		03.03.2024 at 02:00 AM	03.03.2024 at 11:00 AM	Nil	landslide at km 25+600	1	Nil	Nil	2	Nil	Nil	Nil	Nil	Road open
		03.03.2024 at 04:00 AM	03.03.2024 at 10:00 AM	Nil	landslide at km 35+020	1	Nil	Nil	2	Nil	Nil	Nil	Nil	Road open
3	MoRTH	Hewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	03.03.2024 at 03:00 AM	03.03.2024 at 10:30 AM	Nil	landslide at km 41+400	1	Nil	Nil	1	Nil	Nil	Nil	Road open
			03.03.2024 at 10:00 AM	03.03.2024 at 03:00 PM	Nil	landslide at km 55+000	1	Nil	Nil	2	Nil	Nil	Nil	Road open
			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
4	MoRTH	Shri Kyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5		Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open

Dated: 03.03.2024

WORK-wise detail of road damaged due to Rainfall/Snowfall														
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tippers		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
MoRTH-PIU, Paonta Sahib														
1		Paonta Sahib-Hewna section (0.000 to 25.0000) of NH-707 (PKG-I)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
		26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
			17.03.2024 at 02:00 PM	17.03.2024 at 04:30 PM	Nil	landslide at km 41+100	Nil	Nil	Nil	2	Nil	Nil	Nil	Road open
			17.03.2024 at 06:00 PM	17.03.2024 at 08:00 PM	Nil	landslide at km 41+100	Nil	Nil	Nil	2	Nil	Nil	Nil	Road open
			17.03.2024 at 09:30 PM	18.03.2024 at 11:05 AM	Nil	landslide at km 41+100	Nil	Nil	Nil	2	Nil	Nil	Nil	Road open
3		Ashyari-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
4		Shri Kyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5		Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open

Dated: 18.03.2024

HIMACHAL PRADESH  
JAL SHAKTI VIBHAG

No. JSVP-AB/MISC-Paonta /2021-2022-  
To

16857-60

Dated:- 20-01-2022

The Project Manager,  
ABCI Infrastructure Pvt. LTD.,  
Village Kunja, Paonta Sahib,  
District Sirmour Himachal Pradesh.

Subject:-

2<sup>nd</sup> Bills providing shifting and restoration of G.I. Pipes  
Hand Pumps, Energized of hand pumps on road form Rural  
Area Taruwala to Sirmouri Tall (NH-707) in Paonta Town  
in Tehsil Paonta Sahib Distt Sirmour HP. (Part Package-1).

Enclose please find herewith the 2<sup>nd</sup> Bills of above name  
schemes for amounting to Rs.14,15,711/- (Rupees Fourteen Lakh Fifteen Thousand  
Seven Hundred Eleven) Only for information and further necessary action please at  
your end please.

DA:- As above.

Executive Engineer,  
Jal Shakti Division,  
Paonta Sahib (H.P)

Copy to the Regional Officers, Ministry of road Transport and  
Highways Shimla (H.P).for information.

Copy to the Project Director MORTH NH -707, Paonta Sahib  
(HP).).for information.

Copy to the Team Leader, L.N. Malviya infra Projects Ltd.  
NH-707 Paonta Sahib (H.P).

AS  
Executive Engineer,  
Jal Shakti Division,  
Paonta Sahib (H.P)



**Annexure 11** 4254  
**Rehabilitation & Upgradation of 02-lane/02-lane with payd 2-lane/04-lane configuration of Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 in the state of Himachal Pradesh under Green National Highway Corridor Project (GNHCP) with the loan assistance of World Bank on EPC Mode.**

Name of Employer :	Ministry of Road Transport & Highways (Government of India)EAP Zone
Name of Contractor	M/s ABCI Infrastructures Pvt Ltd
Authority's Engineer	L N Malviya Infraprojects Pvt Ltd
Bill Period	01/09/2021 to 31/12/2021
RA Bill	2

**Item** Excavation in foundation trenches etc. in all kinds of soil such as pick work, jumperwork, blasting hard or soft rock, by chieselling where the blasting work is prohibited, slushy, daladal and saturated soil including pumping or bailing out water with in all heights stacking the excavated soil with in all leads clear from the edge of excavation and then returning the stacked soil in 15 cms. layers when required in to plinths, sides of foundations consolidating each deposited layer by ramming and watering and then disposing of all surplus excavated earth as per the direction of engineer-in-charge within all leads and lifts complete in all respect.

Sr. No.	Chainage		Side	Description of Items.	Measurements			Quantity	Unit	Bill No.	Remarks
	Start	End			L.	B.	H/D				
1	3140	3260	LHS	Excavation	120	0.80	1.05	100	Cum	2	
2	3310	3535	LHS	Excavation	225	0.80	1.20	216	Cum	1	
1	1890	2090	RHS	Excavation	200	0.85	1.00	170	Cum	2	
2	2300	2700	RHS	Excavation	400	0.85	.95	323	Cum	2	
3	2700	3120	RHS	Excavation	420	0.80	.95	285	Cum	2	
4	2340	3120	RHS	Excavation	780	0.80	1.20	749	Cum	1	
5	2700	3120	RHS	Excavation	420	0.80	1.20	403	Cum	1	
6	3120	3260	RHS	Excavation	140	0.80	1.00	112	Cum	2	
7	3260	3320	RHS	Excavation	60	0.85	0.90	45	Cum	2	
8	2880	3140	RHS	Excavation	260	0.80	1.20	260	Cum	1	
9	3300	3540	RHS	Excavation	240	0.70	1.00	168	Cum	2	
10	3680	3930	RHS	Excavation	250	0.75	.95	178	Cum	2	
11	3930	4300	RHS	Excavation	370	0.85	1.05	330	Cum	2	
12	3930	4075	RHS	Excavation	145	0.90	.90	117	Cum	2	
13	5300	5690	RHS	Excavation	390	0.80	1.20	364	Cum	1	
14	5860	6045	RHS	Excavation	185	0.80	1.20	177	Cum	1	
15	6220	6530	RHS	Excavation	310	0.80	1.20	298	Cum	1	
16	6810	7230	RHS	Excavation	420	0.80	1.20	403	Cum	1	
17	7830	7980	RHS	Excavation	150	0.80	1.20	144	Cum	1	
18	8720	9080	RHS	Excavation	360	0.80	1.20	346	Cum	1	

The work has been done as per JSP/PWD Specifications  
 Rayban section

Upto Date Quantity: 5188  
 Upto Previous Quantity: 3360  
 This Bill Quantity: 1828

**Assistant Engineer**  
**Jai Shakti Sub Division**  
**Paonta Sahib (H.P.)**

Executive Engineer,  
 Jai Shakti Division  
 Paonta Sahib (H.P.)

**Annexure 4255**  
**Upgradation of 02-lane/02-lane with 4.25m shoulder/04-lane configuration of Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 in the state of Himachal Pradesh under Green National Highway Corridor Project (GNHCP) with the loan assistance of World Bank on EPC Mode.**

Name of Employer	Ministry of Road Transport & Highways (Government of India)EAP Zone
Name of Contractor	M/s ABCI Infrastructures Pvt Ltd
Authority's Engineer	L N Malviya Infraprojects Pvt Ltd
Bill Period	01/09/2021 to 31/12/2021
RA Bill	2
Item	Excavation in cement concrete pavement/pucca pavement by chieselling where the blasting work is prohibited,slushy,daldalandsaturatedsoilincludingpumpingorbailingoutwaterwithinallheights stacking the excavated soil with in all leads clear from the edge of excation and then returning the stacked soil in 15 cms. Layers when required into plinths, sides of foundations consolidating each deposited layer by ramming and watering and then disposing of all surplus excavated earth as per the direction of Engineer- in-charge with in all leads and lifts complete in all respect.

Sr. No.	Chainage		Side	Description of Items.	Measurements			Quantity	Unit	Bill No.	Remarks
	Start	End			L.	B.	H/D				
1	2440	2640	LHS	Excavation	200	0.8	0.23	36.8	Cum	1	
1	2870	2880	RHS	Excavation	10	0.8	0.23	1.84	Cum	2	
2	3480	3500	RHS	Excavation	20	0.8	0.23	3.68	Cum	2	
3	3900	3910	RHS	Excavation	10	0.8	0.23	1.84	Cum	2	
Upto Date Quantity								44.16			
Upto Previous Quantity								36.8			
This Bill Quantity								7.36			

The work has been done  
as per JSV / PWD Specification  
Rishabh Singh  
Rajbansh section

*[Signature]*  
Assistant Engineer  
Jal Shakti Sub Division  
Paonta Sahib (H P)

*[Signature]*  
Executive Engineer,  
Jal Shakti Division  
Paonta Sahib (H P)



Himachal Pradesh

Jal Shakti Vibhag

No. IPHP-AB-Misc.Paonta /2021-22 0206-09

dated: - 15/9/21

To

The Project Manager,  
ABCI Infrastructure Pvt. Ltd.,  
Village Kunja, Paonta Sahib,  
District Sirmour Himachal Pradesh.

Subject: - 1<sup>st</sup> R/Bills providing shifting and restoration of G.I. Pipes, Hand Pumps. Energized hand pumps of road form Rural Area Taruwala to Sirmouri Tall (NH-707) in Paonta Town in Tehsil Paonta Sahib Distt Sirmour HP. (Part Package-1).

Enclosed kindly herewith the 1<sup>st</sup> R/ Bill of above name schemes Amounting to Rs. 26, 39745/- Rupees (Twenty Six Lakh Thirty Nine Thousand Seven Hundred forty Five) Only. For information and further necessary action please at your end please.

Enclose: -As above.

Executive Engineer,  
Jal Shakti Division,  
Paonta Sahib (H.P.).

Copy to kind information:-

1. Regional Officers, Ministry of road Transport and Highways Shimla (H.P).
- ✓ 2. The Project Director MORTH NH-707, Paonta Sahib (HP).
3. The Team Leader L.N. Malviya Infra Projects Ltd. NH-707 Paonta Sahib (HP).

Executive Engineer,  
Jal Shakti Division,  
Paonta Sahib (H.P.).

Rehabilitation & Upgradation of 02-lane/02-lane with paved shoulder/04-lane configuration of Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 in the state of Himachal Pradesh under Green National Highway Corridor Project (GNHCP) with the loan assistance of World Bank on EPC Mode.

Name of Employer :	Ministry of Road Transport & Highways (Government of India)EAP Zone
Name of Contractor	M/s ABCI Infrastructures Pvt Ltd
Authority's Engineer	L N Malviya Infraprojects Pvt Ltd
Bill Period	01/08/2021 to 31/08/2021
SPS	2
Item	Providing, shifting and restoration of GI pipe, Hand pumps, Energised hand pumps of road from Rural Area Taruwala to Sirmouri Tall (NH-707) in paonta Town in Tehsil paonta sahib distt sirmour (HP)

## ABSTRACT OF COST

Name of work:- Providing, shifting and restoration of GI pipe, Hand pumps, Energised hand pumps of road from Rural Area Taruwala to Sirmouri Tall (NH-707) in paonta Town in Tehsil paonta sahib distt sirmour (HP)

Sr. No.	Description of items	Unit	Total Quantity	Rate	This Bill	Amount
1	2	3	4	5	6	7
1	Excavation in foundation trenches etc. in all kinds of soil such as pick work, jumper work, blasting hard or soft rock, by chieselling where the blasting work is prohibited, slushy, daldal and saturated soil including pumping or bailing out water with in all heights stacking the excavated soil with in all leads clear from the edge of excavation and then returning the stacked soil in 15 cms. layers when required in to plinths, sides of foundations consolidating each deposited layer by ramming and watering and then disposing of all surplus excavated earth as per the direction of engineer - in-charge with in all leads and lifts complete in all respect.	P/Cum.	6259.2	468.2	3360	1573152
2	Excavation in cement concrete pavement/pucca pavement by chieselling where the blasting work is prohibited, slushy, daldal and saturated soil including pumping or bailing out water with in all heights stacking the excavated soil with in all leads clear from the edge of excation and then returning the stacked soil in 15 cms. Layers when required into plinths, sides of foundations consolidating each deposited layer by ramming and watering and then disposing of all surplus excavated earth as per the direction of Engineer- in-charge with in all leads and lifts complete in all respect.	Cum	52.79	1560.4	37	57423
3	Providing, laying, jointing & testing in trenches GI Pipes of following dia i/c all lead lifts and carriage of material at site as per direction of engineer-in-charge					0
i)	65 mm dia. (L)S/S	P/Rmt	1250	468.1	650	304265
ii)	50 mm dia. (L)S/S	P/Rmt	200	322.3	0	0
iii)	40 mm dia. (L)S/S	P/Rmt	3000	269.13	1620	435991
iv)	32 mm dia. (L)S/S	P/Rmt	600	253.6	645	163572
v)	25 mm dia. (L)S/S	P/Rmt	790	201.18	360	72425
vi)	20 mm dia. (L)S/S	P/Rmt	560	146.3	225	32918
vii)	15 mm dia. (L)S/S	P/Rmt	220	112.06	0	0
4	Pdg and laying MSERW pipe 150 mm dia i/c flange table-28 complete in all respect.	P/Rmt	260	2529.85	0	0
5	Providing and fixing Gate valve of following dia complete in all respect i/c leads lifts carriage materials at site.					0
i)	65 mm dia.		2	2444.8	0	0
ii)	50 mm dia.		1	1491.2	0	0
iii)	40 mm dia.		3	1030.4	0	0
iv)	25 mm dia.		3	448	0	0
v)	25 mm dia.		2	352	0	0
		Total			Total	2639745

work has been done/as per JSV/MSD

Specifications

Refer JSF  
SECTION  
RAJBAN

Assistant Engineer  
Jal Shakti Sub Division  
Paonta Sahib (H P)

Executive Engineer,  
Jal Shakti Division  
Paonta Sahib (H.P.)

Rehabilitation & Upgradation of 02-lane/02-lane with paved shoulder/04-lane configuration of Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 in the state of Himachal Pradesh under Green National Highway Corridor Project (GNHCP) with the loan assistance of World Bank on EPC Mode.

Name of Employer :	Ministry of Road Transport & Highways (Government of India)EAP Zone
Name of Contractor	M/s ABCI Infrastructures Pvt Ltd
Authority's Engineer	L N Malviya Infraprojects Pvt Ltd
Bill Period	01/08/2020 to 31/08/2020 <i>Red 12</i>
SPS	2
Item	Excavation in foundation trenches etc. in all kinds of soil such as pick work, jumper work, blasting hard or soft rock, by chiselling where the blasting work is prohibited, slushy, daldal and saturated soil including pumping or bailing out water with in all heights stacking the excavated soil with in all leads clear from the edge of excavation and then returning the stacked soil in 15 cms. layers when required in to plinths, sides of foundations consilidtingeach deposited layer by ramming and watering and then disposing of all surplus excavated earth as per the direction of engineer - in-charge with in all leads and lifts complete in all respect.

Sr. No.	Chainage		Side	Description of Items.	Measurements			Quantity	Unit	Remarks
	Start	End			L.	B.	H/D			
1	2340	3120	Rhs	Excavation	780	0.8	1.2	749	Cum	
2	2700	3120	Rhs	Excavation	420	0.8	1.2	403	Cum	
3	2880	3140	<i>LHS</i> Rhs	Excavation	260	0.8	1.2	250	Cum	
4	3310	3535	<i>RHS</i> Lhs	Excavation	225	0.8	1.2	216	Cum	
5	5300	5690	Rhs	Excavation	390	0.8	1.2	374	Cum	
6	5860	6045	Rhs	Excavation	185	0.8	1.2	178	Cum	
7	6220	6530	Rhs	Excavation	310	0.8	1.2	298	Cum	
8	6810	7230	Rhs	Excavation	420	0.8	1.2	403	Cum	
9	7830	7980	Rhs	Excavation	150	0.8	1.2	144	Cum	
10	8720	9080	Rhs	Excavation	360	0.8	1.2	346	Cum	
Total Quantity								3360	Cum	

work has been done as per  
JSPV/PWD specification

*Red 12*  
Rayhan Section

*Red 12*  
Assistant Engineer  
Jai Shakti Sub Division  
Paonta Sahib (H.P.)

*CS*  
Executive Engineer,  
Jai Shakti Division  
Paonta Sahib (H.P.)

Rehabilitation & Upgradation of 02-lane/02-lane with paved shoulder/04-lane configuration of Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 in the state of Himachal Pradesh under Green National Highway Corridor Project (GNHCP) with the loan assistance of World Bank on EPC Mode.										
Name of Employer		Ministry of Road Transport & Highways (Government of India)EAP Zone								
Name of Contractor		M/s ABCI Infrastructures Pvt Ltd								
Authority's Engineer		L N Malviya Infraprojects Pvt Ltd								
Bill Period		01/08/2020 to 31/08/2020 <i>rajat</i>								
SPS		2								
Item		Excavation in cement concrete pavement/pucca pavement by chieselling where the blasting work is prohibited, slushy, daldal and saturated soil including pumping or bailing out water with in all heights stacking the excavated soil with in all leads clear from the edge of excation and then returning the stacked soil in 15 cms. Layers when required into plinths, sides of foundations consolidating each deposited layer by ramming and watering and then disposing of all surplus excavated earth as per the direction of Engineer- in-charge with in all leads and lifts complete in all respect.								
Sr. No.	Chainage		Side	Description of Items.	Measurements			Quantity	Unit	Remarks
	Start	End			L.	B.	H/D			
1	2440	2640	Lhs	Excavation	200	0.8	0.23	37	Cum	
Total Quantity								37	Cum	

*work has been done  
as per JSV / PWD Specifications*

*rajat*  
Assistant Engineer,  
Jal Shakti Sub Division  
Paonta Sahib (H.P.)

*rajat*  
Assistant Engineer,  
Jal Shakti Sub Division  
Paonta Sahib (H.P.)

*C/S*  
Executive Engineer,  
Jal Shakti Division  
Paonta Sahib (H.P.)

**Annexure # 4261** Rehabilitation & Upgradation of 02-lane with paved shoulder/04-lane configuration of Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 in the State of Himachal Pradesh under Green National Highway Corridor Project (GNHCP) with the loan assistance of World Bank on EPC Mode.

Name of Employer	Ministry of Road Transport & Highways (Government of India) EAP Zone
Name of Contractor	M/s ABCI Infrastructures Pvt Ltd
Authority's Engineer	L N Malviya Infraprojects Pvt Ltd
Bill Period	01/08/2020 to 31/08/2020 <i>ref. to</i>
SPS	2

Item: Providing, laying, jointing & testing in trenches GI Pipes of following dia i/c all lead lifts and carriage of material at site as per direction of engineer-in-charge

Sr. No.	Chainage		Side	Description of Items.	Measurements			Quantity	Unit	Remarks
	Start	End			L.	B.	H/D			
1	2340	3120	Rhs	40 mm Dia Pipe Laying	780			780	P/Rmt	
2	2700	3120	Rhs	40 mm Dia Pipe Laying	420			420	P/Rmt	
3	2880	3140	<del>Rhs</del> <i>LHS</i>	65 mm Dia Pipe Laying	260			260	P/Rmt	
4	3310	3535	<del>Lhs</del> <i>RHS</i>	20 mm Dia Pipe Laying	225			225	P/Rmt	
5	5300	5690	Rhs	65 mm Dia Pipe Laying	390			390	P/Rmt	
6	5860	6045	Rhs	32 mm Dia Pipe Laying	185			185	P/Rmt	
7	6220	6530	Rhs	32 mm Dia Pipe Laying	310			310	P/Rmt	
8	6810	7230	Rhs	40 mm Dia Pipe Laying	420			420	P/Rmt	
9	7830	7980	Rhs	32 mm Dia Pipe Laying	150			150	P/Rmt	
10	8720	9080	Rhs	25 mm Dia Pipe Laying	360			360	P/Rmt	
Total Quantity								3500	P/Rmt	

*work has been done as per JSV / PWD specifications*

*Rajiv J.S.*  
*Raybar Section*

*[Signature]*  
**Assistant Engineer**  
**Jai Shakti Sub Division**  
**Paonta Sahib (H.P.)**

*C/S*  
*[Signature]*  
**Executive Engineer,**  
**Jai Shakti Division**  
**Paonta Sahib (H.P.)**

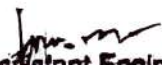
## GOVERNMENT OF HIMACHAL PRADESH

## JAL SHAKTI VIBHAG

File No. JSA/NSD/2022-340 dated 29/03/2022

"TO WHOM IT MAY CONCERN"

It is certified that this office has taken up matter with Dhatarwa Construction Company about the damage of water supply schemes, HAND pumps, and irrigation schemes during execution of work rehabilitation & up-gradation to intermediate lane configuration of Meetas to Gumma section, water supply schemes and Hand Pumps of this department has been restored.

  
Assistant Engineer  
Jal Shakti Sub-Division  
Nerwa

QUANTITY SURVEYOR  
L.N.M. Infra Projects  
Pvt. Ltd. (NH-707),  
Paonta Sahib

GOVERNMENT OF HIMACHAL PRADESH  
JAL SHAKTI VIBHAG

\*TO WHOM IT MAY CONCERN\*

This is to certify that M/S Shivalik Buildtech Pvt. Ltd. Have completed the work of P/L of GI Pipe 20 mm dia 800 Rmt, 1No hand pump installed as per the approved estimate submitted by this office anexuture attached. This no objection certificate is being issued to M/S Shivalik Buildtech Pvt. Ltd. For onward submission to concerned officials involved in rehabilitation/upgradation of Gumma-Fediz section of NH-707.

Dated: - 11-06-2024



Junior Engineer  
JSV Section Gumma



Assistant Engineer  
JSV Sub Division Nerwa



Executive Engineer  
JSV Division Nerwa

Location Gram Panchayat Bokala Pub: Drinking Water Bowri, drinking tank etc. near Pab repaired/ reconstructed by the Contractor and toilet was found not damaged.



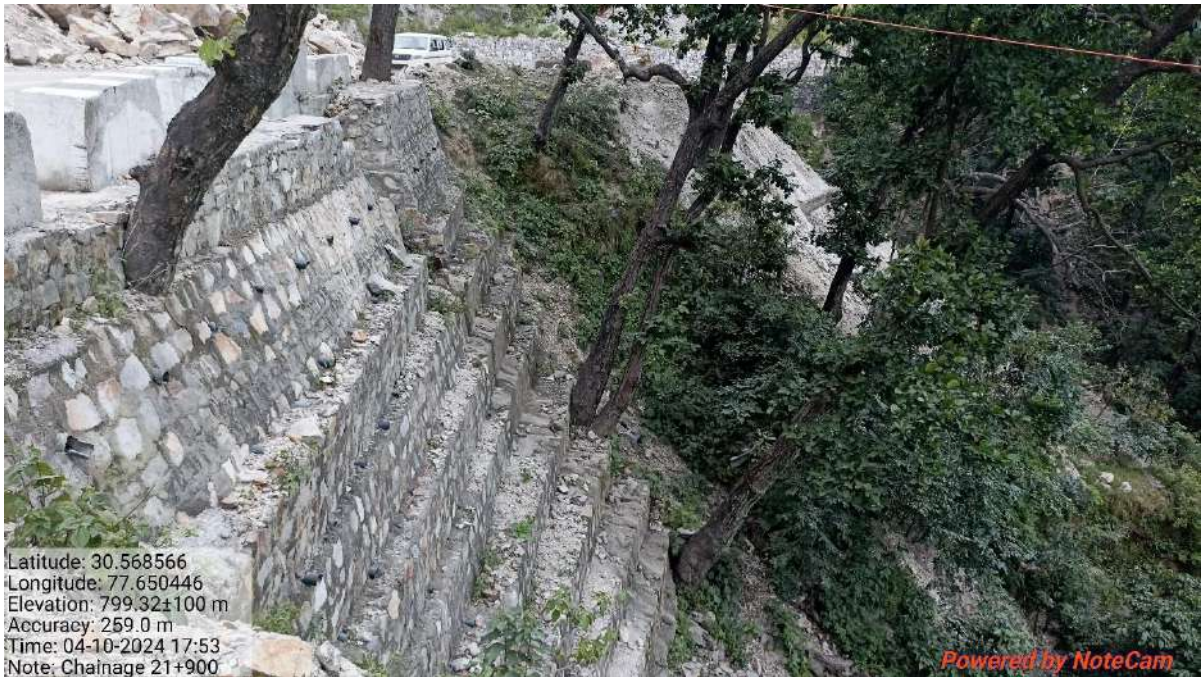




Location Near GSS Sataun RD 20+100 No Dumping



Location RD 21+900 Tress not affected and no dumping done



Location RD 22+900 to 23+300 No dumping done.



Location RD 24+100 Baskundi near Hewna No Dumped



Location RD 24+310 Hewna Kali Temple

No Muck Dumping done





Location RD 25+500 to 26+700 Gabion wall constructed: nallah not obstructed and water channelised



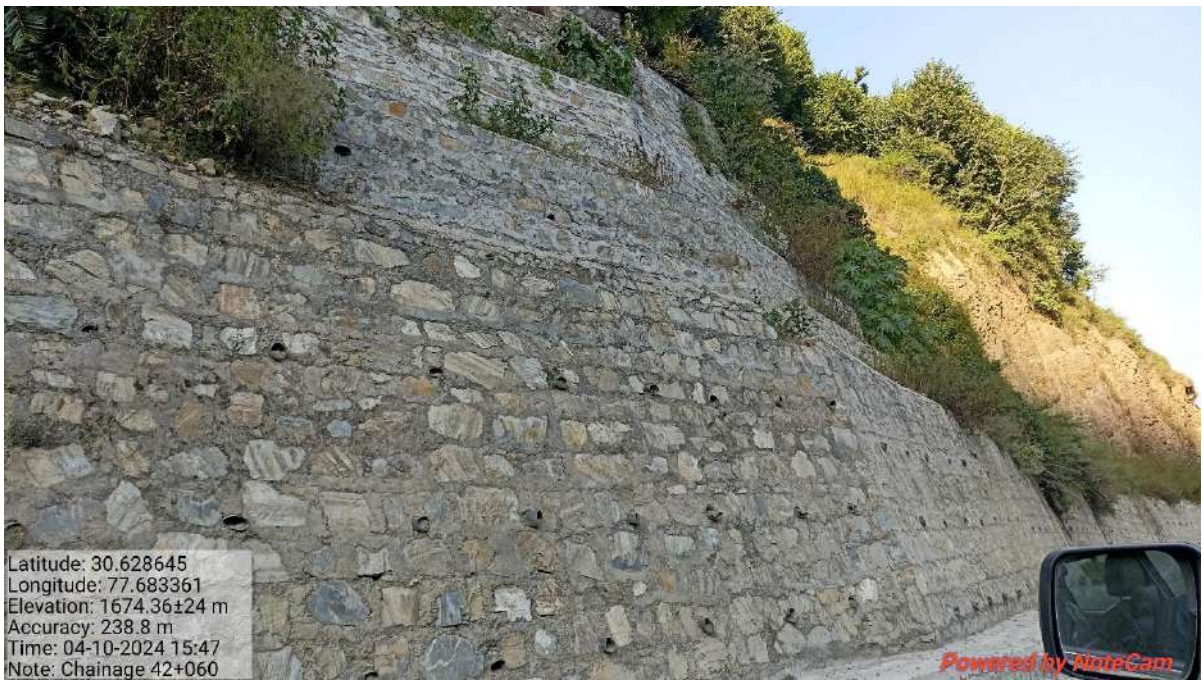


Location RD 27+400: No muck dumping has been done at this location. Major landslide event on 30.07.2021 washed away the entire carriageway in 300m section and connectivity was restored after almost a month by shifting alignment to hill side.





Location RD 42+700 Constructed Retaining wall is intact at this location and no damage due to dumping.



Location RD 42+800 damage of pillars constructed: Pillars damaged due to natural slide and have been reconstructed.



Location RD 45+000 Bora Khad Gabion wall constructed: No dumping done at this location and there is no crematorium at this location.



Location RD 50+300 Chikar Bridge Gangtoli: Groundwater and drinking water sources repaired/ reconstructed by the contractor.



Location RD 51+500 Near Timbi: The material lying on valley side is natural landslide material and no dumping has been done at this location. Debris from Nallahs have been cleared and unobstructed flow of water has been ensured.



Location RD 52+800 Ashyari Bridge: No muck dumping has been done at this location.

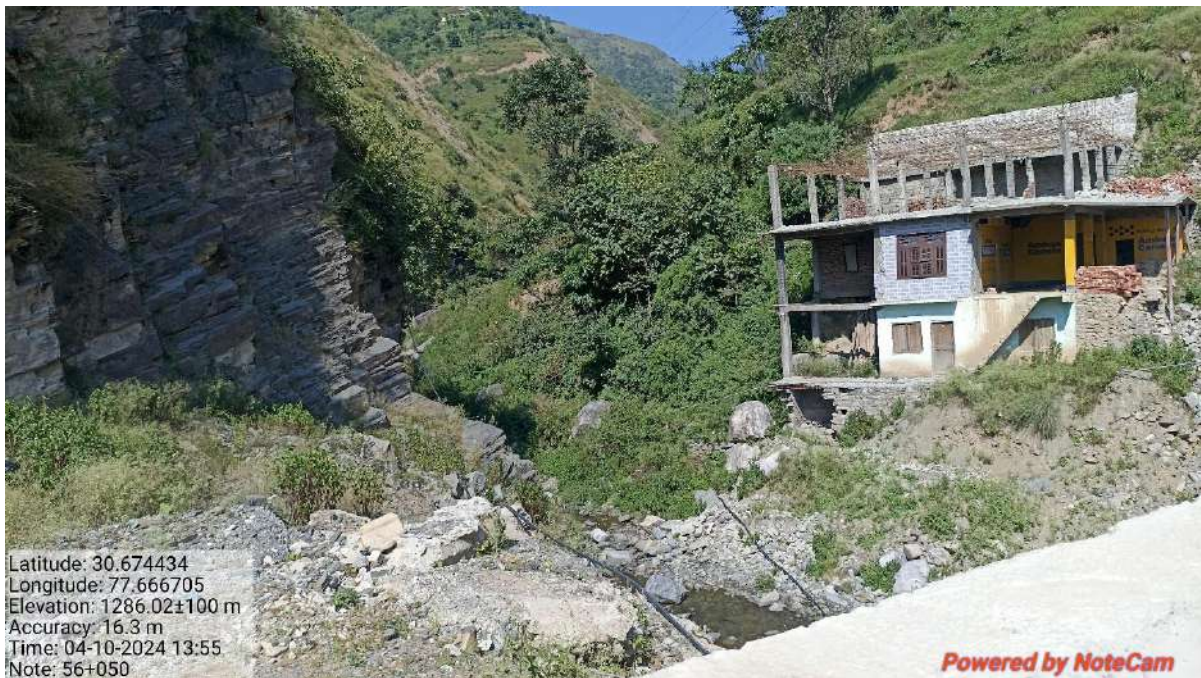


Location RD 55+300 Near Gangtoli

Irrigation pipeline repaired



Location RD 56+050 Gangtoli gaad: The house is situated almost 50 meter away from carriageway and no damage due to construction has occurred. The house was damaged due to natural slide. Pipeline shifting work has already been completed at this location.



Location RD 61+880: no damage to trees/ shrubs.





Location RD 73+350 Nalare Nallah: Culvert and gabion wall constructed and proper channelization of water has been ensured.



PSH/ABCI/NH707/GL/2024-2025/1336

Date: 08.07.2024

To,  
**Sh. Anil Joshi, IFS**  
**Member Secretary,**  
**The HP State Pollution Board,**  
 HIM Parivesh Bhawan,  
 Phase – III, New Shimla-09  
 Ph. No. 0177-2673766

**Sub. : Environmental compensation on the analogy prescribed by Hon'ble NGT in the matter of Abhishek Rai Vs. State of HP & Ors. for unscientific muck dumping.**

Dear Sir,

We are in receipt of your letter no. PCB/RO Paonta Sahib, NH 707 (ABCI Infrastructure)/Mandi/24-2854-57 dated 21.06.2024 by email dated 05.07.2024 at 1:02 PM and surprised to note that direction has been made to deposit the Environmental Compensation amounting to Rs. 4,00,000/- for alleged violation of the provisions under the Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981 and directions of the Hon'ble NGT in its order dated 29.07.2013 in O.A. No. 256 of 2013 titled as Abhishek Rai Vs. State of HP & Ors.

It is reiterated that there was no unauthorized/unscientific dumping. We have obtained permissions/consents from the respective landowners/department for disposal of the muck and provided the required retaining structures. Copies of such approvals have also been submitted for your ready reference and all show cause notices were replied with comments/compliance report as under:

HPSPCB Show Cause Notice	ABCI's Reply
Letter no. 3056-57 dated 13.02.2024	Letter No. #1227 dated 07.03.2024
Letter No. 3438-40 dated 14.03.2024 received on 15.03.2024	Letter No. #1250 dated 20.03.2024
Letter No. 3510-13 dated 23.03.2024 received on 30.03.2024	Letter No. #1259 dated 01.04.2024

Nevertheless, apropos to the observations made by your good office, we have also taken the necessary actions and submitted the compliance report. We are not aware of any re-inspection conducted by your good office on 31.03.2024. We request your good office to conduct a joint site visit and verification of the compliance made by us. In view of the above, your direction to deposit the environmental compensation is unjustified and against the principle of natural justice as we have not been provided an opportunity of being heard.

Without prejudice and without admitting any violation as alleged in your letter and pending joint site visit and verification of the compliance made by us, we have complied with your direction and deposited Rs. four lakhs **under protest** in the account of Member Secretary, HP



**ABCI INFRASTRUCTURES PVT. LTD.**  
CIN : U45202WB1993PTC058047



State Pollution Control Board, Bank of Baroda A/c no. 54140100001617 and receipt thereof is enclosed herewith.

It may please be noted that we have already completed the project work and no major construction activity is ongoing. You are requested to kindly conduct a joint site visit and verification of the compliances made by us and thereafter review your direction and refund the amount deposited by us

This is without to the rights and remedies available to us which are hereby expressly reserved.

Yours faithfully,  
For **ABCI Infrastructures Pvt. Ltd.**

PROJECT MANAGER (Pkg. I)  
M/s ABCI Infrastructures Pvt. Ltd.  
NH-707, Paonta Sahib, H.P.

**(Authorized Signatory)**

NH-707

Paonta Sahib, Sirmour

Himachal Pradesh

Email ID: [-Paonta.sahib@abciinfra.com](mailto:-Paonta.sahib@abciinfra.com)

Encl. : Payment Receipt

Copy To:-

1. The Project Director, MoRTH PIU, NH-707, Paonta Sahib.
2. The Team Leader, LN Malviya, NH-707, Paonta Sahib, Sirmour District, Himachal Pradesh.



**ABCI INFRASTRUCTURES PVT. LTD.**  
CIN : U45202WB1993PTC058047



As ISO : 9001 : 2015 Certified Company

**FEDERAL BANK**  
YOUR PERFECT BANKING PARTNER

Transaction Summary

Transaction with reference id 138726512 processed successfully.

Transaction Details:

Transaction Status:	Success
Reference ID:	138726512
NEFT/RTGS Reference No:	FDRLR52024070800982594
Transaction Type:	Transfer To Other Bank Accounts
Initiator Account Name:	ABCI INFRASTRUCTURES PRIVATE LTD
Initiator Account Id:	13000200042462
Frequency Type:	One Time
Transaction Date(dd-MM-yyyy):	08-07-2024
Network:	RTGS
Beneficiary Type:	Personal Payees
Beneficiary Nickname:	H.P. STATE POLLUTION CONTROL BOARD
Beneficiary Account Number:	54140100001617
Beneficiary Bank Name:	BANK OF BARODA
Beneficiary Branch:	BRANCH
Beneficiary Bank Identifier:	BANBN0W3IM
Transaction Amount:	INR 4,00,000.00
Remark:	

  
PROJECT MANAGER (Pkg. I)  
M/s ABCI Infrastructures Pvt. Ltd.  
H-1797, Paonta Sahib, H.P.